1725676  27/08/2008

V P G FABCARE PVT. LTD.
25 GOVIND KHAND VISHWAKARMA NAGAR NEA VIVEK PH-2 SHAHDARA DELHI-110095.
MERCHANTS/MANUFACTURERS
A COMPANY INCORPORATED AND EXISTING UNDER COMPANIES ACT 1956.

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :14/03/2007

DELHI

READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND OTHER NECK WEAR SUCH AS MUFFLER, SCARVES, CRAVAT'S
BOWS, BELTS(CLOTHING) AND OTHER MATERIALS EXCEPT LEATHER BELTS, UNDERGARMENTS FOR WOMEN- MEN
& CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS, KNITWEAR, NAPKINS, COAT, OVERCOATS,
SKIRTS, SPORTS JERSEYS, SHOCKS, STOKING, BATHING COSTUMES, SWEATERS, HEAD GEAR, JACKETS, NON
DENIM PANTS AND ALL OTHER ARTICLES CLOTHING FALLING IN CLASS -25.
2423495  06/11/2012
CHUKKAPALLI ARUN KUMAR
trading as ;M/S.POPULAR SHOE MART
D.NO.26-13-51, SANYASI RAJU ROAD, GANDHI NAGAR, VIJAYAWADA - 520003. A.P. INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
#1-1-538, GANDHI NAGAR, FLAT NO.107, JAGADAMBA APARTMENTS, NEAR HEBRON CHURCH, HYDERABAD-500080,
A.P, INDIA.
Used Since :19/12/1962
To be associated with:
2423491, 2423492, 2423493, 2423494
CHENNAI
FOOT WEAR, SHOES
Translation : POPULAR
2448307  24/12/2012
AMIT R. FATAK
trading as ;RUDRAKSH APPAREL
ROOM NO. 13, RAJPAL CHAWL, PRABHAT COLONY, OPP. YOGA ASHRAM, SANTACRUZ (EAST), MUMBAI-400 055.
MANUFACTURER AND MERCHANT/ DEALER
INDIAN NATIONAL
Address for service in India/Agents address:
VARIKASERY LAW & MARKS
Used Since :01/06/2012
MUMBAI
SHIRTS AND PARTY WEARS, CLUB WEARS, GARMENTS INCLUDED IN CLASS 25
2740368   20/05/2014
TRIDENT GROUP LTD.
SCO 20-21, SECTOR 9-D, CHANDIGARH
MANUFACTURER AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since :15/02/2014
DELHI
BARTHOSES.
2848220   22/11/2014
M/S. KAVITA WOMEN WEAR PVT. LTD.
A-15, HOSIERY COMPLEX, PHASE-II, NOIDA, U.P.
merchants and manufacturers

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Used Since :01/06/2000

DELHI

Men, women and children readymade garments and hosiery goods
BLUE CODE

2894749    06/02/2015
MR. MOHAMMAD WASIM
trading as; BLUE CODE
C-80/1 GALI NO.9 VILLAGE WAZIRABAD NEW DELHI-110084.
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since: 16/01/2014

DELHI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR SUCH AS MUFFLER, SCARVES, BELTS (CLOTHING)
EXCEPT LEATHER BELTS, UNDERGARMENTS FOR WOMEN-MEN & CHILDREN GARMENTS, PROMS, PULLOVER, BABY
SUITS, KNITWEAR, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS, BATHING COSTUMES, SWEATERS,
HEAD GEAR, JACKETS, NON DENIM PANTS AND CLOTHING FALLING IN CLASS 25.
2967915   20/05/2015
VINOD GARMENTS
IX/1268, BHAGWANSAHAI MARKET, SUBHASH ROAD, GANDHI NAGAR, DELHI 110031
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :25/08/2013
DELHI
SWIMMING TRUNKS, NECKTIES AND NECK WEAR SUCH AS MUFFLER, BELTS (CLOTHING), BATHING COSTUMES, KNITWEAR, NAPKINS.
2970940    22/05/2015
MS. ANITA GUPTA
487/5, Peera Garhi Industrial Area, Near IPD College, New Delhi - 110087, INDIA
Retailer / E-Retails, Manufacturer, Importer-Exporter, Supplier Etc.
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :02/05/2013
DELHI
All Kinds of Readymade Garments, Headwear / Headgear / Caps And Footwear.
3007855  14/07/2015
ATIK H KHAN
502, A. SUGRA PARK, A WING, RANI SATI MARG, OPP. MALLIKA HOTEL, PATHAN WADI, MALAD (EAST), MUMBAI-400097
MANUFACTURES AND MERCHANTS
SOLE PROPRIETOR INDIAN NATIONAL
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/01/2013
To be associated with:
2712178
MUMBAI
READYMADE GARMENTS
KIDS TIME

3034429  17/08/2015
RAJIV GUPTA
D-1546, NARELA INDUSTRIAL AREA, DELHI
MANUFACTURER AND TRADER
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since : 25/07/2015
DELHI
FOOTWEAR INCLUDED IN CLASS 25
3083106 21/10/2015
WRANGLER APPAREL CORP.
trading as; WRANGLER APPAREL CORP.
3411 Silverside Road, Wilmington, Delaware 19810, U.S.A
MANUFACTURERS AND MERCHANTS
(A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, U.S.A.)
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since: 14/08/2014
To be associated with:
2269216, 2552122
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3090744  02/11/2015
SOCCER CONTINENTS UNITED PVT. LTD.
507, ADITYA HERITAGE, BEHIND INORBIT MALL, MALAD, MUMBAI-400064, MAHARASHTRA, (INDIA)
MANUFACTURER, MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED IN INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/10/2015

MUMBAI
FOOTWEAR AND CLOTHING, NAMELY JERSEYS, PANTS, SHORTS, SKIRTS, SHIRTS, T-SHIRTS, SWEATSHIRTS,
SWEATPANTS, VESTS, TANK TOPS, WARM-UP SUITS, JACKETS, DRESSES, UNDERWEAR, BELTS, SPORT BRAS,
SOCKS, WRIST BANDS; HEAD WEAR, NAMELY HATS, CAPS, SWEAT BANDS IN CLASS-25
3191201   22/02/2016
JASPREEET SINGH
trading as ;AMARJIT SINGH & SONS
X/191-A TAGORE GALI RAM NAGAR GANDHI NAGAR DELHI 31
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/01/2011
DELHI
CLOTHING
3200154  02/03/2016
KAWALJEET SINGH
trading as ;FRESH COLLECTION
NA-120, VISHNU GARDEN, NEW DELHI 110018
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/10/2015
DELHI
READYMADE GARMENTS FOR MEN'S WOMEN'S AND CHILDREN, IN CLASS 25
3200654  03/03/2016  
GUNDEEP SINGH  
trading as ; FUTURE TECHWEAR  
B-55, GUJRARWALA TOWN, PART-I, NEW DELHI-110009.  
MANUFACTURER AND MERCHANT  
Address for service in India/Agents address:  
AMARJIT & ASSOCIATES.  
SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.  
Used Since :01/01/2016  
DELHI  
CLOTHING, READYMADE GARMENTS AND APPARELS, JEANS, JACKETS, SHORTS, SHIRTS, T-SHIRTS, FOOTWEAR, NIGHTWEAR, LINGERES, HOSIERY INCLUDING VEST, BRIEFS, KITTED TRUNKS, UNDERWEARS, BRASSIERS, CHEMISES, SLIPS, SWIMSUTS, UNIFORMS, STOCKINGS, SOCKS, TIES, BOW TIES, MASKS, HATS, CAPS AND BELTS.
PRATHAM JUNEJA
GH-14/431, PASCHIM VIHAR, NEW DELHI-110087.
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI
GARMENTS, APPARELS, FOOTWEAR & HEADGEAR.
GRAND TRADING COMPANY

3264179  19/05/2016
GRAND TRADING COMPANY
trading as ;GRAND TRADING COMPANY
1st FLOOR, MAIN PANIPAT ROAD, NEAR PANIPAT CHUNGI, GOHANA, SONIPAT 131301 (HR.), INDIA
TRADING

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Used Since :15/12/2015
DELHI

FOOTWEAR, GARMENTS INCLUDED IN CLASS-25.
VERSHA JAIN trading as :G K COLLECTION
H.NO. C-1/203, MILAN VIHAR APPT., IP EXTN., PATPAR GANJ, DELHI-110092
MANUFACTURING & TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/05/2016

DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3308368   13/07/2016
M/S. GTB HEVIT LONDON LIMITED
19, NOTCH PLACE ALFRISTON, AUCKLAND, NEW ZEALAND
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI

Clothing, footwear and headgear

MARK SHOULD BE READ AND USE AS A WHOLE.
BINGO

3326661   03/08/2016

CAMPUS ACTIVEWEAR PVT. LTD.(ACCOMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956)

trading as ;Campus Activewear Pvt. Ltd.
D-1,Udyog Nagar, Main Rohtak Road, New Delhi- 110041.

MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
S.S.RANA & CO
317, LAWYERS,CHAMBERS, HIGH COURT LF DILHI, NEW DELHI- 110 003

Proposed to be Used
DELHI

FOOTWEAR, SOLES OF FOOTWEAR, PARTS OF FOOTWEAR
POOJA RAKHI
3328438  04/08/2016
TIRATH RAM JAI PRAKASH
Piyush Gupta
Satender Kumar Gupta
Mahender Kumar Gupta
2617, Chatta Pratap Singh, Kinari Bazaar, Delhi-6
Manufacturers And Traders

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :03/08/2016

DELHI
Wrist bands.
3340004   17/08/2016
SAT PAL MAGOTRA
trading as ;M/S SAT PAL AND BROTHERS
MUKHERJI BAZAR UDHAMPUR JAMMU AND KASHMIR
Manufacturing, Marketing & Trading
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :12/08/2016
DELHI
Readymade Garments & Footwear
3340159  17/08/2016
AESHA KASHYAP
trading as ;M/s SAMSARA COUTURE
16/9, TOP FLOOR, NEAR DESHBANDU COLLEGE, KALKAJI, NEW DELHI-110019.
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :13/08/2016
DELHI
ALL TYPE OF GARMENTS INCLUDED IN CLASS 25.
3350396  31/08/2016
MR. MUKESH KUMAR
trading as ;M/S MUSKAN FOOTWEAR
70/1/1, BEHIND ALLAHABAD BANK, MANGOLPURI, DELHI-110085
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/08/2016
DELHI
FOOTWEAR
3350796  31/08/2016
MS. TUHINA MEHROTRA
trading as ;M/S.MOUNTANYA EXPORTS
B-73, MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-64 INDIA
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. ExTN. NEW DELHI-110092
Used Since :28/02/2015
DELHI
READYMADE GARMENTS AND CLOTHING INCLUDED IN CLASS 25
Mark shall be used as a device as represented and filed.
3351290  31/08/2016
MANPREET SINGH
trading as ;DIYA HOSIERY
BAJRANG VIHAR, NOORWALA ROAD, LUDHIANA
Merchants & Manufacturers
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
READYMADE GARMENTS
3357365  08/09/2016
ROHIT GARG
trading as ; STYLISH PEARL LEGGING
KHASRA NO. 348, NEAR DHARAMSHEELA HOSPITAL DALLUPURA, DELHI-110096.
MANUFACTURER AND TRADER
Used Since : 01/04/2015
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, LEGGING, KURTI, INCLUDED IN CLASS 25.
BITES
3369004  21/09/2016
SETHI GARMENTS PVT. LTD.
trading as ;SETHI GARMENTS PVT. LTD.
C.L. JAIN COLONY, SHARMAN ENCLAVE, BAHADUR KE ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Hosiery & Readymade Garments.
CB-64

3369043 21/09/2016
SANTOSH KUMAR
trading as S.K.S. GARMENTS
2313, ST. NO-4, KIRPAL NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 01/08/2012

DELHI

Hosiery & Readymade Garments.
VISHAL HANDLOOM

3383721  09/10/2016

KAPIL DEV

trading as ;V.H. INDUSTRIES PVT. LTD

B-IX, 1327/1, BAGH WALI GALI, NEAR HARI DEV MANDIR, LUDHIANA-141008 (PB.)

MERCHANTS & MANUFACTURERS

a company registered under the Indian Companies Act, 2013

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1994

DELHI

Shawls & Lohis (Men"s Shawl) for Sale in the State of Punjab, Haryana, Himachal Pradesh, Rajasthan, Uttar Pradesh & Delhi.
3384614  09/10/2016
NITESH GUPTA
IX/2093, STREET NO.6, KAILASH NAGAR, DELHI-110031
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDING JEANS, TROUSERS, CAPRI, BERMUDA, LOWER, SHORTS, SHIRTS, T-SHIRTS, JACKET, INNER WEAR.
SKEP

3391591  19/10/2016

MOHD. HANEEF.
H. NO.-666, GALI NO.-30/7, NEAR KASHMIRI BUILDING, JAFARABAD, DELHI-110053, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/10/2016

DELHI

ASHAWANI
trading as ;4GS
7156, DURGA STREET, GANDHI NAGAR, NEAR DURGA GALI, NEW DELHI-110031.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR & HEADGEAR
3394410  24/10/2016
ASHAWANI
7156, DURGA STREET, GANDHI NAGAR, NEAR DURGA GALI, DELHI-110031
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR & HEADGEAR.
3395526   24/10/2016
KARAN KHURANA
WZ-110 A, GROUND FLOOR, STREET NO.6, KRISHNA PARK, TILAK NAGAR, NEW DELHI-110018.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Proposed to be Used
DELHI
FOOTWEAR INCLUDING FORMAL AND INFORMAL GENTS FOOTWEAR, FORMAL AND INFORMAL LADIES FOOTWEAR, FORMAL AND INFORMAL KIDS FOOTWEAR.
HIMIKA'S CREATION
3401337  03/11/2016
MR. PUSHPENDER GROVER
trading as ;HIMIKA'S CREATION
240-241, MADANPURI, GILI NO. 4, GURGAON, HARYANA-122001
TRADING
Used Since :28/10/2016
DELHI
CLOTHES AND FOOTWEAR.
MARK SHOULD BE READ AND USE AS A WHOLE..
AQUATOUCHE
3403412 05/11/2016
HARIOM GOEL.
SUMAN GOEL
trading as ;SHRI SHYAM INTERNATIONAL.
PLOT NO.-214, FOOTWEAR PARK, SECTOR-17, BAHADURGARH, HARYANA, INDIA.
Merchants & Manufactures

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015

DELHI
FOOTWEAR.
3433425   15/12/2016
MRS. MANJULA SONI
trading as; RANG BY MANJULA SONI
D-115, T FLOOR, DEFENCE COLONY, NEW DELHI-110024.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
KHARBANDA TRADE MARK CO.
STAR BUILDING, SADAR BAZAR, DELHI-110006.
Used Since: 10/06/2015
DELHI
WOMEN'S STITCHED GARMENTS, LIKE SUITS, SAREES, LEHANGAS, SHARARAS, GOWNS, DUPATTAS, SCARVES, ACCESSORIES AND ATTACHMENT., FALL IN CLASS-25
LEE X-LINE

3435101   16/12/2016
THE H.D. LEE COMPANY, INC.
3411 Silverside Road, Wilmington, Delaware 19810, United States of America
Manufacturers & Merchants

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Clothing, footwear and headwear.
X-LINE
3435102  16/12/2016
THE H.D. LEE COMPANY, INC.
3411 Silverside Road, Wilmington, Delaware 19810, United States of America
Manufacturers & Merchants
A Delaware Corporation
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Proposed to be Used
DELHI
Clothing, footwear and headwear.
3435790 18/12/2016
SHARAD KUMAR AWASTHI
trading as; UPMANYU TEXTILES
55/67-B, Raja Market, Kahoo Kothi, Kanpur, Uttar Pradesh
Manufacturer and Trader
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.
Used Since: 01/04/2006
DELHI
SHIRTS
3439511  21/12/2016
MR. JAGAT SINGH
trading as ;M/S. SUNNY GARMENTS
C-74 N, USMANPUR, SHAHDARA, DELHI-110053
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
READYMADE GARMENTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3440679   26/12/2016

SH. PIYUSH MALHOTRA
trading as ;MALHOTRA INTEGRATORS
19/303, BASTI SARAI ROHILLA, SHAHZADA BAGH, NEW DELHI 110035
(MANUFACTurers / MERChANT)

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :01/04/2011

DELHI
READYMADE GARMENTS, LEGGINGS, PLAZZO, TOPS, KURTI, SKIRTS, UNDERGARMENTS, SOCKS, FOOTWEAR AND HEADGEAR.
3441163  26/12/2016
PEARL GLOBAL INDUSTRIES LIMITED
trading as ;PEARL GLOBAL INDUSTRIES LIMITED
A-3, COMMUNITY CENTRE, NARAINA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110028.
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :02/09/1993
DELHI
"CLOTHING, FOOTWEAR, READYMADE GARMENTS FOR MEN, WOMEN, KIDS AND INFANT, CAPS, SPORTS CAPS, SCARVES, SWEATERS, CLOTHING BELTS, LEATHER SHOES"
3443303  27/12/2016
JIGNESH MANSUKHBHAJIVANI
trading as ;SHEETAL ASSOCIATES
204 2ND FL, AKSHARDHAM APARTMENT, VALLLABH NAGAR SOC, VARACHHA, SURAT - 395006
clothings
Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DHRUVALKUMAR BALADHA & CO., PARTH COMPLEX, 2ND FLOOR, OPP. BHARAT DAIRY, NR. INDIRA CIRCLE,
UNIVERCITY ROAD, RAJKOT-360002.
Used Since :15/08/2016
AHMEDABAD
Clothing, footwear, headgear being included in class 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters..
restriction of goods for sale in the state of GUJARAT only..
3445061  30/12/2016
RAJYAREKHA TRADE PVT. LTD.
1021, M.I.E., PART-A, BAHADURGARH-124507 (HARYANA)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
FOOTWEARS.
MARK SHOULD BE READ AND USE AS A WHOLE..
AZEEZ
3447352  29/12/2016
MADAAN PLASTIC INDUSTRY
A-71 NARAINA INDUSTRIAL AREA, PHASE-I NEW DELHI 110028
Manufacturer and merchants
Address for service in India/Attorney address:
KOCHHIAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since :01/10/2016
DELHI
footwear
MADAAN PK

3447353  29/12/2016

MADAAN PLASTIC INDUSTRY
A-71 NARAINA INDUSTRIAL AREA, PHASE-I NEW DELHI 110028
Manufacturer and merchants

Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since :21/01/2016

DELHI
FOOTWEAR
MADAAN HUNTER

3447363   30/12/2016
MADAAN PLASTIC INDUSTRY
A-71 NARAINA INDUSTRIAL AREA, PHASE-I NEW DELHI 110028
Manufacturer and merchants
Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since :07/09/2016
DELHI
FOOTWEAR
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1233562.
X-STAR JEANS

3453131   09/01/2017

NAVED KHAN
NEW F-2, RAGHUBIR NAGAR, NEW DELHI, PIN CODE- 110027
MANUFACTURER AND SUPPLIER

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :02/01/2017

DELHI
Jeans
AMRESH KUMAR VERMA
H. NO. 76/22, SOUTH KULI BAZAR, PS-BADSHAHI NAKA, TEH-KANPUR SADAR, DISTT.- KANPUR NAGAR-208001 (U.P.)
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Clothing, footwear, headgear
3461946  19/01/2017  MOHD FAHED  trading as ;M/S. QUEEN FOOTWEAR CO.  1980, GF, LAL KUAN ZEENAT MAHAL, DELHI-110006  MANUFACTURING & TRADING  Address for service in India/Attorney address:  BALAJI IP PRACTICE E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092  Used Since :04/04/2010  DELHI  FOOTWEAR & READYMADE GARMENTS INCLUDED IN CLASS- 25
THE HARPERS IMAGE

3462667    20/01/2017

PRAVEEN KUMAR CHAUHAN
i-1804, Mahindra Aura, Sector 110A, New Pamlam Vihar Gurugram, Haryana -122017
Manufacturer And Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2017

DELHI
Clothing.
3470186  30/01/2017
VIPIN GUPTA
trading as ;M/S. BALAJI PRINTS
H-1174, DSIIDC, NARELA INDUSTRIAL AREA, DELHI
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :11/01/2017
DELHI
FOOTWEAR
ESPANDO

3472520 02/02/2017

M/S. MATES ENTERPRISES
RACHIT JAIN
KARTIKAY AGARWAL

trading as ;M/S. MATES ENTERPRISES
487/87, MANGAL BAZAR ROAD, NEW DELHI-110087
MANUFACTURING & TRADING

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/10/2015

DELHI
Readymade Garments, footwear, headgear included in class 25
3484532   16/02/2017
SONIA KHANNA
201-02, MEGHDOOT-B, LOKANDWALA, ANDHERI WEST, MUMBAI - 400053
MANUFACTURES AND MERCHANTS
SOLE PROPRIETOR INDIAN NATIONAL
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/06/2015
MUMBAI
CLOTHING, HEADGEAR.
MOKOSH
3610126  10/08/2017
DIEGO INTERNATIONAL
342, Shayona Plaza, Near Puna-Saroli BRTS, Puna Gam, Surat - 394211, Gujarat
Proprietorship Firm
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/07/2017
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
IN USE.
3655246  11/10/2017
SAARTAK JHANWAR S/O. SH. SHYAM SUNDAR JHANWAR
PROPRIETOR OF M/s. SAARTAK COUTURE AT- 433, 5th FLOOR, NAVJEEVN PLAZA, M. I. ROAD, JAIPUR-302001
RAJASTHAN
Proprietorship firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear in class 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. SAARTAK.
BHAVIN SURYAKANT PARIK S/O. SH. SURYAKANT HIRLAL PARIKH
R/o. 1001/2, Chandanbala Flat, Opposite Suvidha Shopping Centre, Paldi, Ahmedabad – 380007,
Individual

Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009

Used Since : 02/11/2017

AHMEDABAD
Clothing
3677472  14/11/2017
APURBA ROY
trading as ;GREENSHINE
527,BAISHNABGHATA PATULI,KOLKATA 700094
MANUFACTURER & MERCHANT
Used Since :01/01/2015
KOLKATA
CLOTHING, FOOTWEAR, HEADGEAR.
3681590  18/11/2017
UMANG SWAMI
121, SHIV MARG, ASHIND NAGAR, SANGANER, JAIPUR, RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2011
AHMEDABAD
Readymade garments, Clothing, footwear, headgear in class 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over JAIPUR.
3689680  28/11/2017
SHANTI DEVI PATWA
305, AMBICA COMPLEX, KOTHARI POLE, GANDHI ROAD, AHMEDABAD - 380001
INDIVIDUAL
Address for service in India/Attorney address:
SWEETY VINOD AGRAWAL
230, Devnandan Mall, Ellisbridge, Ahmedabad, Gujarat
Used Since :01/02/2017
AHMEDABAD
ALL READY MADE GARMENTS INCLUDED IN CLASS 25.
3699657    11/12/2017
MANOJ PRABHUDAS MEGHANI PROPRIETOR OF M.R. FAB FASHION
402, 4 TH FLOOR, YASHNEEL COMPLEX, B/H. GHANSHYAM MARKET, PANCHKUVA, AHMEDABAD-380001, GUJARAT-INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedbad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

HOSIERY, GARMENTS, BRIEFS AND PANTIES, LEGGINGS , INCLUDED IN CLASS 25.
3700429  12/12/2017
ARIHANT ENTERPRISE
B-1/99, 2ND FLOOR, ASTAVINAYAK COMPLEX, NR. DARIYAPUR DARWAJA, AHMEDABAD
PROPRIETOR
Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.
Proposed to be Used
AHMEDABAD
Clothing, Children's clothing, Body linen [garments], Boys' clothing, Clothes for sport, Dance clothing, Denims [clothing], Leather garments
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3705066   18/12/2017
ARVIND DAN
B-79, AJAY TENAMENT 6, NEAR SUKA VERA, VASTRAL ROAD, ODHAV
PROPRIETOR OF THE FIRM
Address for service in India/Attorney address:
RAMESH SINGH
504, Vanijya Bhawan, D.B. Road, Kankariya, Ahmedabad, Gujarat

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS AND CLOTHS
subject to restriction of the goods for sale in the state of GUJARAT and RAJASTHAN only.
Trade Marks Journal No: 1926, 04/11/2019          Class 25

3709235  22/12/2017
KINGLY CLOTHING PRIVATE LIMITED
G/44/45, SHREE MAHALAXMI SHOPS, JUDG BUNGLA ROAD, SATELLITE
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KUSH R. VYAS
D-1207, Titanium City Centre, Nr. Sachin Tower, 100 ft. Road, Shyamal, Satellite, Ahmedabad - 380015
Used Since :01/04/2016
AHMEDABAD
CLOTHING, READYMADE GARMENTS, FOOTWARE INCLUDED IN CLASS – 25
RIDHU
3709611  22/12/2017
KARANI CLOTHING PRIVATE LIMITED
227 & 228, SUDAMA INDUSTRIAL ESTATE, B/H SWASTIK BASIDER ENG, NAROL, AHMEDABAD, GUJARAT- 382405.

Body-in-corporate including Private Limited

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
AHMEDABAD
LADIES GARMENTS
371123   26/12/2017
NITESH BHANSALI S/O SH. MADHUSHEKHAR BHANSALI
C-189, 3rd Floor, Sumel Business Park II, Behind Vanijya Bhavan, Kankariya Road, Ahmedabad-380022
Proprietorship
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :01/02/2016
AHMEDABAD
Clothing, Footwear, Headgear.
3711669  26/12/2017
SANJEEV SAREEN S/O SUDESH KUMAR
32, RAJHANS COLONY NO. 2, BRAHMPURI ROAD, JAIPUR (RAJ.)
PROPRIETOR
Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur
Proposed to be Used
AHMEDABAD
LADIES KURTI, SUITS, UNSTITCHED SUITS, WESTERN WEAR, TOP JEANS AND WOMEN ACCESSORIES, FOOTWEAR
UNDER CLASS 25.
subject to restriction of the goods for sale in the state of RAJASTHAN only.
RED CLIFFS

3716190 30/12/2017

RAJENDRA KUMAR CHHAJER S/O SH. NEMICHAND CHHAJER
Bungalow No.6, Dev Shrusti Bunglow Near Kena Bunglow, Motera, Ahmedabad-380005
Partnership Firm

Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since: 01/04/2015

AHMEDABAD
Clothing.
3717389  02/01/2018
MR. DIGANT PATEL
562/3, Reid road, Nr Om Hariom, Panchkuva, A’bad-380002
Individual
Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT
Used Since :01/04/2000
AHMEDABAD
Headgear, Clothing, Footwear And parts and fittings of all the aforesaid goods, include in the class
3718841 04/01/2018
OM PRAKASH GUPTA S/O PRABHU DAYAL GUPTA
NEAR PREM DHARAM KAATA, UDAI MODE, GANAPUR CITY
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
3718968  04/01/2018
VIMAL BHUPATBHAI DOBARIYA. AN INDIAN NATIONAL SOLE PROPRIETOR OF LAVANYA SUITS
1135-RADHAKRISHNA TEXTILE MARKET, NR. SAHARA DARWAJA, RING ROAD, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/04/2015
AHMEDABAD
IN RESPECT OF READY MADE GARMENTS, KIDS WEAR, LADIES WEAR, GENTS WEAR AND SAREES INCLUDED IN CLASS - 25.
3719687   05/01/2018
DHAVAL MAHESHWARI
2ND FLOOR P.T. MANTION, NEAR JALARAM HOTEL, MIRGHWAD, KALUPUR, AHMEDABAD - 380002
INDIVIDUAL
Address for service in India/Attorney address:
SWEETY VINOD AGRAWAL
230, Devnandan Mall, Ellisbridge, Ahmedabad, Gujarat

Proposed to be Used
AHMEDABAD
ALL TYPES OF UNDERGARMENTS & LINGERIE INCLUDED IN CLASS 25.
WE DO NOT CLAIM RIGHTS ON THE COLOUR COMBINATION OF THE LOGO..
3720518  06/01/2018
SNEHA JAIN (PROPRIETOR) TRADING AS S.S FASHION.
61, BALAJI INDUSTRIAL ESTATE-2, UDHNA MAGDALLA ROAD, O/P SURYA PLAZA, SURAT-395007, GUJARAT.
An Individual
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING.
subject to restriction of the goods for sale in the state of GUJARAT.
3721851  08/01/2018
FORECAST
10, Vakil Industrial Estate, Valbhat Road, Goregaon (East), Mumbai – 400063
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
School uniforms, Clothing, footwear, headgear.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3722069   09/01/2018
PRAKASH S. SINGH (PROPRIETOR) TRADING AS ABHISHEK ART
PLOT NO. 11, MARUTI IND, UDHNA ROAD NO. 6, NR, SOLAPUR COMPOUND, UDHNA, SURAT- 394210, GUJARAT.
An Individual
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :09/07/2012
AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING.
3723174   10/01/2018
AVISHKAR FAB
PLOT NO. 195, CITY SURVEY NO.1045, MAHATMA INDUSTRIAL ESTATE, KHATODARA, BEHIND SUBJAIL, SURAT-395002, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :31/07/2017

AHMEDABAD
SAREES, DUPATTA (SCARF), SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), SLEEPWEAR FOR WOMEN, SUITS FOR WOMEN, WOMEN'S PYJAMAS, WOMEN'S TOPS, WOMEN'S PANTS, WOMEN'S CLOTHING, WOMEN'S WEAR.
subject to restriction of the goods for sale in the state of GUJARAT only.
3726415 13/01/2018
PAYAL DILIPKUMAR MEHTA (PROPRIETOR) TRADING AS BINDANI STUDIO
M/34, EMPIRE STATE BUILDING, NEAR UDHNA DARWAJA, RING ROAD, SURAT-395002, GUJARAT.
An Individual
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :16/09/2014
AHMEDABAD
SAREES, DRESSES, READY TO-WEAR CLOTHING.
3727541  15/01/2018
SMT. ALISHA JAIN W/O. SH. NILESH JAIN
M/s. AND DESIGNS AT- G-155-B, RIICO INDUSTRIAL AREA, MANSAROVAR, JAIPUR- RAJASTHAN
Proprietorship firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Readymade Garments, Clothing, footwear, headgear in class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
3731318   19/01/2018
OM PRAKASH BHERUMAL KHERAJANI TRADING AS ANMOL FASHIONS
572-573, UPPER GROUND FLOOR, ADARSH MARKET-2, RING ROAD, SURAT-395002 , GUJARAT.
An Individual

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/04/2005

AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING.
THE EG STORE

3737499  26/01/2018
EKANSH SAXENA TRADING AS THE EG STORE
51/452, PRATAP NAGAR, SEC-5, SANGANER, JAIPUR RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
GARIMA GOYAL
S 68-69, 2ND FLOOR, MUKTANAND NAGAR, NEAR TEIVANI BRIDGE, GOPALPURA BY PASS, JAIPUR, RAJASTHAN 3020218
Used Since: 01/01/2016
AHMEDABAD
Clothing, footwear, headgear.
YOGESHBHAI L. KAJAVADRA. (PROPRIETOR) TRADING AS V3 DESIGNER
B-2,103, SHLOK RESIDENCY, OPP.SAI PUJA RESIDENCY, UTARAN-KOSAD ROAD, SURAT-394105, GUJARAT.
An Individual

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Used Since: 01/01/2016

AHMEDABAD
SAREES, READY-TO-WEAR CLOTHING

subject to restriction of services in the state of GUJARAT only.
PU-MEX
3741968  01/02/2018
VIKAS PODDAR S/O. SH. PREM PRAKASH PODDAR
C-43, AMBABARI, JAIPUR, 302013 RAJASTHAN, INDIA
Single firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Footwear.
3742353 01/02/2018
KHOZEMA SHABBIRBHAI JIRUWALA
5A Haya Palace, Nr Piranpir Dargah, Gayakwad Haveli, Jamalpur Ahmedabad -380001
Manufacturer and Trader
Individual
Used Since: 01/01/2006
AHMEDABAD
Clothing.
3745876  06/02/2018
DINESH KHATRI TRADING AS M/S DEVYAS
19, ROYAL BUILDING, PALIWAL GARDEN, KHADI GRAMODYOG ROAD, SANGANER, JAIPUR (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :28/08/2000
AHMEDABAD
READYMADE GARMENTS, LADIES GARMENTS UNDER CLASS 25.
3745900    06/02/2018
PRATIK RASIKLAL BALDHA PROPRIETOR OF RAJESHREE EXPORT
301, RAJESHWAR APPARTMENT, OLD PANCH PIPLA ROAD, JETPUR- 360370, DIST- RAJKOT. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHES, HOSIERY, FOOTWEAR, HEADGEAR IN CLASS 25.
(For Export Only)
VINODKUMAR VADERA S/O. RANMAL VADERA
1/2, 2nd Floor, Saumya Arcade, Shanti Kunj Colony, Nagar Seth No Vando, Gheekanta, Ahmedabad
Individual
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :31/12/2012
AHMEDABAD
Readymade Clothing, Headgear.
We claim no rights over word JORDAN..
3752244  13/02/2018

MARUTI INDUSTRIES

SURVEY NO. 101/P-3, SARDHARPUR ROAD, NAVAGADH- JETPUR-360370

Partnership Firm

Address for service in India/Attorney address:

KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

SALWAR KURTA (READYMADE GARMENTS FOR WOMEN)
3752815  14/02/2018

SOJITRA KIRTIKABEN SANDIPKUMAR TRADING AS PENGUIN ENTERPRISE
72, YOGESHWAR ROW HOUSE, PUNA SIMADA ROAD, SHYAMDHAM CHOWK, SURAT, GUJARAT.

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING.

subject to restriction of the goods for sale in the state of GUJARAT only.
3753454  14/02/2018
ARJUNSING NATHUJEE RAJPUROHEET PROPRIETOR OF MANPASAND GARMENT
A-129, 1ST FLOOR, SHRI GHANTAKARN MAHAVIR MARKET, NEAR NEW CLOTH MARKET, SARANGPUR, AHMEDABAD-380002, GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since 10/05/2012
AHMEDABAD
READYMADE GARMENTS IN CLASS 25.
3801001  10/04/2018
MR AKASH ASHOK MISAL
SHOP NO. 3, GROUND FLOOR, AMAR BUILDING CHS LTD., OLD BOMBAY ROAD, CHARAI, THANE (WEST), THANE – 400 602
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
HEADGEAR, CLOTHING AND FOOTWEAR
3835005   16/05/2018
PAUSE INTERNATIONAL
S/O, MD. NASIM, 131, ROSHAN BAGH, ASANBANI, GODDA, JHARKHAND-814133
PARTNER
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAHARPUR, DELHI-110092
Proposed to be Used
KOLKATA
Clothing, footwear, headgear
OTTO ESSENTIALS

3861999  16/06/2018

OTTO CLOTHING PRIVATE LIMITED
NO. 30, III FLOOR, BAZULLAH ROAD, T. NAGAR, CHENNAI-600 017, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3325018

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI; PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS;
BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS;
GLOVES; SCARFS; SHAWLS AND SOCKS

mark is associated with the registered trade mark no. 1262300 and 3325018.
3862004  16/06/2018

OTTO CLOTHING PRIVATE LIMITED
NO. 30, III FLOOR, BAZULLAH ROAD, T. NAGAR, CHENNAI-600 017, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

To be associated with:
3325018, 3861999

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI; PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS;
BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS;
GLOVES; SCARFS; SHAWLS AND SOCKS
3863705 19/06/2018
MR. JIGNESH MAHENDRAKUMAR SHAH
901, NEEL TOWER, DEVIDAS CROSS ROAD, BORIVALI (WEST), MUMBAI-400 103
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, HOSIERY
TADDY
3873387  28/06/2018
RAJESH AGRAWAL
CHATAMUDA CHOWK, RAIGARH (C.G.)-496001
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Hosiery and readymade garments
for use in the state of Chhattisgarh only.
f2o

3892659   19/07/2018
MR. MUKESH KUMAR.R TRADING AS M/S. ROYALEX CREATION
NO.14, NATARAJ BUILDING, 2ND FLOOR, A.M LANE, CHICKPET CROSS, BANGALORE 560053, KARNATAKA, INDIA
PROPRIETOR

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15

Proposed to be Used
CHENNAI
Readymade Garments
METRO BRANDS

3901492  30/07/2018
METRO SHOES LIMITED
401, Kanakia Zillion, 4th Floor, LBS Marg & CST Road Junction, Kurla-West, Mumbai-400 070, Maharashtra, India.
An Indian Company, incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, APRONS(CLOTHING), ASCOTS, BABIES DIAPERS OF TEXTILE, BABY PANTS, BATHSANDALS, BATHSLIPPERS, BATHING CAPS & DRAWERS, SUITS & TRUNKS, BEACH CLOTHES, BEACH SHOES, BOOT UPPERS, BOOTS, BOOTS FOR SPORTS, BOOTS, (SKATING) WITH SKATES ATTACHED, CAMEOS, CAPS (HEADWEAR), CLOTHING OF METAL FOR SHOES AND BOOTS, FOOTBALL BOOTS(SHOES), FOOTWEAR UPPERS,FRAMES (HAT) (SKELETONS), FROCKS, GABARDINES (CLOTHING) GAITER STRAPS, GAITERS, GALOSHES, GALOSHES, HAT FRAMES (SKELETONS), HEELPIECE FOR BOOTS AND SHOES, HEELPIECES FOR STOCKINGS, HEELS, HOOD (CLOTHING), HOSIERY, JACKETS (CLOTHING), JERSEY, KNITWEAR(CLOTHING), MANTILLAS, MANIPLES, NECKTIES, NONSLIPPING DEVICES FOR BOOTS AND SHOES, OVERCOATS, PAJAMAS, PANTS, PAPER CLOTHING, POCKETS FOR CLOTHING, SANDALS, SARIS, SASHES FOR WEAR, SCARF'S SKI BOOTS, SKIRTS, SKULL CAPS, SLIPPERS, SMOCKS, SOCK SUSPENDERS, SOCKS, SOLES FOR FOOTWEAR, INCLUDED IN CLASS 25.
LET GO

3904195   01/08/2018
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBi TALAO, MUMBAI-400002
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.

Proposed to be Used
MUMBAI
FOOTWEAR OF ALL KIND
CHIMPZEES
3905239  02/08/2018
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBITALAO, MUMBAI - 400002
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR
3911802 09/08/2018

BHAVES DUBAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS AASH CREATORS
49, 2nd Floor, Satyam Industrial Estate, Subhash Road, Jogeshwari (E), Mumbai - 400060, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Ready-made clothing
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
J.J. JEANS

3913851  10/08/2018
MAHENDRA BARJATYA TRADING AS M/S. J.J. JEANS
19/B, INDUSTRIAL AREA, IMLI KHEDA, CHHINDWARA (M.P.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Jeans and readymade garments

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH.
JOTHISH KUMAR
H.NO.49/812 A3,THANAL,MERCY GARDENS ROAD,ELAMAKARA P.O.,ERNAKULAM,KERALA-682026,INDIA

PROPRIETOR

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI
clothing and footwear
Subject to restrict the area to South India only and The mark should be used as a whole.
3949051  18/09/2018
U.N. MURUGESAN & CO.,
110, AMMAN TOWERS, KIRAMADAI 1ST STREET, SURAMPATTI, ERODE - 638 009, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS;
UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR;
NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS, SOCKS; KNITTED CLOTHING; WOVEN CLOTHING
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
3949055  18/09/2018
U.N. MURUGESAN & CO.,
110, AMMAN TOWERS, KIRAMADAI 1ST STREET, SURAMPATTI, ERODE - 638 009, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS;
UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR;
NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS, SOCKS; KNITTED CLOTHING; WOVEN CLOTHING
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
3955508  25/09/2018

MR. SHUBHAM PATIDAR PROPRIETOR OF FRANK MEN'S WEAR
207 - B, SANGAM NAGAR, YOG MANDIR KE SAMNE, INDORE- 452006 (M.P)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
READYMADE GARMENTS INCLUDED IN CLASS 25
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3959146  28/09/2018
TOPLIGHT BRANDS PRIVATE LIMITED
NO.10/627, PALLADAM ROAD, KUNNANGAL PALAYAM PIRIVU, TIRUPUR - 641 605, TIRUPUR DIST, TAMILNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
3976534  17/10/2018

NAVIN VIRAM RITA (INDIAN NATIONAL, PROPRIETOR), TRADING AS RUSHABH CREATION
C- 003, Dadar Manish Market, S.B. Marg, Dadar (West), Mumbai - 400028, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, headgear.
3977148  18/10/2018
M/S. AVP INDUSTRIES PVT LTD
104/304, VTM-2, MEHRA COMPOUND, A.K. ROAD, NEAR TELEPHONE EXCHANGE, SAKINAKA, ANDHERI - EAST,
MUMBAI – 400072
PRIVATE LIMITED

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
CLOTHING AND GARMENTS
3978092  19/10/2018
B.N. EXPORTS
803, Suman Tower, Samarth Nagar, 3rd Cross Road, Lokhandwala Complex, Andheri (W), Mumbai - 400058
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :27/09/2014
MUMBAI
Pareos, Stoles, Clothing.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE UNO.
SONAM SHARIQUE TRADING AS DIA’S FASHION
Flat No 04, S No 74/3, Chintamani Residency, Katraj, Pune, Maharashtra 411046
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH–4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
LITTLE ARYAN ETHNIC WEAR

3992469  05/11/2018

AKSHAT CLOTHING CO
205, Atlantic Plaza, Level -2, Near Tilak Bhavan, Dadar(W), Mumbai - 400028, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :10/04/2018

MUMBAI
Clothing (ethnic kurti, saree, suits and lehenga, ladies, suits, salwar, kurta)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ETHNIC WEAR.
4007296  26/11/2018
THE GENERAL MANAGER, ORNANCE CLOTHING FACTORY AVADI
trading as ;THE GENERAL MANAGER, ORNANCE CLOTHING FACTORY AVADI
ORDNANCE CLOTHING FACTORY, ORDNANCE FACTORY BOARD, GOVERNMENT OF INDIA MINISTRY OF DEFENCE,
AVADI, CHENNAI-600 054, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
GOVERNMENT DEPARTMENT
Used Since :04/03/1997
CHENNAI
READYMADE CLOTHING
The mark should be used as a whole.
Proposed to be Used
CHENNAI
CLOTHING, READY MADE GARMENTS, HOSIERY GOODS, LADIES INNER WEAR CLOTHINGS
4017903 05/12/2018
MR. ANIL MANJI GAMI
413, CLASSIC POWER RESIDENCY, A-WING, BEHIND B.M.C. SCHOOL, T.P.S. ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI - 400 054
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, CHUDIDAR, KURTI
4020761  07/12/2018
MOHAM RETAIL PRIVATE LIMITED
No. 10, 5th Cross, 16th Main, KSRTC Layout, JP Nagar 2nd Stage, Bangalore, Karnataka, India, 560078
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since: 01/11/2018

CHENNAI
Bras; Bralettes; Brassieres; Nursing bras; Maternity bras; Strapless bras; Sports bras; Adhesive bras; Braces [suspenders]; Suspenders [braces]; Braces for clothing; Moisture-wicking sports bras; Braces for clothing [suspenders]; Bra straps [parts of clothing]; Straps for brassieres [parts of clothing]; Straps for bras [parts of clothing]; Underwear; Babies' underwear; Baby underwear; Thermal underwear; Ladies' underwear; Women's underwear; Children's underwear; Underwear for children; Body shapers [underwear]; Underwear for men; Underwear for babies; Maternity underwear; Knitted underwear; Trunks [underwear]; Briefs [underwear]; Sweat-absorbent underclothing; Slips [underclothing]; Bodies [underclothing]; Body shapers [underclothing]; Babies' underclothing; Short-sleeved vests [underclothing]; Underwear for women; Boy shorts [underwear]; Men's underwear; Babies' pants [underwear]; Sweat-absorbent underwear; Sweat-absorbent undergarments [underwear]; Sweat-absorbent underclothing [underwear]; Lingerie; Maternity lingerie; Bodices [lingerie]; Hosiery; Half-slips; Full slips; Slips [undergarments]; Full-length slips
4025198  13/12/2018

PATNERSHIP FIRM
Hugs and Kisses, Josh Building, Thodupuzha P.O, PIN-685584
Partnership Firm

Address for service in India/Attorney address:
GEORGLY KURIAN
KUNNATHUSSERIL (H), MANAKKAD P.O., THODUPUZHA, IDUKKI (DIST) KERALA
Used Since :02/11/2018

CHENNAI

clothing, Readymade items and kids wears

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO KERALA.
Trade Marks Journal No: 1926, 04/11/2019  Class 25

4046044  04/01/2019
ZIYAD K K
KALLIKKOODATHIL,KOTTAKKAVAYALMADA VOORKUNNAMANGALAM, CALICUT-673571
Manufacturer
PROPREITORSHIP

Proposed to be Used
CHENNAI
KIDS WEAR
4054600   12/01/2019
BHAVNA DEVI UGAMRAJ JAIN PROPRIETOR OF M/S. SANGHVI PLASTICS
Gala No 26, Surya Kirti Indl Est, Chinchpada, Sagar Complex, Vasai East, Thane-401208
A Proprietary Concern
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Readymade Garments, footwears and caps
4058624  16/01/2019
NISHANT JAIN
C/O. FITNESS WORLD, L.G.3, K.K. BAPNA ARCADE, BESIDES APOLLO SQUARE, JANJEERWALA SQUARE, INDORE (M.P.)
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Clothing, footwear and headgear
JHINGALALA

4058964    17/01/2019
ALDIVO CREATIVE PRODUCTS PRIVATE LIMITED.
B-17, GALI NO.-2, GROUND FLOOR, THOKAR NO.-7, ABUL, FAZAL ENCLAVE PART-2, SHAHEEN BAGH, JAMIA NAGAR,
NEW DELHI-110025.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :10/01/2019

DELHI
APPARELS AND CLOTHING, READYMADE GARMENTS AND LEATHER JACKETS INCLUDED IN CLASS 25.
4059606  17/01/2019
SOLOMON PETER
EBENEZER VILLA, 58 EAST BOMBAY-PUNE ROAD, NEXT TO REPUBLIC SCHOOL, DEHU ROAD, PUNE - 412 101
Services related to online selling of luxury goods along with other routine items
Individual
Proposed to be Used
MUMBAI
Providing of online services with regards to selling of Luxury goods along with other routine products.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
SMARTEX
4063499   22/01/2019
SHWETA VIJAY SETH
B 405, SHIVDHAM CHS LTD, LINK ROAD, MALAD WEST, MUMBAI: 400064.
Proposed to be Used
MUMBAI
READY-MADE CLOTHING, READY-TO-WEAR CLOTHING BEING GOODS INCLUDED IN CLASS-25
HAPPARR
4065962 24/01/2019
VIDHYA NARENDRA KOTHIARI
FLAT NO.1003, 10TH FLOOR ADITYA AVENUE, B-WING, TOPIWALA WADI, OPP KULKURNI BROTHER, V.P ROAD,
GIRGAON, MUMBAI-400004
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
READYMADE GARMENTS
4066169  24/01/2019
GRASO GARMENTS
S.F.NO.365/2, NOCHIPALAYAM ROAD, A.P.NAGAR, VEERAPANDI POST, TIRUPUR - 641 605, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner
Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Subject to restrict the area to Tamil Nadu only.
4066177    24/01/2019
Murtaza Asif
44/2, chhipa Bakhal, Near Ahilyapura, Indore - 452002
INDIVIDUAL

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used
MUMBAI
READY MADE GARMENTS, UNDER GARMENTS, HOSIERY FOR WOMEN, MEN AND CHILDREN INCLUDING IN CLASS 25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MALABIS

4066178  24/01/2019

Murtaza Asif
44/2, chhipa Bakhal , Near Ahilyapura, Indore - 452002
INDIVIDUAL

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used

MUMBAI

READY MADE GARMENTS, UNDER GARMENTS, HOSIERY FOR WOMEN, MEN AND CHILDREN INCLUDING IN CLASS 25
URDU WORD BUT WRITE IN URDU AND ENGLISH BOTH.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH.
4066179  24/01/2019

Murtaza Asif
44/2, chhipa Bakhal , Near Ahilyapura, Indore - 452002

INDIVIDUAL

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used
MUMBAI

READY MADE GARMENTS, UNDER GARMENTS, HOSIERY FOR WOMEN, MEN AND CHILDREN INCLUDING IN CLASS 25

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
AASIA

4066399  24/01/2019
SHWETA SHYAM KABADKAR
A/201, HILL VIEW, PLOT NO 14, CHARKOP, SECTOR 8, KANDIVALI WEST, MUMBAI-400067
Single Firm

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used

MUMBAI
LADIES CLOTHING & DRESSES, NAMLY, PANTS, SHIRTS, JACKETS, SKIRTS, DRESSES, GOWNS, SCARVES, BELTS, ROBES, PAJAMAS, VESTS, HATS, TUBE TOPS, TANK TOPS, CORSETS, BRAS, LEGGINGS, SHORTS, SOCKS, SWEAT PANTS, SWEAT SHIRTS, SCARVES, BLOUSES, SHOES, UNDERWEAR AND SHAWLS".
URBAN ADDA

4066406  24/01/2019

SHWETA SHYAM KABADKAR
A/201, HILL VIEW, PLOT NO 14, CHARKOP, SECTOR 8, KANDIVALI WEST, MUMBAI-400067

Single Firm

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS Depot, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used

MUMBAI

LADIES CLOTHING & DRESSES, NAMELY, PANTS, SHIRTS, JACKETS, SKIRTS, DRESSES, GOWNS, SCARVES, BELTS, ROBES, PAJAMAS, VESTS, HATS, TUBE TOPS, TANK TOPS, CORSETS, BRAS, LEGGINGS, SHORTS, SOCKS, SWEAT PANTS, SWEAT SHIRTS, SCARVES, BLOUSES, SHOES, UNDERWEAR AND SHAWLS".
Trade Marks Journal No: 1926, 04/11/2019  Class 25

4067716  25/01/2019
RAMESH B. MAKHARIA
trading as ;SILK INDIA CREATORS
1301,1302 - B WING, SHAGUN TOWER SOCITY, A.K.VAIDYA MARG, FILMCITY ROAD, NEAR DINDOSHI BUS DEPOT,
MALAD (EAST), MUMBAI - 400 097
MANUFACTURER AND MERCHANT
Used Since :17/01/1998
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, MIDI, TOP, SKIRT, CAPRI, SAREE READYM Ade GARMENTS
INCLUDED IN CLASS 25
DAVANGERE GARMENTS MANUFACTURERS PRIVATE LIMITED
BANJARA GARMENTS, TEXTILE PARK NEW DC OFFICE, DAVANGERE, KARNATAKA - 577006
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear & Readymade Garments.

No exclusive right over "Davangere Garments Manufacturers Pvt Ltd" separately except as substantially shown in the representation of the mark.
Proprietorship

Address for service in India/Attorney address:

Proposed to be Used

subject to the mark should be use as a whole.
Snow Princess

4073201  31/01/2019

MAVJI MANA PATEL HUF TRADING AS DWARKA CREATION
1101, Ocean View Apts, Mhada, Andheri West, Mumbai, Maharashtra – 400053
Hindu Undivided Family

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clothing.
MACRAME
4073421  31/01/2019
AKSHAY UMESH TANNA (INDIAN NATIONAL, PROPRIETOR), TRADING AS MITU CREATION
107, D- Wing, Akruli Industrial, Premises, Akruli Road, Kandivali (E), Mumbai - 400101, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2010
MUMBAI
Trousers, kurta, suits and blazers
4075684  02/02/2019
VINOD KUMAR JAIN
10-A Shiv Vilas Palace, Opp. Subhash Chowk Parking, Rajwada, Indore 452001 (M.P.)
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Clothing, Footwear, headgear, Ready- Made Clothings, Garments, Ladies Clothings, and Girls Clothing, Menswear, Children’s clothing, Boys’ clothing, Clothing for boys, Outer Clothing for boys.
4076871 04/02/2019
TAILOR SEW COMPANY
NEW NO.71, OLD NO.35, ROOM NO 3E, THIRD FLOOR, ARMENIAN STREET, MANNADY, CHENNAI - 600001, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :19/12/2018
CHENNAI
CLOTHING, READY MADE GARMENTS, T-SHIRTS, SHIRTS, SUITS, PANTS, KURTIS, LEGGINGS
RELIANCE RETAIL LIMITED
trading as :RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBI TALAO, MUMBAI - 400002
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Used Since :01/02/2018
MUMBAI
READYMADE GARMENTS
4077663  05/02/2019
RELIANC RETAIL LIMITED
trading as ;RELIANC RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBIA TALAO, MUMBAI - 400002
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR
4078678  06/02/2019
D.MANIMARAN TRADING AS L.B.CREATIONS
NO.8/22K, SELVALAKSHMI NAGAR, ANGERIPALAYAM MAIN ROAD, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :01/01/2015
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men , Caps And Swimsuits.
subject to sale of goods in the State of Tamil Nadu, Andhra Pradesh and Kerala only.
4078696 06/02/2019
D.RAYAPPAN TRADING AS SANA GARMENTS
NO.384/8, 1ST STREET, ANNAPOORNA LAYOUT, A.V.P.GARDEN, GANDHI NAGAR, TIRUPUR - 641 603, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner
Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

The mark should be used as a whole.
Trade Marks Journal No: 1926, 04/11/2019    Class 25

K.S.SRINIVASAN TRADING AS KRISHNA PRINTERS AND EXPORTS
NO.8/22-B, SELVA LAKSHMI NAGAR, ANGERIPALAYAM ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner
Solos, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
RJD LITE
4080257  07/02/2019
MANOJ KUMAR GARG
N-203 ARYA APARTMENTS, SECTOR-15, ROHINI, DELHI-89
proprietor
Address for service in India/Agents address:
ASHOK KUMAR GUPTA
5/B-5, SECTOR-8, ROHINI, DELHI-85.
Used Since : 07/01/2014
To be associated with:
2658237
DELHI
FOOTWEARS, CLOTHING, HEADGEAR, BOOT, SHOES, CHAPPALS, SLIPPERS, SANDALS, FLOATERS, BABY SHOES, WOOLEN SHOES AND OTHER WOOLEN FOOTWEAR, GUM-BOOT, LEATHER FOOTWEAR, SPORTS SHOES, FORMAL FOOTWEAR, FASHIONABLE FOOTWEAR, SNEAKERS, FLAT FOOTWEAR, SHOE INSERT, WORK- WEAR FOOTWEAR, SCHOOL DRESS FOOTWEAR, PLASTIC FOOTWEAR LIKE PLASTIC SHOES, CHAPPALS.
ALLWAYS LEADER

4080687  07/02/2019
OOMKAR TEXTILE
SF.256/3, VIVEKANANDAR SALAI, VEERAPPAMPALAYAM PIRIVU, NASIYANUR ROAD, ERODE-638012, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :26/06/2015

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING; SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS

The mark should be used as a whole and Subject to restrict the area to South India only.
4080688    07/02/2019
OOMKAR TEXTILE
SF. 256/3, VIVEKANANDAR SALAI, VEERAPPAMPALAYAM PIRIVU, NASIYANUR ROAD, ERODE-638012, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :26/06/2015

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING; SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
4080722   07/02/2019
MIDHUN POTHAN
SEASONS, NP 11/124, NARATH, NARATH, KANNUR, KERALA, 670604
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Readymade Garments, Clothing, Footwear, Headwear
The mark should be used as a whole.
MANGALYA SHOPPING MALL
D.No.1/8/609/1,2,3, Nakkalagutta, Hanumakonda, Warangal Dist (TS), India
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/12/2011

CHENNAI
Readymade clothing.
4081405 08/02/2019
MANGALYA SHOPPING MALL
D.No.1/8/609/1,2,3, Nakkalagutta, Hanumakonda, Warangal Dist (TS), India
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since: 01/12/2011
CHENNAI
Readymade clothing.
4082889    11/02/2019
ARCHERS LOUNGE
TC NO 9/242, O-16,O-STREET, JAWAHAR NAGAR, KOWDIAR.P.O, TRIVANDRUM, KERALA-695003.
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since : 19/03/2016
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
Shadow+

4083831   11/02/2019
PRABHAKARA N
Shop No. 4, # 321, 5th Cross, 50ft Road, Srinagar, Bangalore - 560050
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Clothing, footwear and headgear; Articles of clothing, footwear, headgear.
4083946  11/02/2019
SARANYA GARMENTS
NO: 2, 5TH STREET, GANDHI NAGAR, TIRUPUR-641603, TAMILNADU.
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Readymade Garments, Clothing, Footwear, Headwear
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4084717  12/02/2019
M/S. MAX WALK FOOTWEAR COMPANY
Max Walk Footwear company, Factory Road, Near BSNL, North Kalamassery, Kerala-683104
Riyas K.R, Partner of Ms. Max Walk Footwear company

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Used Since :03/08/2017

CHENNAI
Footwear, headgear, beach shoes, boots, football shoes / football boots, footwear, half-boots, heels, shoes*, sports shoes*, wooden shoes, soles for footwear
subject to the mark should be use as a whole.
4084718  12/02/2019
1. MANSOORALLM & 2.ISHAQUE
JOINT APPLICANTS
Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.
Proposed to be Used
CHENNAI
CLOTHING,READYMADE GARMENTS
COST 2 COST

4084879  12/02/2019

M/S. COST 2 COST FOOTWEAR LLP
1-8-522-18/A, Chikkadapally, Hyderabad – 500 020, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since: 01/02/1999

CHENNAI
Footwear, Slippers, Shoes, Sandals, Socks, Clothing, Headgear, Hosiery, Dresses, Pants, Shirts, Suits, Tee-Shirts, Trousers, Jeans, Sarees.
20 DAYS

4085265  12/02/2019

S.MOHAMEDSHAFI TRADING AS S.P.TEX

NO.17, RAMAMOORTHY NAGAR MAIN ROAD, 1ST STREET, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.

SOLE PROPRIETOR

Address for service in India/Agents address:

S. LOGANATHAN

32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

Mark is associated with the trade mark no. 4085266.
Trade Marks Journal No: 1926, 04/11/2019 Class 25

4085266 12/02/2019
S.MOHAMEDSHAFI TRADING AS S.P.TEX
NO.17, RAMAMOORTHY NAGAR MAIN ROAD, 1ST STREET, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petticoats, Pants, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

The mark should be used as a whole.
MR. VIMALANTHAN DHILEEP TRADING AS M/S. SO WHAT MEN’S WEAR
NO. 35/1A, T.H. ROAD, OLD WASHERMENPET, MINT, CHENNAI-600 021, TAMIL NADU
Proprietorship
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15
Proposed to be Used
CHENNAI
Readymade Garments
*subject to the mark should be use as a whole within the state of Tamilnadu.*
Trade Marks Journal No: 1926, 04/11/2019 Class 25

4086047  13/02/2019
M/S COST 2 COST FOOTWEAR LLP
1-8-522-18/A, Chikkadapally, Hyderabad – 500 020, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since: 01/12/1999

CHENNAI

Footwear, Slippers, Shoes, Sandals, Socks, Clothing, Headgear, Hosiery, Dresses, Pants, Shirts, Suits, Tee-Shirts, Trousers, Jeans, Sarees
Trade Marks Journal No: 1926, 04/11/2019 Class 25

NITIN ARORA
Harbans Lal Arora Clothing, C 002 Renaissance park-1, Industrial sub-urb, 1st Main, Subramanyanagar Bangalore-560055
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
READYMADE GARMENTS, SHIRTS, T-SHIRTS, SKIRTS, PANTS, SHORTS, SOCKS, MATERNITY WEAR, NIGHTWEAR, CAPS, MEN'S, LADIES AND KIDS UNDERWEARS
SUBJECT TO Restricting the AREA OF USE TO THE STATES OF SOUTH INDIA..
DOT WAVE APWARELS
3(6), RAJAJI NAGR, 2nd STREET, COTTON MILL ROAD, PN ROAD, TIRUPUR - 641602.

PARTNERSHIP

Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used

CHENNAI
Clothing, footwear, headgear, Knitted Ready Made Garments and Hosiery Garments, Kid'swears, Ties, Jackets, Barmudas, Under Garments. Socks, Neck Wears, Head Wears, Gloves Clothing, footwear, headgear Woven And Hosiery And knitted Readymade Garments, Sportswear, T- Shirts, Track Suits, Capri, Shirts, Socks, Swimming Wears, Inner Garments Trousers, casual wear, vest banian, thermal wear, Knits, Jackets. Readymade Garments & Hosiery, Clothing, Fashion Accessories, Trousers, Jeans, Shirts, T-Shirts, Skirts, Coats, Knitwear (Clothing), Sportswear, Waterproof Clothing SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4091394  18/02/2019
OLIVIYA GARMENTS INDIA PRIVATE LIMITED
BTF 12A, RR ABHINAV APARTMENT, NARASIPURAM, KALIKKANAICKENPALAYAM, SUNDAPALAYAM PO, COIMBATORE, TAMILNADU, INDIA-641007 & DEEPAM, VETTILATHAZHAM, DECENT JUNCTION PO, THRICKOVILVATTAM, KOLLAM, KERALA
BODY INCORPORATE
Address for service in India/Attorney address:
T.G. MADHAVAN UNNI, ADVOCATE.
4TH FLOOR, PLAZA TOWER, MAIN ROAD, KOTTAKKAL POST MALAPPURAM - 676503, KERALA.

Proposed to be Used
CHENNAI
CLOTHING, READYMADE GARMENTS
ME & I

4094764  20/02/2019
EUPHORIC INNOVATIONS PVT. LTD.
DOOR NO VII/313 H, NH 17, KOLATHARA PO KOZHIKODE-673655
Private Limited Company

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

CHENNAI

Clothing, headgear and footwear including bath sandals, boot uppers, boots, boots for sports, esparto shoes or sandals, football shoes / football boots, footmuffs (not electrically heated), footwear uppers, lace boots, heelpieces for footwear, heels, half-boots, gymnastic shoes, galoshes, non-slipping devices for footwear, sandals, ski boots, shoes, slippers, inner soles, soles for footwear, sports shoes, studs for football boots, tips for footwear, valenki, welts for footwear and wooden shoes, sneakers, apparel, namely, tops, shirts, blouses, t shirts, sweat shirts, sports jerseys, bottoms, trousers, pants, sweat pants, shorts, jackets, coats, overcoats, pullovers, jumpers, dresses, skirts, beachwear, swimsuits, underwear, lingerie, headwear, hats, caps, beanies, visors, ties, socks, belts, gloves, scarves and wristbands.
4101378   27/02/2019
R.D. TEXO FAB PRIVATE LIMITED
HOUSE NO. 757, SECTOR -11-12, PART-II HUDA PANIPAT HR 132103
Company

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Medonald’s, Sector-16, Noida, Uttar Pradesh-201301

Proposed to be Used
DELHI
Garments as are included in class 25.
4120460  17/03/2019
SHRESHTHA ENTERPRISES PRIVATE LIMITED
SECOND FLOOR, SF-2, RISHABH IPEX MALL, PATPARGANJ, L.P.EXTENSION, East Delhi, Delhi, 110092
NEW APPLICATION
Address for service in India/Attorney address:
QUALITY REGISTRATION CO.
S-2,Plot No. 51 Vikram Enclave Shalimar Garden Sahibabad Ghaziabad Utter Pradesh 201005
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
MR. DHARMENDRA JAIN PROPRIETOR TRADING AS M/S S.D. GARMENTS
63/12B. RAMA ROAD, 1ST FLOOR, ORANGE BUILDING, OPP. KIRTI NAGAR METRO STATION, KIRTI NAGAR NEW DELHI - 110015
A SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
STYLE KART

4137382  04/04/2019

SH. VINAY KUMAR JHUNJHUNWALA.
5952, TILAK GALI, SUBASH MOHALLA, GANDHI NAGAR, DELHI-110031.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
4143139  10/04/2019
MR. NINKIT GARG TRADING AS YASH GARMENTS.
IX/6711, JANTA GALLI, GANDHI NAGAR, DELHI-110031.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
#ANSARI HOSIERY#

4143322  10/04/2019

INDRAJEET RAWAT (TRADING AS M/S VAISHNAVI TRADERS)
D-1/86, DAYALPUR, MAIN KARAWAL NAGAR ROAD, DELHI-110094

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Used Since :01/04/2016

DELHI

Clothing, footwear, headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
EDIT CLARK

4143674    10/04/2019

WASEEM HUSSAIN
C-39/8, F/F, GALI NO.3, NEAR SAEEDIYA MASJID, CHAUHAN BANGER, JAFFRABAD, DELHI-53
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
LEMONOPI

4143800  10/04/2019

ALLYTERATIONS DESIGN PRIVATE LIMITED

206, Pocket P2, Greenwood Government Officers Society, Phase 1, Gautham budhnagar, Greater Noida, Uttar Pradesh

Manufacturing and marketing kidswear, furniture, stationery

Private Limited Company

Proposed to be Used

DELHI

Clothing, Footwear, Headgear in Class 25
Trade Marks Journal No: 1926, 04/11/2019
Class 25

MITISH ENTERPRISES
PLOT NO. 227, WARD NO. 30, BALTANA, ZIRAKPUR, SAS Nagar, Punjab, 140604
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PAAWAN KAPUR
HOUSE NO-2317,SECTOR-16,FARIDABAD,HARYANA-121002

Proposed to be Used
DELHI

Manufacturing of Wearing Apparel, Knitted or crocheted Apparel, Readymade Garments, Pullovers, Cardigans, Jerseys, Waistcoats; all including in Class 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE “JAI SHREE BEBO”, APART FROM THE MARK AS SHOWN.
U4ME

4146275  13/04/2019

YUVRAJ FASHIONS PVT LTD.

41A, TARA CHAND DUTTA STREET, 1ST FLOOR, KOLKATA- 700 073

NEW APPLICANT

Address for service in India/Attorney address:

SEN ASSOCIATES

65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA

READYMADE GARMENTS.
4146309  13/04/2019
SMILY STYLES
18, 17TH A CROSS, 8TH MAIN ROAD,MALLESWARAM WEST,NORTH BANG LORE-560055, KARNATAKA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
BHARATBHAI NATWARLAL PATEL, PROPRIETOR OF: PIAA
C-612, Sheraton Luxuriya, Behind Shyam Mandir, Vesu, VIP Road, Surat - 395007, Gujarat.

Address for service in India/Attorney address:
BHAVYA ASSOCIATE
B - 95, SMURTI SOCIETY, NEAR SAI BABA PETROL PUMP, AMROLI ROAD, KATARGAM SURAT - 395004, GUJARAT.

Proposed to be Used
AHMEDABAD
Clothing, Ready-made clothing, sarees, Dupatta (Scarf) and Lehnga
RAYD

4146891  13/04/2019

RAMESH PRAKASHCHANDRA MEHTA, SOLE PROPRIETOR OF SALT CLOTHING COMPANY
B-5, SHAYONA GOLDEN ESTATE, MAHESHWARI MILL COMPOUND, SHAHIBAUG ROAD, AHMEDABAD, GUJARAT, INDIA
A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :03/05/2018

AHMEDABAD
READYMADE GARMENTS.
4147997  15/04/2019
SWASTIK ENTERPRISES
2767/5, SUNDER NAGAR, OPP. FIRE BRIGADE, LUDHIANA-141007 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4148158  15/04/2019
KRITIKA SINGH BHARGAVA
65, Girdharnagar Society, Opp. Orchid Green Society, Shahibaug, Ahmedabad-380004
Sole Proprietorship
Address for service in India/Attorney address:
IPCOGITO LEGAL
OFFICE NO. 312A, D BLOCK, LILAMANI TRADE CENTER, NEAR DUDHESHWAR BRTS BUS STOP, DUDHESHWAR ROAD, AHMEDABAD
Used Since :08/10/2014
AHMEDABAD
Clothing, Headgear, Footwear
4148349  15/04/2019
GAGANDEEP SINGH PROP. GAG & JAG
B-XI-1518, NEEM WALA CHOWK, LUDHIANA
PROPRIETOR
Address for service in India/Attorney address:
R & K ASSOCIATES
65-B, RAJGURU NAGAR, LUDHIANA (PB.)-141012.
Used Since :01/01/2019
DELHI
HOSIERY GOODS & READY MADE GARMENTS
DFPL

4149076   16/04/2019
SHRI HARISH DADWANI S/O SHRI NANAK RAM DADWANI
5E/43, ASHOK VIHAR KEDAR NAGAR SHAHGANJ AGRA.
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since :11/11/2014

DELHI
BOOTS, SHOES, SLIPPERS, SOLE FOR FOOTWEAR, SANDALS, SPORTS, CASUALS SHOES, READYMADE GARMENTS,
HOSIERY GOODS, HEADWEAR
CREDO BRANDS MARKETING PVT LTD.
Unit No. 2, Tex Center, 2ND Floor, K-Wing, Chandivali, Andheri (East), Mumbai 400 072 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Clothing; Footwear; Headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4149350  16/04/2019
CREDO BRANDS MARKETING PVT LTD.
Unit No. 2, Tex Center, 2ND Floor, K-Wing, Chandivali, Andheri (East), Mumbai 400 072 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Clothing; Footwear; Headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
NIRMAL KANTILAL JAIN (HUF) TRADING AS VISION SILK MILLS
1-D, Megh Sarman , Tower-6, Citylight, Surat- 395007
Hindu Undivided Family

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Sarees, Women's clothing.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4149552  16/04/2019
MEENA RANI PROPRIETRESS OF M/S CREATIVE FOOTCARE,
PLOT NO. 669, RAJENDRA LAKRA MARG, MUNDKA, DELHI-110041
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
FOOTWEARS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
ALKA MEHTA, PROPRIETOR OF MEHTA FOOTWEARS
7/2353, Amrit Kaur Market, 15, Beadon Pura, Karol Bagh, New Delhi-110005
Proprietorship Firm

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used

DELHI
Footwear;
STYLE TOES

4149760   17/04/2019

AMAN ARORA
C-10, GALI NO-03, GURU NANAK PURA MODINAGAR-201204
individual

Address for service in India/Attorney address:
YOGESH KUMAR
vinoba puri ,lower ground floor , building no 1,Lajpat nagar iv
Used Since :13/04/2019

DELHI

Clothing, footwear, headwear
4149878 17/04/2019
Rabari Samrathbhai Dungrabhai sole proprietor of ROCK N ROYAL
BUS STAND NI BAJUMA, PIPDI NI SAME, PAHELO MAAD, ASTANG CLINIC NI SAME, THARAD(B.K.)
Proprietor

Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.

Proposed to be Used
AHMEDABAD

Clothing, footwear, headgear included in Class 25
MR. JAYESHKUMAR GOVINDBHAI MORADIYA TRADING AS M/S. VACHHARAJ CREATION
99, SHIVSHAKTI SOCIETY-2, NR. KARGIL CHOWK, PUNAGAM, SURAT-395010, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used

AHMEDABAD
Sarees, Dress, Kurti, Lehanga And Women's Ethnic Wear, Readymade Garment included in class-25
Trade Marks Journal No: 1926, 04/11/2019 Class 25

4150054 17/04/2019
MAHESH PRAJAPAT
M.K.B.-549 NEAR KAILASH MEENA KI TAL, JAGATPURA, MALVIYA NAGAR, JAIPUR-302017
SOLE PROPREITORSHIP
Address for service in India/Attorney address:
TUSHAR Baweja
176 RAM Gali No. 2 RAJA PARK 302004 JAIPUR
Proposed to be Used
AHMEDABAD
MANUFACTURING OF ALL TYPES OF ARTICLES OF CLOTHING FOR MEN, WOMEN AND CHILDREN NAMELY TUXEDOS, SUITS, BEACHWEAR, BRAS, BUSTIERS, COATS, JACKETS, FOUNDATIONS GARMENTS, JEANS, PANTS, SHORTS, SHIRTS, DRESSES, GOWNS, SKIRTS, VESTS, SWEATERS, BLOUSES, BODY SUITS, SWEAT SUITS, INFANT WEAR, KURTIS, SKI WEAR, TENNIS WEAR, LOUNGE WEAR, NAMELY, LOUNGE TOPS AND BOTTOMS, NECKWEAR, RAIN WEAR; EXERCISE SUITS - NAMELY JOGGING SUITS, TOPS AND BOTTOMS; HOSIERY, SOCKS AND STOCKINGS; FASHIONABLE DRESSING; ALL TYPES OF FOOTWEAR, AND ITS ALLIED PRODUCTS INCLUDED IN CLASS – 25
ANAND AGARWAL
133/229 N Block Kidwai Nagar, Kanpur-208011, Uttar Pradesh
Proprietor

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used

DELHI

CLOTHING, FOOTWEAR, HEADGEAR.APRONS [CLOTHING]; CLOTHING; READY-MADE CLOTHING
HOMEWAY TECHNOLOGY CO., LTD.
No. 23, Gongye 1st Road, Annan District, Tainan City, Taiwan, R.O.C.
A Company incorporated under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD
Clothing, namely, brassieres; girdles; gloves [clothing]; hats; neck scarves; shirts; skirts; pants; underpants; socks; underwear; coats; jackets [clothing]; shoes; sleeves.
WORKDAYZ

4150763    17/04/2019

SUNIL JAIN
NO:1/72, POONAMALLEE HIGH ROAD, 1ST FLOOR, NERKUNDRAM, CHENNAI-600 107, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :25/09/2006

CHENNAI

CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS;
UNDERWEAR; VEISTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR;
NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS
SERIOUS NAUTANKI

4150771   17/04/2019
SHWETA BHARGAVA (TRADING AS : BLOOMING TREEZ)
B-102/2, NARAINA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110028
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headgear
4150869    17/04/2019

SWATI ENTERPRISES
153, RABINDRA SARANI, 2ND FLOOR, KOLKATA-700007
PARTNER

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
READYMADE GARMENTS, KIDS WEAR.
4150957   18/04/2019
SHIAMAK DAVAR
41-A, PARADISE APARTMENTS, 44 NAPEANSEA ROAD, MUMBAI- 400006
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Used Since :31/12/1992
MUMBAI


3260
RAKESHKUMAR L DHAMELIYA
434, CRYSTAL PLAZA, NEAR DEVIDARSHAN SOCIETY, PUNAGAM, SURAT-395010, GUJARAT
Individual
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
Dresses; Business dress; Formal dress; Dress trousers; Dress suits; Business attire; Finished textile linings for garments; Clothing for men, women and children; Shirts; Kurta (shirt); Tee shirts; Shirts for adults; Shirts for children; Pants; Pants for adults; Skirts; Suits; Ceremonial dresses for women; Leggings [leg warmers]; Leggings [trousers]; Sarees; Body suits for children; Articles of clothing, footwear and headgear for babies and toddlers; Salwar Kurta (Readymade garments for women); Ghagra Choli (Readymade Garments); Articles of clothing, footwear and headgear; Thermal clothing; Clothing; Dressing gowns; Wedding dresses; Maternity dresses; Ready-made clothes linings; Clothing, footwear and headgear; Ready-to-wear clothing; Body suits for adults; Ladies' suits; Pants for children
4151505  18/04/2019
LANGSHA KNITTING CO., LTD.
NO.1, EAST SIHAI AVENUE, CHOUJIANG STREET, YIWU CITY, ZHEJIANG PROVINCE, CHINA.
A company organized and existing under the laws of China.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
CLOTHING; CHILDREN'S WEAR; FOOTWEAR; HATS; HOSIERY; GLOVES [CLOTHING] ; NECKTIES; LEATHER BELTS [CLOTHING]; UNDERWEAR; WATERPROOF CLOTHING.
4151807 18/04/2019

Z. ANISH FATHIMA, SOLE PROPRIETRIX, TRADING AS HYATT CLOTHING CO
24, ARUPUKOTTAI MAIN ROAD, VILLAPURAM, MADURAI-625 012, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2016

CHENNAI
READYMADE GARMENTS; MEN'S SHIRTS
4152211    19/04/2019
USHA RANI TRADING AS M/S. RENGE ENTERPRISES
H.No. G-227 SECTOR ALPHA 2 GREATER NOIDA, U.P. - 201306
Sole Proprietorship Firm
Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA

Proposed to be Used
DELHI
REDEMADE GARMENTS; FOOTWEARS; HEADGEARS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
LONDONEYESTAG

4152561  19/04/2019
J. ARIM FABRICS PVT. LTD.
RAM COLONY, NOORWALA ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since : 01/04/2008

DELHI

Hosiery & Ready-made Clothing.
4152869    20/04/2019
KARTPLUS ECOM LLP
Menilkathu House, Chiyaram, Thrissur, PIN-682006, KERALA, INDIA
A Limited Liability Partnership
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala
Proposed to be Used
CHENNAI
CLOTHING, READYMADE GARMENTS, HOSIERY, CHURIDARS, GHAGRA CHOLI (READYMADE GARMENTS), SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), KURTA (SHIRT), PYJAMAS, UNDERGARMENTS, MEN’S WEAR, TROUSERS, SHIRTS, LADIES’ WEAR, BRAS, PANTIES, SKIRTS, NIGHTWEAR, CHILDREN’S WEAR, CAPS [HEADWEAR], HATS, BONNETS, BELTS (CLOTHING), SWIMWEAR, FOOTWEAR.
4153060  20/04/2019
DIVYESH THACKER
#301, D.S Max Spectrum Appt, Chikkathoguru Road, Pragathi Nagar, Bangalore-560100, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
4153165  20/04/2019
SAMBHAV CAP CREATIONS
SHIVPURI ROAD, BASTI DANISHMANDAN, JALANDHAR-144002 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Hosiery & Ready-made Clothing including Sports Wears & Caps.
4153168  20/04/2019
GREWAL FASHION
STREET NO. 3, NEW PREET NAGAR, TIBBA ROAD, LUDHIANA-141007 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Hosiery & Ready-made Clothing.
OSHNI

4153730   22/04/2019

BOOMINATHAN NARAYANASAMY
S/O NARAYANASAMY ,1/25, CHENNIYAPPA NAGAR, KARUMARAMPALAYAM, MANNARAI POST, TIRUPPUR, TIRUPUR
EAST TAMILNADU -641607

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Clothing *, Ready-made clothing, Sarees, Silk clothing, Girls' dresses, Dresses, Ghagra Choli (Readymade Garments),
Salwar Kurta (Readymade garments for women), Bridal wear, Swim wear, Business wear, Ladies' wear, Ski wear, Maternity
wear, Evening wear, Casual wear, Dhoti (Mens wear), Infant wear, Sports wear, Tennis wear, Inner soles, Sleepwear for
women, Sandals for women, Women's outerclothing, Dresses for women, Socks for women, Suits for women, Babies'
footwear, Men's footwear, Footwear for men and women, Sandals for men, Clothing for men, women and children, T-
shirts, Printed teeshirts, Shirts, Pants, Casual pants, Casual trousers, Casual shirts, Casual shoes, Formalwear, Formal
dress, Formal pants, Formal trousers, Rain wear, Track pants, Tracksuit pants, Leggings [trousers], Slips [undergarments],
Slips [underclothing], Sweaters, Cardigans, Men's pullovers.
4154041   22/04/2019
DISTRIBUIDORA LIVERPOOL, S.A.DE C.V.
trading as; DISTRIBUIDORA LIVERPOOL, S.A.DE C.V.
PROLONGACION VASCO DE QUIROGA NUMERO 4,800, TORRE 2, PISO 3, COLONIA SANTA FE CUAJIMALPA,
CUAJIMALPA DE MORELOS, CIUDAD DE MEXICO, MEXICO, C.P.05348
SINGLE FIRM

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Teacup Kidswear

4154083    22/04/2019
PERNIA QURESHI
C-134, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024
PROPRIETOR

Address for service in India/Attorney address:
KRITI KANOJIA
8A 48 BLOCK CR PARK NEW DELHI 110019

Proposed to be Used
DELHI
ALL KIND OF KIDS WEAR INCLUDING SHIRTS, SKIRTS, BLOUSES, SHORTS, PANTS, FROCK, TROUSERS, JEANS, JACKET, PYJAMA, KURTIS, SWEATSHIRTS, CAPS, BATHING SUIT VESTS, SHOES AND SANDALS, CLOTHING FOOTWEAR, HEADGEAR AND READYMADE GARMENTS AND ALL KIND OF HOSIERY GOODS ARTICLES OF CLOTHING ALL INCLUDED IN CLASS IN 25
Trade Marks Journal No: 1926, 04/11/2019    Class 25

4154984  23/04/2019

SANTOSH KUMAR AGRAWAL
trading as ;ASHA ENTERPRISES
GROUND FLOOR, A-9, SHREE MAHADEO COMPLEX, RANCHI, DIST:- RANCHI-834001 (JHARKHAND).
MANUFACTURE/TRADERS

Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, DHANBAD - 828 106, JHARKHAND.
Used Since :01/07/2017

KOLKATA
READYMADE GARMENTS, INNERWEARS, LADIES AND MEN'S CLOTHING, HEADGEARS, FOOTWEARS, BEING INCLUDED IN CLASS-25.
4155099    23/04/2019
PARAMVEER CHOPRA
127/U/286, Nirala Nagar, Juhi Colony, Kanpur Nagar, Uttar Pradesh - 208014
owner
Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother'S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
UrbanRevival

4155684    23/04/2019
VISHAL PURI
53D, BLOCK AC, SHALIMAR BAGH, NEW DELHI- 110088, INDIA
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/04/2019

DELHI
Clothing, footwear, headgear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
PIQUE NIQUE

4155715  24/04/2019
DISTRIBUIDORA LIVERPOOL, S.A.DE C.V.
PROLONGACION VASCO DE QUIROGA NUMERO 4,800, TORRE 2, PISO 3, COLONIA SANTA FE CUAJIMALPA, CUAJIMALPA DE MORELOS, CIUDAD DE MEXICO, MEXICO, C.P.05348
SINGLE FIRM

Address for service in India/Attorney address:

SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU, KOTTAYAM, KERALA – 686 001

Proposed to be Used

CHENNAI
Clothing, footwear, headwear
School of Assassins

4155944    24/04/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4156205   24/04/2019
DEEPAK KUMAR PROPRIETOR OF M/S. CHAINA ENTERPRISES
CHHIPITOLA, OLIYA ROAD, AGRA (UTTAR PRADESH)
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :18/04/2018
DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL, FOOTWEAR & READYMADE GARMENTS.
D TRY
4156594   24/04/2019
MOHD. KHALID
NEW F-91, RAGHUBIR NAGAR, WEST DELHI-27
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
R-VOSSS

4157154 25/04/2019
MR. SUNIL KUMAR GOYAL TRADING AS GOYAL TEXTILES.
UKLANA MANDI, DISTT-HISAR, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM,
DRESSES AND FOOTWEAR.
Mark should be read as a whole.
4158064  25/04/2019
SH. PRADEEP GUPTA TRADING AS C. M. INDUSTRY.
F-120, DSIDC INDUSTRIAL AREA, SECTOR-3, BAWANA, DELHI-110039.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
 Proposed to be Used
DELHI
FOOTWEAR, BOOT, SHOES, SLIPPERS AND SANDALS.
aaRCee

4159158  26/04/2019

MR. DINESH KUMAR GUPTA
C-24, PREET VIHAR, DELHI-110092
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

DELHI

CLOTHING, FOOTWEAR, HEADGEAR BEING GOODS INCLUDED IN CLASS 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4159159    26/04/2019
MR. DINESH KUMAR GUPTA
C-24, PREET VIHAR, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR BEING GOODS INCLUDED IN CLASS 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
Trendystan

4160950    29/04/2019

PRIYANKA MAYUR SINKAR TRADING AS BAGWATI ZONE
Horizons At Wakad, A 603, Datta Mandir Road, Wakad, Pune - 411057
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI
JAIVY
4161204  29/04/2019
HARPAL SINGH
S-1/71, OLD MAHAVEER NAGAR, TILAK NAGAR, NEW DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
Tanaakshi
4252818 01/08/2019
VEENA SEVAK
C-906, CID COLONY, FRONT OF P.A.C GATE, MAHANAGAR, LUCKNOW
INDIVIDUAL PERSON
Proposed to be Used
DELHI
Clothes, footwear, and women apparels.
KARAN MULWANI
1st Floor, A-10, Chawla Building, Pratap Market, Aminabad, Lucknow
Sole Proprietorship

Address for service in India/Attorney address:
ADV MOHIT DHINGRA
F-11, First Floor, LDA Market, Vivek Khand-2, Gomti Nagar, Lucknow - 226010

Proposed to be Used
DELHI
Neckties, Bow tie, Pocket square, Cravate.
Deel- 7

4275602  26/08/2019
ANKIT
1846A/12, Tilak Nagar, Rohtak, Haryana- 124001
Individual
Address for service in India/Attorney address:
SOURAV
WZ-29, 1ST FLOOR, BAL UDYAN ROAD, ADJACENT TO PILAR NO. 680, UTTAM NAGAR, NEW DELHI-110059
Proposed to be Used
DELHI
SHOES, CHAPPALS, RUBBER CHAPPALS, SANDLES, SLIPPERS.
Trade Marks Journal No: 1926 , 04/11/2019 Class 25

ASHISH VALLABHBHAI ITALIYA
F-9, SHIVAN AVENUE, NR. PLATINUM PARK, DABHOLI BRIDGE, SINGANPOOR ROAD, KATARGAM, SURAT - 395004

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD
HOSIERY AND UNDERGARMENTS, BRAS, BIKINIS, SOCKS & CLOTHING

QAKVI

4277674  28/08/2019
4278480  29/08/2019
NOOTALAPATI CHRISTOPHER
9-247, Indira Colony, Ramanaiah Pet, Kakinada (urban), APSP Camp, East Godavari, Andhra Pradesh-533005
individual
Address for service in India/Agents address:
NEETA SHARMA
C-119, JAIN COLONY, PART-3, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
CHENNAI
Mens Suits (formal/casual/party wear), Mens blazers (formal/casual/party wear), shirts (Vneck/round neck/polo) for Male/Female, TShirt (formal/casual/party wear) for Male/Female, Pants (formal/casual/partywear) for Male/Female, Jeans (casual/party wear) for Male/Female, Ladies Suits, Saree, Kurta (casual/party wear) for Male/Female.
4282867   03/09/2019
MOLIK MAHAJAN
R/O C-413, SARASWATI VIHAR, PITAMPURA, NEW DELHI-110034.
An Indian Citizen.

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075
Used Since :01/04/2019

DELHI
DENIMS JEANS, SHIRTS AND T-SHIRTS.
4283003 03/09/2019
MUKESH KUMAVATH
GANESH GARMENTS, GROUND FLOOR, BLDG NO.242/243, SHOP NO.12, MP PLAZA, OTPET, BENGALURU-560053, KARNATAKA, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, GOWNS, SAREES, TOPS [CLOTHING], BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SHAWLS, SCARFS, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN).
DHARAM PAL GUPTA TRADING AS R.B GARMENTS
210, ST. NO. 3, NEW DEEP NAGAR, CIVIL LINES, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2019

DELHI

Hosiery & Ready-made Clothing.
4284651  05/09/2019
MR. GAURAV KHANIJO
trading as ;D-BRAIN CLOTHING CO.
FIRST FLOOR, KHASRA O.262, GALI NO.4, WESTEND MARG, NEW DELHI-110030, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
AMAN SINGH
VERA CAUSA LEGAL, 219 ( A-BLOCK ), NAURANG HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001, INDIA.
Used Since :01/06/2015
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
Trade Marks Journal No: 1926, 04/11/2019

4285938  06/09/2019

MR. JAVED AFZAL KHAN, TRADING AS:- JAY KAY SALES.
59/164-B, SHYAM NAGAR, VIP ROAD, KHOJA KI SARAI, AGRA(U.P.)-282001.
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used

DELHI
CLOTHING AND FOOTWEAR.
4286617  06/09/2019
SHAKUNTLAM APPARELS PVT. LTD.
J-91, Main Market Rajouri Garden, New Delhi-110027
Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since: 01/09/1991

To be associated with:
1359752
DELHI
4287959    09/09/2019
VIJAYAN PARAMESWARAN
trading as ;SJV INTERNATIONAL
B-502, B-WING, DERASHI TOWER, NEAR DURGA NAGAR, CHINCHPADA ROAD, KALYAN EAST, THANE DISTRICT, PIN - 421 306

Proposed to be Used
MUMBAI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS, ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUITS, SOCKS AND STOCKINGS FOR WEAR
4288417  09/09/2019  

GEETABEN ASHOKBHAI RAMANI  
186, Kumkum Residency, Kamrej, Surat-394180, Gujarat  
Individual  

Address for service in India/Agents address:  
SANJAY KUMAR GUPTA  
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034. 

Proposed to be Used  

AHMEDABAD  

Men & Women Ethnic Wear, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing, Headgear
LIZEON

4289115   10/09/2019
BHISHAN DEV
L-1st, 1341/7 Sangam Vihar, New Delhi 110062
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Clothing, Readymade Garments, Hosiery Items, headgear, footwear
4289798    11/09/2019
ISMAIL MUNIR AHMED SAYYED TRADING AS S.I. ENTERPRISES
1st Floor, Bhimwadi Rahivashi Sangh, New Gautam Nagar, Karbala Masjid, Govandi, Mumbai - 400043,
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Bras, Panties, Slips, Clothing.
NETCLICK

4289800    11/09/2019

MAHATAW KHAN
Gaon-Turkipur, Post-Harsingh Pur Gova, Farrukhabad, Uttar Pradesh 209625
Trading of Belts
Proprietor

Proposed to be Used
DELHI
Man and Women's Waist Belt
FORSUAL
4289804 11/09/2019
DIVYA CHIRIMAR GUPTA
35-A/77, West Punjabi Bagh, 2nd Floor, New Delhi - 110026.
Individual
Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH (WEST ) NEW DELHI - 110 026.
Proposed to be Used
DELHI
Clothing, Footwear, Headgear
RUGO

4289991  11/09/2019
SAURABH GOOMBER S/O BHARAT BHUSHAN GOOMBER
10 Laxmi Kunj Rishi Marg Road, Shahaganj, Agra, Uttar Pradesh-282010, India
INDIVIDUAL

Address for service in India/Agents address:
SONU ASWANI
HOUSE NO.7, NEAR KABIR AASHRAM, KALAKUNJ, MARUTI E

Proposed to be Used
DELHI
Clothing, Footwear, Soles for footwear, Insoles for footwear, Outer soles for footwear included in Class 25.
4290793  12/09/2019
SHUBHANJALI SINGH
Block M 505 VVIP ADDRESSES RAJ NAGAR EXTENSION, GHAZIABAD 201015
INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
READY MADE GARMENTS, HOSIERY, T-SHIRTS, SHIRTS, JEANS, JACKETS, LOWERS, BRA, PANTY, SOCKES, UNDER GARMENTS, LOAR AND ALL READYMAD GARMENT IN CLASS-25.
4291682  12/09/2019
MANAV CHOPRA
1817, 3RD FLOOR, RANI BAGH, SARASWATI VIHAR, DELHI – 110034
PROPRIETOR
Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85
Proposed to be Used
DELHI
CLOTHING; FOOTWEAR; SPORTS WEAR.
4292583  13/09/2019
BHU PRAKASH SHARMA
IX/6479, MUKHERJEE GALL, GANDHI NAGAR, DELHI - 110031
The trademark act 1999.
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
4293147  14/09/2019
SUNIL KHANDELWAL TRADING AS CESTYLE FASHION
272, MANSAROVAR COLONY, JHOTWARA, JAIPUR, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS, SHOES
4294170  16/09/2019
OSAMA AHMED TRADING AS FIDES FOOTWEAR
147/R, West Chowbhaga (Tiljala), Kolkata - 700105, West Bengal.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
Footwears, Slippers, Chapals.
4294219   16/09/2019
REETA KAPOOR
107/64 Street No 06, East Ajad nager, East Delhi, Delhi- 110051
NIGHTWEAR
PROPRIETORSHIP
Proposed to be Used
DELHI
Clothing, Footwear, Headgear in class 25
4294594   16/09/2019
VISHAL RASHIKLAL SHAH - M/S. CRIMINAL DAMAGE CLOTHING
168/169, STADIUM VILLA BUNGLOW, NR. ASHRAM CHOKDI, MOTERA, AHMEDABAD - 380005, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/04/2018
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
4294845   16/09/2019
CHARBAK SUBUDHI PROPRIETOR OF SAI KAMAL PRINTS
PLOT NO-97, SAHID NAGAR, BUBANESWAR, KHORDHA, ODISHA - 751007
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4294851     16/09/2019
SULABH BHOWMICK
AA-6/20,DESBANDHU NAGAR BAGUIHATI, NEAR DESHBANDHU NAGAR POST OFFICE KOLKATA 700059
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4294855  16/09/2019
MANDIRA BHADRA SOLE PROPRIETOR OF NAKSHI KATHA KOLKATA
D-39, KALACHAND PARA, KOLKATA, GARIA, SOUTH TWENTY FOUR PARGANAS, WEST BENGAL-700084
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4295498  17/09/2019
PATHAN HINA BHURE KHAN TRADING AS INDI CORP
71, Shiv Colony,200 Feet Road, Alwar, Rajasthan - 301001
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD

Sports clothing.
WOOL CLASSIC SNEAKER

4296127  17/09/2019
M/S. NEEMANS PRIVATE LIMITED
H.NO 6-3-885/ 7/B/5, FIRST FLOOR, VV MANSION,SOMAJIGUDA CIRCLE, HYDERABAD Hyderabad TG 500082
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAalakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
FOOTWEAR
WOOL LOAFER

4296128  17/09/2019

M/S. NEEMANS PRIVATE LIMITED
H.NO 6-3-885/ 7/B/5, FIRST FLOOR, VV MANSION, SOMAJIGUDA CIRCLE, HYDERABAD Hyderabad TG 500082
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
FOOTWEAR
WOOL JOGGER
4296129   17/09/2019
M/S. NEEMANS PRIVATE LIMITED
H.NO 6-3-885/ 7/B/5, FIRST FLOOR, VV MANSION, SOMAJIGUDA CIRCLE, HYDERABAD
Hyderabad TG 500082
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
FOOTWEAR
BATA INDIA LTD
27 B, CAMAC STREET, FIRST FLOOR, KOLKATA-700 016, WEST BENGAL, INDIA
Company incorporated under the Companies Act, 1913.
Address for service in India/Attorney address:
GROVER & ASSOCIATES
A-250, DEFENCE COLONY, NEW DELHI-24

Proposed to be Used
KOLKATA
Clothing, footwear, headgear.
4297434  18/09/2019
ARIF HUSSAIN TRADING AS INFANZY
Q-638, Akra Road, Garden Reach, Kolkata - 700024
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Ready-made clothing.
4297523  18/09/2019
KAMALUDDIN AHMED
Mira, Kaliganj Road, Near Kaliganj More, Post.- Plassey, Dist.- Nadia, State - West Bengal, Pin No.- 741156
Wholesale Business
Sole Proprietor

Proposed to be Used

KOLKATA
Shirts, T-Shirts, Trousers, Pants, Jackets, Kids Wear, Shorts, Hosiery, and Clothing Materials Included In Class 25, All Kinds of Ready-made Garments, Shoo, Boots, Sole for Footwear, Footwear Included In Class 25.
Hyperian Sports
4297614  18/09/2019
Smita Das
9-4/2, Srinivasa Puram, K R Nagar, Padmavathi Nagar Panchayathi, Tirupati Rural, Yogimallvaram, Tiruchanoor Tirupati (Rural) Chittoor, Andhra Pradesh 517503
Individual Sole Proprietor

Address for service in India/Attorney address:
Aasim Mehdi Syed
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079
Used Since: 07/09/2019

Chennai
Ready-made garments, footwear and headgear.
4299324  20/09/2019
M/S KAAS FOOTWEAR INDUSTRIES PVT LTD
IP-8,Khедcity,Rajgurunagar,Pune-410505
Private Limited

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud,pune-411038

Proposed to be Used
MUMBAI
Footwear
RAJEEV KUMAR MALI
Shop No. 1, Ground Floor Shop No # 28, 9th Cross Behind Rama Mandira, N R Colony, Bangalore 560019
An Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Indimaza

4300370  22/09/2019

INDIMAIZA
Mahavir Heritage, 603, Sector-19, Airoli, Navi Mumbai, Maharashtra
25
Individual

Proposed to be Used
MUMBAI
Clothing
NITIN JOSHI TRADING AS R.K. CREATIONS
16-B, SHREENATHPURAM, KOTA- 324010, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS INCLUDED IN CLASS 25.
Lemixa

4301755  23/09/2019
HEETA COLLECTION
SHOP NO.27, INTOP HEIGHTS, SECTOR 19, AIROLI, NAVI MUMBAI, PINCODE- 400708
Partnership Firm
Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, GARMENTS
BGAUSS

4301867  23/09/2019
MEW ELECTRICALS LIMITED
26/329, GIDC ESTATE, WAGHODIA, VADODARA-391760, GUJARAT
BODY INCORPORATE

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used
AHMEDABAD
gloves [clothing]; jackets [clothing]; jerseys [clothing]; men's clothing; motorcyclists' clothing; pockets for clothing;
gloves being clothing; ]; jackets being clothing;
JOHN CHESSER
4302303  24/09/2019
JOHN FERNANDES
Room No.05, Motiram Compound, Tank Road, opp Orlem Church, Malad West, Mumbai - 400064
Apparels
Individual
Used Since : 10/04/2019
MUMBAI
CLOTHING
4302395    24/09/2019
RACHNA SWAMI D/O. SH. VED VRAT SWAMI
121, SHIV MARG, ASHIND NAGAR, SANGANER, JAIPUR, RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
READY-MADE GARMENTS, FOOTWEAR.
Trade Marks Journal No: 1926 , 04/11/2019  Class 25

4302508  24/09/2019
RAM KRISHAN TRADING AS R.K GROWTH RELATION MARKETING
1001 ST:7, Harcharan Nagar, Ludhiana -141001
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing.
VEEPEEMILAN ETHNIC

4302675  24/09/2019

VISHAL ETHNIC PRIVATE LIMITED
Plot no. 771, Near Prakash High School Namak Ganj, Itwari, Nagpur - 440002. Maharashtra, India.
Manufacture of wearing apparels
PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
ETHNIC GARMENTS, CLOTHING AND READYMADE GARMENTS
4302828  24/09/2019
PRASUN SARABHAI SHAH M/S KIVI CONSULTANTS
Shubhsar Bunglow, Opp Saptak Flats, Judges Bunglow Road, Bodakdev, Vastrapur, Ahmedabad 380054, Gujarat, India
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Used Since: 11/07/2019
AHMEDABAD
Clothing, footwear, headgear
TAYLORFIT
4303109   25/09/2019
SHIV GANDHI
MULTAN CAP HOUSE AT-D-303, DEFENCE COLONY DELHI
PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
READYMADE GARMENTS FOR MEN&S, WOMENS AND CHILDRENS IN CLASS 25.
AMRITA PRITAM PROP. OF MOTEE AND KAALI
RZD-119, SITAPURI PART-I, JANAKPURI, NEW DELHI-110045

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
SAREES, GARMENTS, DRESS MATERIAL.
4303866   25/09/2019

SAKSHI JAIN
H. NO. 2350, STREET NO. 12, KAILASH NAGAR, DELHI- 110031
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI

READYMADE GARMENTS, CLOTHING, HOSIERY GOODS, MENS WEARS, KIDS WEARS, LADIES FANCY WEARS, INNER WEARS, JEANS, SHIRTS, PANTIES, T-SHIRTS, SWEAT SHIRTS, COATS, SALWAR SUITS, LEGGINGS, KURTIES, FANCY KURTI, DUPATTA, ETHNIC WEAR, SAREES, CAPS, BABA-SUITS, FROCKS HEADGEAR, FOOTWEAR, SHOES, SCHOOL SHOES, SLIPPER, CHAPPLES AND FOOTWEAR ACCESSORIES
4303868  25/09/2019

AKASH DEVIDAS TARTE
PLOT NO 110, SHAHNOOR WADI, DARGA ROAD, NEAR DAKSHIN MUKHI HANUMAN MANDIR, SHREE KRISHNA NAGAR, AURANGABAD MH 431001 IN
INDIVIDUAL

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005

Proposed to be Used
MUMBAI
JEANS, T-SHIRT, SHIRT, FORMALS, CASUALS, LADIES WESTERN OUTFITS, KIDS AND MANY MORE (FAMILY SHOP) INCLUDED IN CLASS 25
4304305  26/09/2019
SAHIL IQBAL
M-263, SUNDER NAGARI, DELHI-93
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4304452  26/09/2019
SHEHZAD RAIS ANSARI
trading as ;HAZTAG CLOTHING CO.
SHOP NO.2, SHARIF MANZIL,NEAR LUCKY MOTORS,35TH ROAD, OLD KHAR WEST MUMBAI NO 400052,
MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
JEANS, PANTS, SHIRTS, T-SHIRTS INCLUDED IN CLASS 25
4304489  26/09/2019

T.KANNAN
1B,NANDRAJ APARTMENT,NETHAJI COLONY,TAMILNADU,CHENNAI-600042 INDIA.
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

IN RESPECT OF CLOTHING FOR GYMNASTICS AND SPORTS.
4304574  26/09/2019
ANKUR
HOUSE NO. 327/291, WARD NO. 6, AZAD MARKET, MAHAM, MEHAM, ROHTAK, HARYANA - 124112
INDIVIDUAL

Address for service in India/Attorney address:
PRAVEEN K & ASSOCIATES, COMPANY SECRETARIES
PRAVEEN K & ASSOCIATES (Company Secretaries) C-53, Tyagi Vihar, Near Saraswati Public School, Nangloi, New Delhi - 110041

Proposed to be Used
DELHI
Clothing, Footwear and Headgear
4304915  26/09/2019
M.PRAVEEN RAGAV TRADING AS GENE APPARELS
SF.NO.374-A, SOUMYS BUILDING, 15 VELAMPALAYAM ROAD, ANUPPARPALAYAM PUDUR, TIRUPUR - 641 652, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Trade Marks Journal No: 1926 , 04/11/2019  Class 25

4304921  26/09/2019
FITMAKER
NO.3, CAPE NEEM LAND, THANEERPANTHAL WEST, PEELAMEDU, COIMBATORE - 641 004, COIMBATORE DIST,
TAMILNADU STATE.

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Used Since :28/04/2018

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
KARMIC DESIGN CLOTHING
MStudio, Sankeshwar Tower, No. 14-5, Third Floor, 1st Cross, R.V Road, Near Minerva Circle, Bangalore 560004, Karnataka, India
A Partnership Firm

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Used Since :02/07/2017

CHENNAI
menswear products like shirts, trousers, suits, sherwani, indowestern kurta pyjmas accessories like pocket squares, scarfs, shoes, slippers, neckties, socks and womenswear
Trade Marks Journal No: 1926, 04/11/2019  Class 25

4305109  26/09/2019
SOFTEK SURYA INDIA PVT LTD
110, SAHYOG BUILDING 58, NEHRU PLACE
BEDSHEET
Private Limited Company
Proposed to be Used
DELHI
Ready-made clothing, Hosiery, Footwear, headgear
4305471   27/09/2019
SHAIKH MOHAMED SAMIR MOHAMED SALIM
1228, JANSAHAB GALLI, OPP. ADVANCE CINEMA, LAL DARWAJA, AHMEDABAD – 380001. GUJARAT – INDIA.
INDIVIDUAL
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
READYMADE GARMENT INCLUDED IN CLASS -25
4305551  27/09/2019
RASILABEN POPATBHAI MAVANI
240,VARSHA SOCIETY-1,MATAWADI, L.H.ROAD, SURAT-395006
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
AN KUSH J A I N

trading as; SOMI SALES INDIA


Proposed to be Used

AHMEDABAD

MANUFACTURING OF FASHION WEAR, LADIES WEAR DRESS, KURTI, JEANS, LEGGINGS, JACKETS, GLOVES, T-SHIRT, MAN'S WEAR, KIDS WEAR, FOOTWEAR, SOCKS, HEADGEAR, TIES, BELT(CLOTHING), HOSIERY, CAPS, SPORT WEAR, SWEATERS, MUFFLERS, NIGHTWEAR, RAINPROOF CLOTHING IN CLASS -25.
NUVIQE

4305800  27/09/2019
NUVIQE OVERSEAS LLP
25 KALI KRISHNA TAGORE STREET, KOLKATA - 700 007, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA
Used Since :11/07/2019
KOLKATA
CLOTHING, HEADGEAR AND FOOTWEAR
SONIA SHARMA TRADING AS M/S. SHRI SHYAM GARMENTS
SHOP- 7289, MAHAVIR GALI, GANDHI NAGAR, DELHI - 110031, INDIA
Sole Proprietorship Firm
Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA

Proposed to be Used
DELHI
Clothing, footwear, headgear
FASHIONDICTIONARY

4305959  27/09/2019
FASHIONDICTIONARY APPARELS PRIVATE LIMITED
C/O RAHUL PURUSHOTHAMAN, ERUMATHANATHU HOUSE, VALIYATHOVALA PO, VALIYATHOVALA, KATTAPPANA, IDUKKI(D), KERALA - 685514
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4305972  27/09/2019
G.R.SRIRAM KOWSHY
NEW NO: 39/1, VIVEKANANDA NAGAR, 1ST CROSS, SINGANALLUR, COIMBATORE - 641 005
Trading as MANCHESTER APPAREL HOUSE

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear, Tops, Sarees, Babies’ clothing, Casual clothing.
4306082  27/09/2019
MR.SIVAKUMAR
No.85/87, Mariamman Kovil 1 street, Padmabathi Puram, Gandhi Nagar postTirupur-641 603
Individual
Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA
Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
4306323   27/09/2019
KRISSXROSS APPAREL PRIVATE LIMITED
1-A WING, NALANDA USHA CHS., RAMCHANDRA LANE EXT., KANCHPADA, MALAD - WEST, MUMBAI, MAHARASHTRA - 400064
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4306365  27/09/2019
MOHIT SOLE PROPRIETOR OF DIWANG UNDERGARMENTS
GH-6/30, WHITE APARTMENT, MEERA BAGH, PASCHIM VIHAR, WEST DELHI-110087
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
4306431  27/09/2019
MOHIT BANGA TRADING AS MOHINDRA ENTERPRISES
B-34, 3728/1, NEW TAGORE NAGAR, JASSIAN ROAD, HAIBOWAL KALAN, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2019
DELHI
Hosiery & Ready-made Clothing.
4306489   27/09/2019
CHINTAN BABULAL SALIYA
77, KARAN PARK, BEHIND RANGILA PARK, NAVYUG COLLEGE, ADAJAN, SURAT, GUJARAT - 395009
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear as included in class 25.
Snopex
4306620  27/09/2019
ASHISH NARANG
R/O 824/1 W.NO 8, Salara Mohalla , Rohtak
INDIVIDUAL
Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.
Proposed to be Used
DELHI
CLOTHING
4306667  27/09/2019
BADRINATH FAB VILLA
D-504, SUNDARAM RESIDENCY, NR. MAHARAJA FARM, MOTA VARACHHA, MOTA VARACHHA, SURAT, GUJARAT, 394101, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
MAULIK BHAVSAR & ASSOCIATES
702, SATYAM TOWER, OPP. BHAGYODAY CO. OPERATIVE BANK, VIKASGRUH ROAD, PALDI, AHMEDABAD 380007.
GUJARAT
Used Since :30/05/2019
AHMEDABAD
CLOTHING AND READYMADE GARMENTS
4306673 27/09/2019
SONAM SAHIBANI (PROPRIETOR)
FLAT NO. 706, ORCHIDS TOWER, NEAR BANDHAN GARGEN, MAHARANA PRATAP NAGA R, CHETAKPURI ROAD, GWALIOR(M.P.) 474001

PROPRIETOR

Address for service in India/Agents address:
OM PRAKASH GUPTA ,ADVOCATE
NEAR BOMBAY BAKERY, DAL BAZAR, GWALIOR (M.P.) - 474 009.

Proposed to be Used
MUMBAI

SHOES, MOCCASIN, BOND, NEW CUT, CHAPA IS, SANDAL, SLEEPERS,BELLY, SPORTS SHOES, ALL KINDS OF FOOTWEAR MATERIAL MADE OF PVC, PU, EVA. LEATHER, ALL KINDS OF THERE FOOT WEARS AND COMPONENTS LIKE SOLES UPPERS
poemsxpassport

4306738    27/09/2019
RHEA SHAH
Flat No 252, 25th Floor, Mont Blanc, Dadi Seth Hill Road, August Kranti Marg, Mumbai- 400 036
Individual
Address for service in India/Attorney address:
DEVANG KANAKIA
2nd Floor, Kanakia Bhuvan, Plot No. 62, N.S. Road No. 4, Juhu Scheme. Vile Parle (West), Mumbai – 400056

Proposed to be Used
MUMBAI
clothing, footwear and headgear
4306834  28/09/2019
ANKIT KUMAR PROP. OF AS ENTERPRISES
KH. NO-82/22,GROUND FLOOR,HOUSE NO-7 AND 8,SUKHBIR NAGAR,VILLAGE-KARALA,NEW DELHI-110081
PROP.

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI
Clothing, footwear, headwear
4306876  28/09/2019
COSMOZONE CLOTHING PRIVATE LIMITED,
No: 8/1, Ground Floor, gandhi Layout, KHB Colony, Magadi Main Road, Bangalore - 560 079, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :24/08/2016
CHENNAI
Readymade Garments
4306877  28/09/2019
COSMOZONE CLOTHING PRIVATE LIMITED,
No: 8/1, Ground Floor, gandhi Layout, KHB Colony, Magadi Main Road, Bangalore - 560 079, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :24/08/2016
CHENNAI
Readymade Garments
4307213  28/09/2019

ZEN FASHIONS
D/2, PLOT NO – 26, MULUND PANCHARATNA CHSL, MHADA COLONY, MULUND (E), MUMBAI – 400081, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :10/03/2016

MUMBAI
LADIES WEAR, CLOTHING, READYMADE GARMENTS
4307302  28/09/2019
ANAND KUMAR JHA
D-309/9 STREET NO. 3 NEAR SAI BABA MANDIR SWAROOP NAGAR DELHI 110042
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
FOREVER GLAM
4307461  28/09/2019
ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :11/07/2015
CHENNAI
readymade garments, clothing, footwear, headgear, suits, blazers, shirts, trousers, knits, jackets, under garments, lingerie; ties, belts[clothing], shoes, leather shoes, leather jackets, leather trousers, leather suits, leather belts
Proposed to be Used

AHMEDABAD

Anks, Aprons [clothing], Ascots, babies' pants [clothing], bandanas [neckerchiefs], bath sandals, bath slippers, bath robes, bathing caps, Bathing trunks, Bathing drawers, bathing suits, beach clothes, swimsuits, beach clothes, beach shoes, Belts [clothing], berets, bibs, not of paper, boas [necklets], bodices [lingerie], boot uppers, Boots *, boots for sports*, boxer shorts, brassieres, breeches for wear, camisoles, cap peaks, Chasubles, clothing*, clothing for gymnastics, clothing of imitations of leather, clothing of leather, coats, collars [clothing], combinations [clothing], corselets, corsets [underclothing], cuffs, wristbands [clothing], cyclists' clothing, detachable collars, dress shields, dresses, dressing gowns, ear muffs [clothing], esparto shoes or sandals, fishing vests, fittings of metal for footwear, football shoes / football boots, footmuffs, not electrically heated, footwear, footwear uppers, fur stoles, furs [clothing], gabardines [clothing], galoshes, garters, girdles, gloves [clothing], gymnastic shoes, half-boots, hat frames [skeletons], hats, headbands [clothing], heel pieces for stockings, heel pieces for footwear, heels, hoods [clothing], hosiery, jackets [clothing], jerseys [clothing], jumper dresses, pinafore dresses, knickers / panties, knitwear [clothing], lace boots, layettes [clothing], leggings [leg warmers], leggings [trousers], livers, mantiples, mantillas, masquerade costumes, mitres [hats], mittens, money belts [clothing], motorist's clothing, muffs [clothing], neck scarves [mufflers], neckties, non-slipping devices for footwear, outer clothing, overalls, smocks, overcoats, topcoats, paper clothing, paper hats [clothing], parkas, pelerines, pelisses, petticoats, pocket squares, pockets for clothing, ponchos, pyjamas, ready-made clothing, ready-made linings [parts of clothing], sandals, saris, sarongs, sashes for wear, scarves, shawls, skirt fronts, skirt yokes, shirts, shoes*, short-sleeve shirts, shower caps, ski boots, ski gloves, skirts, skorts, skull caps, sleep masks, slippers, slips [undergarments], sock suspenders, socks, inner soles, soles for footwear, spats, sports jerseys, sports shoes*, sports singlets, stocking suspenders, stockings, studs for football boots, stuff jackets [clothing], suits, suspenders, Braces for clothing [suspenders], sweat-absorbent stockings, sweat-absorbent underclothing, sweaters, jumpers [pullovers], teddies [undergarments], tee-shirts, tights, tips for footwear, togas, top hats, trouser straps, trousers, turbans, underpants, underclothing, uniforms, valenki [felted boots], veils [clothing], waistcoats, waterproof clothing, welts for footwear, wet suits for water-skiing, wimples, wooden shoes included in class 25.
4307816   30/09/2019
M/S. RAAVIYA FASHIONS
No.7, New York Avenue, 1st Cross, Padanur Main Road, Coimbatore-641 023.
Partnership Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Used Since :01/01/2013

CHENNAI
Ready made garment for kids and women.
Trade Marks Journal No: 1926, 04/11/2019

Class 25

Gullak
4307843 30/09/2019
SIMRAN PARVEEN
SAI Baba ENCLAVE, DEHRADUN, UTTARAKHAND-248001, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR
MEGHNA KUMARI SINGH
trading as ;MEGHNA KUMARI SINGH
37, JOR BAGH, LODHI ROAD, CENTRAL DELHI-110003, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI
DRESSES, PANTS, SKIRTS, KAFTANS, PASHMINA SHAWLS, HANDBAGS, JACKETS ETC. INCLUDED IN CLASS 25
4307919  30/09/2019
NISHA KAMALBHAI ADWANI
2,203, SINDHU BHAVAN APARTMENT, NEAR ZULELAL TEMPLE, RAMNAGAR, RANDER, SURAT - 395005, GUJARAT, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.K. SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
4307959  30/09/2019
MOHD ZAVED KURESHI
trading as ;MOTREX
HOUSE NO.-273, BLOCK-K, STREET-5, SUNDER NAGRI, NORTH EAST DELHI, DELHI-110093, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, CLASS 25
4307982  30/09/2019
JAVED KHAN
H NO-A-335, STREET NO.-5, JJ COLONY, OLD SEEMAPURI, EAST DELHI, DELHI-110095, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, CLASS 25
4308241  30/09/2019
SELVAGANESH ANBANANTHAM
1A, RAMASUNDARA NADAR STREET, CHETTIARPATT, AYAN KOLLANKODAN, SETTIYARPATTI, VIRUDHUNAGAR - 626122
Trading as Sri Jaya Lakshmi Tex
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
4308444  30/09/2019
MR. PUNEET BANSAL PROPRIETOR OF M/S ROXY FABRICS
Street No. 5, Ganpati Street, Kali Sadak, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019
DELHI
Hosiery and Clothing Articles
HEENA YUSUF

4308481  30/09/2019

HEENA YUSUF MAKLAI PROPRIETOR OF CINDRELLA SHOES
9, RAFI MANSION, 28TH ROAD, BANDRA WEST, MUMBAI 400050

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
SONIA PANT
FLAT 302, SUKHMANI APARTMENT, PRAG NARAIN ROAD, BUTLER PALACE, LUCKNOW PIN - 226001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Clothing, footwear, headwear
AUTUMS
4308591    30/09/2019
MR. OM SONI TRADING AS WARDROBE VALLEY
48, Shyam Square, Pandri, Raipur -492 001 (Chhattisgarh)
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Garments, Readymade Garments & Clothing
LADDOSHREE
4308728  30/09/2019
ANMOL AGGARWAL
2381, Jawahar Nagar, Near Railway Station, Mandi Adampur, District- Hisar [Haryana]
Clothing
Individual
Proposed to be Used
DELHI
Clothing, footwear, headgear
4309046  01/10/2019
LAKSHANSH PRAVINBHAI KASONDARIA
A-801, VARDH VINAYAK RESIDENCY, PAL, OPP GOTHIK RESIDENCY, SURAT, GUJRAT-395009
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor, Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
AHMEDABAD
Clothing, footwear and headgear..
4309072 01/10/2019
SANJAY KUMAR JAIN
B-2/78,ASHOK VIHAR,PHASE-II,DELHI-110052
AN INDIAN INDIVIDUAL
Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.
Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEAR
4309136 01/10/2019
GULSHAN RAJ S/O DEV RAJ
LP-23A, GROUND FLOOR, PITAMPURA, NEW DELHI-110034, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
clothing, footwear, headgear.
ROYALMAGNUM

4309177   01/10/2019
MR. SURESH PARIHAR.
No. 28/2, 1st Floor, 5th Cross, Magadi Road, Bangalore- 560 023.
Proprietor of: Rudhraksh Clothing.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Readymade Garments, Clothing and headgear
4309217  01/10/2019  
MATRIX BIGDEAL SOLUTIONS PRIVATE LIMITED
Property No. C-5, Suraj Park Samaypur North West Delhi 110042
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
Clothing included in class 25
4309225 01/10/2019
JASMEET KAUR
trading as ;CLICK PICK & SHOP
NIL-42 B, MALVIYA NAGAR, NEW DELHI, SOUTH DELHI, DELHI-110017 INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
GARMENTS AND CLOTHING HEADGEAR
4309269    01/10/2019
SUMIT JINDAL TRADING AS SUMIT ENTERPRISES.
KHASRA NO. 76/2/1/2/2, M.I.E. PART-B, BAHADURGARH, HARYANA-124507
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
FOOTWEAR.
4309350   01/10/2019
MOHMMAD AALAM PROP. M/S AALAM ENTERPRISES
H.NO.10-B/6-D,BAJRANG BALI MOHALLA,MAUJPUR,DELHI-110053
PROPRIETOR

Address for service in India/Attorney address:
KHURSHEED AHMAD & CO.
H. NO. 321/17, JAFRABAD, DELHI-110053

Proposed to be Used
DELHI

ALL KINDS OF JEANS, TRAUSERS, T-SHIRTS AND READYMADE GARMENTS IN CLASS 25
Bunty aur Babli

4309421  01/10/2019

YASH RAJ FILMS PRIVATE LIMITED
5, Shah Industrial Estate, Veera Desai Road, Andheri (west), Mumbai -400053
Private Limited Company

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since :13/04/2005

To be associated with:
1376145

MUMBAI
Clothing, Footwear and Headgear
Trade Marks Journal No: 1926, 04/11/2019  Class 25

4309464  01/10/2019
MR. SOHANLAL P. SANGAR TRADING AS SHREE KRISHNA ENTERPRISE
UNIT NO. 37, 2ND FLOOR, SATYAM INDUSTRIAL ESTATE, SUBHASH ROAD, JOGESHWARI (EAST), MUMBAI – 400 060
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
To be associated with:
1514311
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PYJAMAS, SKIRT, MIDI, CLOTHING, READYMADE GARMENT
4309518  01/10/2019
Vipul Kumar Gupta trading as Unisexx Fashion House
117, Uday Park, New Delhi - 110049, India
A proprietorship firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :28/08/2019
DELHI
Readymade Garments.
4309535    01/10/2019
EXXON MOBIL CORPORATION
5959 Las Colinas Boulevard, Irving, Texas 75039-2298, U.S.A.
A corporation organized and existing under the laws of the State of New Jersey, U.S.A.
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
To be associated with:
DELHI
Coveralls, overalls, shirts, t-shirts, trousers, footwear, caps and headgear.
EVOZOA
4309640  01/10/2019
MRS. EKTA DHAND PROPRIETOR OF M/S LOTUS FASHION
736/10, DYEING COMPLEX, BAHADUR KE ROAD, LUDHIANA (PUNJAB)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/03/2019
DELHI
Hosiery & Clothing Articles
MOHD SAMEER, TRADING AS M/S BEN PARK SHOES
5/289, TOP KHANA, NAIKI MANDI, AGRA - 282 001 (U.P.) INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
NIMISHA TAYAL
SHOP NO. 611, 6TH FLOOR, MARUTI PLAZA, SANJAY PLACE, AGRA - 282 002
Used Since: 25/06/2019

DELHI
FOOTWEAR.
MintLimit

4309766   01/10/2019

E-STYLE TECHNOLOGY CO., LIMITED
RM 2902, 29/F, HO KING COMMERCIAL CENTRE, 2-16 FA YUEN STREET, MONGKOK, KL, HONG KONG
BODY INCORPORATE

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used

DELHI

Clothing of imitations of leather; Clothing; Trousers; Stuff jackets [clothing]; Camisoles; Skirts; Coats; Pullovers; Suits; Knitwear [clothing]; Sports jerseys; Linen clothing; Shirts; Overcoats; Caps; Underwear; Children's clothing; Swimsuits; Pyjamas; Scarfs; Stockings; Gloves [clothing]; Footwear; Layettes [clothing]; Theatrical costumes; Belts [clothing];
TRUDOT

4309846   01/10/2019

RAJESH JAIN
H.NO. 120, GALI NO 5, JEEWAN PARK, SIRASPUR, SAMAI PUR, DELHI, 110042

PROPRIETOR

Proposed to be Used

DELHI

Clothing, Hosiery, Tracksuits, Track Pants, Tracksuit Bottoms, Track Jackets, Sportswear
RW RAJAN WASSON

4309963  01/10/2019
RAJAN WASSON
10722, 2nd Floor, Gali No. 13, Pratap Nagar, Malka Ganj, Delhi-110007
Individual

Address for service in India/Attorney address:
ADV. PUNEET GUPTA
A-753, Shastri Nagar, Delhi-110052

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4309985  01/10/2019
SUNIL KUMAR JAIN
B-268, 2ND FLOOR, VIVEK VIHAR, PHASE-1, DELHI - 110095
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
CLOTHING
4310041  02/10/2019
GUNJAN BINDAL TRADING AS : K. C. PLASTIC INDUSTRIES
PLOT NO-371, MIE, PART-A,BAHADURGARH, Jhajjar, Haryana, 124507
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since :01/01/2003
To be associated with:
1860112
DELHI
FOOTWEAR SHOES, SLEEPERS SANDALS, SCHOOL SHOES BABY FOOTWEAR SPORTS SHOES, WINTER SHOES, READYMADE GARMENTS, TROUSERS, JACKETS, WINTER SPORTS
MAHESH MALCHAND LAHOTI SOLE PROPRIETOR OF KESHAV TEXTILE
149-150, New Hari Krupa Market, Ring Road, Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 01/04/2017

AHMEDABAD
Sarees, Dupatta, Readymade Garments, Clothing
Trade Marks Journal No: 1926 04/11/2019  

4310202 02/10/2019  
ADITYA SURESH LAMANI  
HOUSE NO. 28/1, NEAR OUR LADY OF CANDLERIA CHURCH SASMOLEM, BAINA, VASCO DA GAMA, GOA 403802.  
THE TRADE MARKS ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
MUMBAI  
Clothing, footwear, headwear
4310215  02/10/2019
EZED FENIX INTERNATIONAL LLP
NO.1/112, MANNAMPATTA ROAD, KATAMPAZHIPURAM, PALAKKAD, KERALA, 678633 INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
1HMSA
4310296   02/10/2019
MOHSIN
S/O MOHAMMED IDRISH, 2B, SAYYAD COLONY, CHAR DARWAJA, JAIPUR, RAJASTHAN-302002
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Clothing, Footwear and Headgear
4310638  03/10/2019
PRATIK GUPTA TRADING AS SHOVA CREATION
59, Netaji Subhas Road, 1ST Floor, Kolkata-700001, West Bengal.
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Readymade Garments.
4311386 03/10/2019
PRAKASHBHAI BHIMJIBHAI SONANI
KANCHAN FABRICS, A – 232, NEW BOMBAY MARKET, UMARWADA, SURAT - 395002
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SCARFS & READYMADE GARMENTS
SUZON

4311387  03/10/2019

ESSELLERCLUB SOLUTIONS LLP
4TH FLOOR, E WING, 21ST CENTURY BUSINESS CENTER, RING ROAD, SURAT - 395002

LLP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD

DRESSES, SUITS (CLOTHING), GHAGRA CHOLI (READYMADE GARMENTS), SAREES, READYMADE GARMENTS,
HOSIERY, CLOTHING, FOOTWEAR AND HEAD GEAR
STUPA
4311388  03/10/2019
ESELLERCLUB SOLUTIONS LLP
4TH FLOOR, E WING, 21ST CENTURY BUSINESS CENTER, RING ROAD, SURAT - 395002
LLP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
DRESSES, SUITS (CLOTHING), GHAGRA CHOLI (READYMADE GARMENTS), SAREES, READYMADE GARMENTS,
HOSIERY, CLOTHING, FOOTWEAR AND HEAD GEAR
FIRADO

4311389  03/10/2019
MAHESH MADHUBHAI ASLALIYA TRADING AS DIYA CREATION
L-531, SHREE OM MARKET, BESIDE RKTM, RING ROAD, SURAT - 395002
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
DRESSES, SUITS (CLOTHING), GHAGRA CHOLI (READYMADE GARMENTS), SAREES, READYMADE GARMENTS,
HOSIERY, CLOTHING, FOOTWEAR AND HEAD GEAR
4311995 04/10/2019
VIKAS SETH TRADING AS R.K. SPORTS WEAR
C-17, GAURAV BLDG, HSJ ROAD, DAHISAR EAST, MUMBAI - 400068, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJAJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :01/01/2013
MUMBAI
READYMADE GARMENTS.
Habithuman

4312052 04/10/2019

PRABHAT KUMAR SAHU
432, 1st And 2nd Floor, 4th Cross, CMR Road, 2nd Block HRBR Layout, Kalyan Nagar, Bangalore 560043

Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 05/09/2019

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
Trade Marks Journal No: 1926, 04/11/2019 Class 25

Trendy Fox
4312110  04/10/2019
AAKASH
trading as ;TRENDY FOX INTERNATIONAL
FLAT NO. 504, K-3 BLOCK TDI CITY, KUNDLI, SONEPAT, HARYANA-131028, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
MAD LACE

4312689  04/10/2019

M/S. MAD LACE
H. NO. 73/2, STREET NO. 22, NEAR SOM BAZAR, GOVIND PARK JAGAT PURI A-BLOCK, DELHI-110051
An Indian Partnership Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
MACOS

4312711  04/10/2019

SH. RAMESH SAHNI TRADING AS M/S MANISHA ENTERPRISES.
SUMITRA MOHAN MARKET, RAGHUNATHPUR, TURKUALIA, MOTIHARI, EAST CHAMPARAN-845401, BIHAR.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA

Hosiery and Readymade Garments
USTF
4312852  04/10/2019
ATYANTA MARKETING LLP
2-4-548, SHOP NO 105, 1ST FLOOR CMWT COMPLEX, NALLAGUTTA, RAMGOPALPET, SECUNDERABAD, TELANGANA, 500003 INDIA.
LLP
Address for service in India/Attorney address:
DEEPESH PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India
Used Since :01/08/2019
CHENNAI
[CLASS : 25] Clothing, footwear, headgear
VINTAGE LOOM
G-95, Sector-63, Noida-201301, Uttar Pradesh
PARTNERSHIP FIRM
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/09/2019
DELHI
READYMADE GARMENTS, WEARING APPARELS, HOSIERY, UNDER GARMENTS, GLOVES, SOCKS, TIES, BOWS, BANDS, BELTS (FOR WEAR), LEATHER GARMENTS, WOOLLEN GARMENTS, CAPS, HATS, HEADWEARS, NECKWEARS.
R.NATARAJAN
SPICE KNIT WEAR, NO.3, KAMARAJ NAGAR, 1ST STREET, 4TH CROSS, P.N.ROAD, TIRUPUR - 641602, TIRUPUR DIST, TAMILNADU

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :11/04/2017

CHENNAI
Hosiery, Readymade Garments, Children's wear, Ladies wear, Menswear.
GLUN

4313611  05/10/2019

VIVEK JAIN (TRADING AS: JAINONE HUB)

1/6258, East Rohtash Nagar, Shahdara, Delhi-110032

PROPRIETOR

Address for service in India/Attorney address:

GUPTA ITPC AND ASSOCIATES

B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since :01/04/2015

DELHI

Clothing, footwear, headgear, aprons
COLOR BLOOM

4313834  07/10/2019

SHWETA SHARMA
144/11 CIVIL HOSPITAL MHOW, DISTRICT INDORE
GARMENTS AND APPAREL
INDIVIDUAL

Proposed to be Used

MUMBAI

READYMADE GARMENTS SHIRTS, PULLOVERS, T-SHIRTS FOR MEN, WOMEN AND KIDS
4313854  07/10/2019

LALITBHAI BHIMIBHAI LUKHI
01st Floor, S.Y No. 114/5, Plot No. 08, Bajrang Nagar Society, Khodiyar Nagar Road, Varachha Road, Surat - 395006, Gujarat, India

Proprietor

Address for service in India/Agents address:
DHRUVAL KUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used

AHMEDABAD

Ethnic Wear, Sarees and Salwar Suits, Lehnga Choli, Ladies’ wear, Men’s wear, Ready-made Clothing.
4313895  07/10/2019
RAKHAL BARI
No.09, RAJADHRI NILAYA, HEGGANAHALLI, MAIN ROAD, SUNKADAKATEVISHWANEEDAM POST, BANGALORE - 560091
Trading as LAXMI FASHION

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Suntew

4313937  07/10/2019

KUNHI MONU PROPRIETOR OF ONECITY DIGITAL MEDIA
ONECITY DIGITAL MEDIA, D.NO. 16-3-138 / 24, C-5 1ST FLOOR, MOHTISHAM EMPORIUM COMMERCIAL COMPLEX, OLD PUMPWELL ROAD, KANKANADY, MANGALORE – 575002
PROPRIETORSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
CHENNAI
T-shirts, Night dresses, Sportswear, Uniforms, Clothing, footwear, headwear.
4314057  07/10/2019
HEMANT KUMAR MANUFACTURING AND TRADING AS AGGARWAL FOOTWEARS.
189, SWARN PARK, MUNDKA, DELHI-110041.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
READYMADE GARMENTS.
Antonio Benedetto

4314427   07/10/2019

NAVAL SARAF TRADING AS SUPER KNIT INDUSTRIES
348 A-Z Industrial Estate, G.K. Marg, Lower Parel (West), Mumbai 400 013 in the State of Maharashtra within the Union of India.

a sole proprietor concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :09/09/2019

MUMBAI

Hosiery, clothing, undergarments, petticoats, leggings, dressing gown, boxer shorts, shorts, lingerie, footwear, headgear, caps
Trade Marks Journal No: 1926, 04/11/2019  Class 25

Dor Dhage Moh Ke

4314794   08/10/2019

SHRADHA SOMANI
Somani Complex, New Hannuman Tekadi Market, Old Mondha, Nanded (M.P.) - 431604

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Clothing, Ready-Made Clothings, Garments, Ladies Clothings, and Girls Clothing, Menswear, Childrens' clothing, Salwar Kurta (Readymade garments for women), Dress for women and Suits for women.
Trade Marks Journal No: 1926, 04/11/2019 Class 25

4314842 08/10/2019
SHAJI P
PADINHAREKKARA, PATHIRICODE, EDAPPATTA, MALAPPURAM, KERALA-679326, INDIA
INDIVIDUAL
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Proposed to be Used
CHENNAI
MANUFACTURING CLOTHS AND INCLUDED IN CLASS 25
4314961  08/10/2019
VIJAY NAINANI PROPRIETOR OF DEEPAK FOODS
555, ASHOK CHOWK, ADARSH NAGAR, JAIPUR - 302004
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4315060  09/10/2019
SAKSHI SHAHA
303, Lunawat Classic, Bhosale Nagar, Ganeshkhind Road, Pune 411007
Sole Proprietorship

Address for service in India/Agents address:
MITESH NANDKISHOR MUNDADA
912, FLOOR NO.2, SADASHIV PETH, DEEP VIJAY SOCIETY, NR. KALANJALISARRI CENTER, GADGIL ROAD, PUNE-411030

Proposed to be Used
MUMBAI
Clothing & wearing apparels of all sorts including hosiery, footwear being goods included in class 25
VINAY SINGHAL PROPRIETOR OF CASE COVER ENTERPRISES
B 307, JANTA COLONY, JAIPUR - 302004
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
GUUFIY

4315172 09/10/2019
MAHENDRA KUMAR PANDEY
X-5735-A, GALLI NO.6, SUBHASH MOHALLA NO.2, GANDHI NAGAR, DELHI-110031
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Readymade Garments, Clothing, Hosiery Items, footwear, headgear,
BLUDGEON

4315221   09/10/2019
SHASHANK YADAV
YADUVANSH NAGAR NEW MANDI ETAWAH UTTAR PRADESH 206001
INDIVIDUAL
Proposed to be Used
DELHI
CLOTHING, HEADGEAR
4315319  09/10/2019
SELVAS GARMENTS
NO-30 / 35, 4TH STREET, RAJAJI NAGAR, COTTON MILL ROAD, P.N. ROAD, TIRUPUR- 641 602, TIRUPUR DIST
Partnership Firm
Address for service in India/Attorney address:
B.ARTHII
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/04/2019
CHENNAI
READYMADE GARMENTS, HOSIERIES , KNITTED UNDERWEAR, INFANT WEAR AND CHILDREN'S WEAR
ABHINBHAI M. BHANSALI AN INDIAN NATIONAL SOLE PROPRIETOR OF ABHI CREATION
F-42, 1st FLOOR, VAIBHAV LAXMI MARKET, GHEEKANTA, AHMEDABAD - 380001, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF READY MADE GARMENTS, SARIS, KIDS WEAR, LADIES WEAR, SHIRTS, PANTS, JEANS, T-SHIRTS, HOSIERY ITEM, UNDER GARMENTS (LADIES, GENTS, KIDS), TRACKS, BRIEFS, PANTIES, CAPRI AND BERMUDAS INCLUDED IN CLASS - 25
MR. SUSHIL GARG PROP. OF DAYAL GARMENTS
SHOP NO.2, PLATINUM PLAZA, SETH SRILAL MARKET, SILIGURI, WEST BENGAL-734001
PROP.

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
To be associated with:
4205085
KOLKATA
READYMADE GARMENTS.
THE DEEPIKA PADUKONE CLOSET

4316195  09/10/2019

DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Clothing, footwear, headwear.
KRODX

4316247  10/10/2019
MD. ATIF
H.N. 2658, MOHALLA- NIYARYAN BEHIND SRADHA NAND MARG, AJMERI GATE, DELHI-06
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
GREY STITCH

4316249    10/10/2019
ANIL PORWAL
DHOP NO. 8.9, DDA MARKET, RAGHUBIR NAGAR, NEW DELHI-27
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4316250   10/10/2019
AMIT KUMAR
4/11, AMRIT KAUR PURI, TANK ROAD, KAROL BAGH, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
CASH BLUE
4316251    10/10/2019

NASIR HASAN
L-10 AT/F, RIGHT SIDE KH.NO. 100, GALI NO. 13, BRAHMPURI, DELHI-53
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
LAGE PATOLA (By Jyoti Arora)

4316252    10/10/2019

SANJEEV ARORA
8/12, TILAK NAGAR, NEW DELHI-18
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI

readymade garments, ladies wear, undergarments, hosiery items, clothing, in class 25
MSDAIMOND7
4316255    10/10/2019
MALLAN MIYA
A-62 A-BLOCK, MANDAWALI, FAZALPUR, EAST DELHI-92
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
REALMENSTITCH

4316256    10/10/2019
MOHD. HASHIM
E16/957 & 958, U-G/F, BAPA NAGAR, NEAR KHALSA NAGAR, GURUDWARA, KAROL BAGH, TANK ROAD, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
HYQAR JEANS
4316257  10/10/2019
MOHD. ASLAM
C-3/27, GALLY NO. 3, KABIR NAGAR, GAS AGENCY GALLY, GOKALPUR, DELHI-94
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALLY NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
DEN.MAX & WAX

4316258  10/10/2019
FURKAN KHAN
H.NO. B-10/6, OLD NO. 1063, GALI NO. 1, KABIR NAGAR, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4316379   10/10/2019
ZAKIR HUSAIN
FIRST FLOOR, RZ-358A, GALI NO.21, TUGHLAKABAD EXTN, NEW DELHI-110019
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Proposed to be Used
DELHI
Clothing, Readymade Garments, Hosiery Items, footwear, headgear
4316579   10/10/2019
TUSHTI BHATIA, PROPRIETOR OF JAIPUR MORNI
275, FRONTIER COLONY, ADARSH NAGAR, JAIPUR RAJASTHAN
proprietor and trader
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since :09/05/2019
AHMEDABAD
Readymade Garments and clothing
INNOSTEP

4316593   10/10/2019
SATYA NARAYAN MITTAL
K 86 udhyog nagar new delhi 110041
INDIVIDUAL

Address for service in India/Attorney address:
PULKIT THAREJA
CHAMBER NO. 246-A, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used
DELHI
Clothing, footwear, headwear
4316661  10/10/2019
M/S. GREEN GOLD ANIMATION PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Ready-made clothing, Jeans, Underclothing, Clothing Jackets, Knitwear [clothing], Tee-Shirts, Shirts, Trousers, Tights, Shoes, Slippers, Socks, Sports Shoes, Fishing Vests, Gymnastic Shoes, Hats, Boots, Waterproof Clothing.
ISHITVA

4316851  10/10/2019
RISHI SANDAL S/O. SH. ROSHAN LAL
33, 34 LAJPAT NAGAR, NEAR 7 NO. OLD BUS STAND, JAGATPURA, JAIPUR (RAJASTHAN)
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Ready-made garments, clothing in class 25.
NURA ABAYA

4316921   10/10/2019

SANCHAYAN
S/O. KOCHU VK, VIYYATH HOUSE, CHELAKKARA, THONNURKARA, THRISUR, TALAPPILLY, KERALA - 680586

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Clothing, footwear, headwear
ZaHu
4317297  11/10/2019
JAKIR HUSEN KHAN
Azad Timber Mart, Gandhi Nagar, Opp. Laljipada police chowki, New Link Road, Kandivali West Mumbai 400067 Maharashtra India
My Trademark class is 25
Individual
Proposed to be Used
MUMBAI
Footwear, Clothing, Headgear
4317346  11/10/2019
RAJVIR KAUR
HOUSE NO-339, SECTOR-15A, CHANDIGARH-160015, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
PAAWAN KAPUR
HOUSE NO-2317,SECTOR-16,FARIDABAD,HARYANA-121002

Proposed to be Used
DELHI
CLOTHING, READYMADE GARMENTS, LADIES KURTI, SUITS, LADIES WEARS, MEN'S WEAR, NECK WEAR, JACKETS,
COAT PANTS, TIE, INNER WEAR, NIGHT SUITS, T-SHIRTS, JEANS, TROUSER, CAPRIES, HOISERY, FOOTWEAR,
HEADGEAR, EMBROIDERED CLOTHING, LINEN CLOTHING AND KNITTED CLOTHING. INCLUDING IN CLASS 25
MYNTRA DESIGNS PRIVATE LIMITED
6/B, Vaishnavi Summit, Ground Floor, 7th Main 80 Feet Road, 3rd Block Koramangala Industrial Layout, Bangalore, Karnataka-560034
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4317408

CHENNAI
Clothing including sarees, footwear, headwear.
4317424 11/10/2019
SANDEEP CHIMANLAL DOSHI PROPRIETOR OF M/S. S D INDUSTRIES
Bungalow B, Neelkanth Nilayam CHS, D K Sandu Marg, Opp Joy Hospital, Chembur, Mumbai 400071, Maharashtra
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042
Proposed to be Used
MUMBAI
COTTON TROUSERS, DENIM JEANS, SHIRTS, T-SHIRTS, HOSIERY, GENERAL GARMENTS MADE OUT OF LYCRA, DENIM, COTTON, POLYESTER, SILK ETC. AND TEXTILES.
RIYAZ K A
DOOR NO. 67/11093, 3RD FLOOR, D D BAZAR, GOPALAPRABHU ROAD, ERNAKULAM – 682 035, KERALA
Single Firm

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI
READY MADE GARMENTS
4317541  11/10/2019
PAWANDEEP SINGH
2155, Sec-32 A, Chandigarh road, Ludhiana PUNJAB 141014
INDIVIDUAL
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
MR. PUKHRAJ BANSAL TRADING AS SHRI SALASAR TECH (INDIA).
C-228, HARI NAGAR, NEW DELHI-110064.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

4317725  11/10/2019
JITENDRA KUMAR AHERWAR
78/81 Phool wali gali, Anwarganj, Kanpur, Uttar Pradesh, - 208001.
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
IMER
4317832    11/10/2019
MR AJIT MANN S/O COL. BHANI SINGH
D - 110, AMBABARI, JAIPUR - 303012, RAJ
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FANCY GARMENTS, HOSIERY FOR MALE FEMALE AND KIDS, HEADGEARS AND SHOES INCLUDING IN CLASS 25
4317911  11/10/2019
MR. VISHAL AGARWAL, TRADING AS: M/S. RITIKA TEXTILES,
28, B. T. ROAD, 1st FLOOR, KOLKATA-700002, WEST BENGAL, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.
Used Since: 01/04/2017
KOLKATA
READYMADE GARMENTS AND HOSIERY GOODS.
4317925   11/10/2019
UMESH KUMAR VATS
HOUSE NO. 6323/A CHHIPATWARA MOHALLA, REWARI, HARYANA
clothing & garments
Proprietorship
Proposed to be Used
DELHI
Clothing, footwear, and headgear.
4317968  11/10/2019
SUNEJA FASHION FABRICS & LIFESTYLES PRIVATE LIMITED
205,206, FIRST FLOOR, UMA SMALL SCALE IND. CO. OP. SOCIETY, B/H ALTHAN POLICE CHOWKI, BHATAR, SURAT-395007
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 2013
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), GHAGRA CHOLI (READYMADE GARMENTS) , LEHANGA (PETTICOAT), SUITS [CLOTHING]
EMCRAZY EMLAZY

4318036  11/10/2019

M/S. TEAM ODISHA PORTFOLIO SOLUTIONS TOPS
PLOT NO-91,GOUTAM NAGAR,BJP NAGAR,BHUBANESWAR,PIN-751014,ODISHA.

Partnership

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used

KOLKATA

MEN'S WOMEN & KIDS WEAR, SCHOOL DRESSES, READYMADE GARMENTS & CLOTHING
PICK PATCH

4318103    11/10/2019

VYANKIT VINUSKUMAR RAVAL
SHIVALIK, 102, SHIVANJALI COMPLEX, NR. RUWALA TEKRA BUS STAND, HARIPURA PIRCHHADI ROAD, SURAT - 395003

PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD
SAREES & READYMADE GARMENTS
4318264 11/10/2019
E DINESHKUMAR
4/78, Mengles Road, Nagal Nagar, Dindigul - 624003, Tamil Nadu
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Clothing.
NEW BAN PARKER
4318307  11/10/2019
NASIM KHAN Trading as: M/S NEW BAN PARKER
4/A/30, SHAHGANJ, AJAM PADA, AGRA, UTTAR PRADESH-282010
PROPRIETORSHIP
Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18, CLOTH MARKET, SANJAY PLACE, AGRA-282 002.
Used Since: 22/10/2018
DELHI
Shoes, Footwear, Sole for Footwear as included in Class 25
Manmohini
4318467  11/10/2019
BHARAT HARGUN
84/71, Shankaracharya Marg, Patel Marg, Agarwal Farm, Mansarovar, Jaipur - Rajasthan -302020
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
AAHNIK FASHION

4318534   11/10/2019
LIMBACHIYA RUPALBEN SUNILKUMAR
SHOP NO. 129 FIRST FLOOR, NIRVANA SHOPPERS, NEAR DMART, DANDI ROAD JAHAGIRPURA, SURAT 395005

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4318784  12/10/2019
LOMOFY MERCHANDISING (OPC) PRIVATE LIMITED
Plot No 1174, Road No 12, Jagannath Nagar Aryavati Colony, Rasulgarh, MANCHESWAR, Khordha - 751010, Odisha
Private Limited (OPC)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA

Ready-made clothing.
LOMOFY MERCHANDISING (OPC) PRIVATE LIMITED
Plot No 1174, Road No 12, Jagannath Nagar Aryavati Colony, Rasulgarh, MANCHESWAR, Khordha - 751010, Odisha

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Ready-made clothing.
4318786  12/10/2019
LOMOFY MERCHANDISING (OPC) PRIVATE LIMITED
Plot No 1174, Road No 12, Jagannath Nagar Aryavati Colony, Rasulgarh, MANCHESWAR, Khordha - 751010, Odisha
Private Limited (OPC)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Ready-made clothing.
WILDFUR
4319035    12/10/2019
METESH KESHAV GLOBAL PVT. LTD.
D-339, PHASE-VIII, FOCAL POINT, LUDHIANA-141010 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 01/04/2018

DELHI

Hosiery & Ready-made Clothing.
ALLUDE

4319047    12/10/2019
PARDEEP KUMAR
RZ 895, GALI NO. 5/11, MAIN SAGAR PUR, DELHI- 110046
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Clothing , Footwear, Headgear
Unbounded Company

4319067    12/10/2019

VIKAS BALDODIA
E-126, Saraswati Nagar, Behind Gold Souk, Jaipur - 302017
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Ready-made clothing.
P.G.FEB

4319162  12/10/2019

GAUTAM RAMESHBAHI DHAMELIYA
233, SHAYONA PLAZA, NEAR BRTS CENAL ROAD, YOGI CHOWK, SURAT-395010

Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
BMGF

4319474  14/10/2019

MANISH GUPTA
H-1/106-107, Sector-11, Rohini, Delhi-110085
Proprietor ship Firm

Address for service in India/Attorney address:
YOGENDER JINDAL
SHOP NO. 121, F. FLOOR, VARDHMAN FOURTUNE MALL OPP. HANS CINEMA, G.T. KARNAL ROAD, DELHI 110033
Used Since :01/04/2019

DELHI
Footwear
SECCHIC
4319554  14/10/2019
JINAN SECCHIC TRADING CO., LTD.
ROOM 24-Z13-8, 24TH FLOOR, BUILDING 2, XINSHENG MANSION, NO.1299 XINLUO AVENUE, HIGH-TECH DISTRICT, JINAN CITY 250000, SHANDONG PROVINCE, CHINA
A Company duly organized and existing under the laws of People's Republic of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Clothing; shoes; hats; hosiery; gloves [clothing]; scarfs; girdles; Religious Garments; shower caps; sleep masks.
4319638  14/10/2019
R S MAHADEV ENTERPRISES
KH-NO-34/3, H-NO-37A, MEERA KUNJ, NANGLOI, GURUNANK HOSPITAL, DELHI- 110041
PVT. LTD.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
GARMENTS.
RF20
4319669  14/10/2019
MR. PRAKASH KUMAR
No. 204/1, A ground floor, A.S.Char Street, Bangalore- 560 053.
Proprietor of : Raj Master Impex.
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Proposed to be Used
CHENNAI
Clothing, Readymade Garments and headgear
SLIP GOLD
4319736  14/10/2019
SARFARAJ ALAM
trading as ;GOLD ENTERPRISES
H.NO. 195/A5, SURYA VIHAR PART II, SANJAY COLONY, FARIDABAD HARYANA PIN CODE 121013 INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
FOOTWEAR, CLOTHING
4319839  14/10/2019
MR. JAYDEEPKUMAR RAMESHBHAI RADADIYA
Blok No-A/1, Flate no:- A-201, Saurashtra Residency, Near Om township, Pasodara Surat. individual
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Proposed to be Used
AHMEDABAD
Saree, kurti, dress & shirt included in class-25
PINDAAR

4319863 14/10/2019

SWATI BANSAL
D-150, PUSHPANJALI ENCLAVE, PITAMPURA, NEW DELHI-110034

PROPRIETOR

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used

DELHI

Clothing, footwear, headwear
LOKKRITI ARTS PRIVATE LIMITED
H.N. 104 KRITI KUNJ APPARTMENT RATU ROAD, RANCHI JH 835222

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Sarees, Footwear, Clothing
Trade Marks Journal No: 1926, 04/11/2019

MR. HEMANT BHASIN TRADING AS HEMANT INTERNATIONAL.
M-55 (A), GREATER KAILASH MARKET, PART-1, NEW DELHI-110048.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
4320588  15/10/2019
MR. SANJAY MISHRA (HUF)
PROPRIETOR OF M/S SNK CREATION, HOUSE NO. 525, SECTOR-22-B, GURUGRAM, HARYANA-122017
PROPRIETORSHIP
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :06/09/2019
DELHI
Knitted or crochet, woolen garments, caps, shoes and mufflers
Trade Marks Journal No: 1926,  04/11/2019

RITU JHA
2/1, MADHAB SETH LANE, KOLKATA - 700007
CLASS-25
INDIVIDUAL

Proposed to be Used
KOLKATA
CLOTHING
EVATOUCH

4321427    15/10/2019

RADHA KRISHAN TRADING AS R.K. AGGARWAL HOSIERY MILLS
8118, STREET NO. 3, VISHKARMA NAGAR, TAJPUR ROAD, LUDHIANA-141008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since : 18/01/2018

DELHI

Hosiery & Ready-made Clothing.
DALMA

4321600  15/10/2019
LABPREET SINGH
#14238, STREET NO.1, MAIN MARKET, BHAGWAN NAGAR, Dholewal, LUDHIANA
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
HOSIERY & READYMADE GARMENTS; FOOTWEARS
AEROKNIT

4321622  15/10/2019
ELEVAR SPORTS PRIVATE LIMITED
Jash Chambers, F1C, 5th Floor, Mustafa Building, Sir PM Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Footwear; Knitted Footwear; Footwear uppers
RYDEFOAM

4321623   15/10/2019
ELEVAR SPORTS PRIVATE LIMITED
Jash Chambers, F1C, 5th Floor, Mustafa Building, Sir PM Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Footwear; Soles for footwear; heel pieces for footwear
4321909  16/10/2019

SHUBHANGERI MOHITE
SS-2, A, Room no.- 980, Gr.Flir, Sector -4, Koparkhairane, Navi Mumbai- 400709.
An Indian national

Address for service in India/Attorney address:

CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

ALL KINDS OF CLOTHING AND GARMENTS (INCLUDING BUT NOT LIMITED TO) PLAIN & FANCY BLOUSES, READYMAD PETICOATS; DRESSES MADE OF COTTON, SATIN & SIMMAR LAMA AND OTHER FABRICS; SAREES; BLOUSES, SHORT-SLEEVED BLOUSES, LONGSLEEVE BLOUSES; COSTUMES FOR FANCY DRESS; FANCY GOODS [EMBROIDERY], BRIDAL WEAR, BRIDAL GOWNS, BRIDESMAID DRESSES, WEDDING GOWNS AND DRESSES; KURTIS; LEGGINGS; SHIRTS, TROUSERS, SUITS; SAFARI SUITS, BLAZERS, CLACKS, APPARELS, WEARING APPARELS, CLOAKS, CORSETS, COSTUMES, PAJAMAS, SKIRTS, DRESSES, STOLES OF FUR, GOWNS, HEADGEAR, HOSIERY, SOCKS, SUSPENDERS, TIES, WOOLEN KNIT WEARS, BOWS, CRAVAT, VESTS, BRIEFS, JACKETS, JERSEYS, NIGHT SHIRTS, OVERALLS, OVERCOATS, PONCHOS, SCARVES, SWEATERS, UNDERCLOTHES: WAISTCOATS, CLOTHING FOR CHILDREN, FOOTWEARS INCLUDING BUT NOT LIMITED TO BOOTS SHOES, AND SLIPPERS ALL BEING GOODS INCLUDED IN CLASS 25
RANG PARIDHAN
4321998   16/10/2019
VARSHA NARENDRA PARIYANI
FF/191, KARNAVATI PLAZA, OPPOSITE CENTRAL BANK, REVDI BAZAR, AHMEDABAD 380002, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT
Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS, HOSIERY, UNDERCLOTHING, LEGGINGS, LOUNGEWEAR, TROUSERS, SHIRTS, TSHIRTS, JEANS, JACKETS, JERSEYS, JUMPERS, LEGGINGS, SOCKS, FOOTWEAR, HEADGEAR
DEEPAK C. BHAGWANI, TRADING AS: MAHALAXMI FOOTWEAR,
1122, Sarangpur Kotnirang, Sarangpur, Ahmedabad – 380002, Gujarat.
sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD

Readymade Garments, Hosiery and Footwear
Trade Marks Journal No: 1926, 04/11/2019

SHIVAM VERMA PROPRIETOR OF M.V. PANTHERS
59/24, Kheria Gate, Kheria Mod, Agra, Uttar Pradesh-282001 India
Sole Proprietor

Address for service in India/Agents address:
SONU ASWANI
HOUSE NO.7, NEAR KABIR AASHRAM, KALAKUNJ, MARUTI E
Used Since: 01/02/2019

DELHI

Footwear, Clothing, Headgear included in class 25
DILIP KUMAR TANK
WARD NO 5, KAJODI MOHALLA, KHERLI REL (RURAL), KHERLI, ALWAR-321606
Individual

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since : 08/10/2019

AHMEDABAD
LINGERIE, INNERWEAR, READYMADE GARMENTS, FOOTWEAR, T-SHIRTS, SHIRTS, JEANS, TROUSERS, PANTS, KURTIES, EVENING GOWNS, SKIRTS, WOMEN BODYWEAR, BODICS, SLEEPWEAR, INTIMATE WEAR, SPORTSWEAR, SLEEPWEAR, YOGA WEAR, SWIMWEAR, PANTIES, SHORTS, BRIEFS, TOPS AND BOTTOMS FOR MEN, WOMEN AND CHILDREN, SHOES, SPORTS FOOTWEAR, CASUAL FOOTWEAR, FLIP-FLOPS, SANDLE, SLIPPERS, INCLUDED IN CLASS 25.
VISTOSO
4323079  17/10/2019
PAIRAHAN FRILLS AND FOLDS LLP
FLAT NO.A/B 302, ANANDA APPARTMENT, RANIBAG,HALDWANI, NAINITAL
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR IN CLASS 25.
4323147  17/10/2019
RAJNI
M/s SLYGS INTERNATIONAL, H.No. 28/72 A, First Floor, Kasturba Nagar, Shahdara, Delhi – 110032
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Clothing, Footwear, Headgear
ROUNDSTONE

4323270  17/10/2019
NISHU GAHLOT C/O RAJENDRA PRASAD
671/29 GHHLOTO KI DOONGRI, BEHD, MAYO COLLEGE, AJMER-305001, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

clothing, footwear, headgear
2844252  18/11/2014
MR. RAKESH KUMAR JAIN
trading as ;MAHAVIR ELASTIC INDUSTRIES
5153, RUI MANDI SADAR BAZAR, DELHI-110006 INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :29/09/1969
DELHI
BRAIDING ELASTIC, KNITTED ELASTIC, THREAD ELASTIC, ROUND ELASTIC, ELASTIC TAPE USED FOR FAILINGS, CORDED TAPE IN CLASS 26
YOG GURU RAMDEV SANSTHAN

3118981  08/12/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Manufacturer and Merchant

Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, {Opp. Mc Donald's} P-2, Sector-18, Noida-201 301, NCR Delhi {India}

Used Since: 31/12/1996

To be associated with:
3108475, 3108529, 3108588, 3108633, 3111791, 3111836, 3115592

Delhi

Lace and Embroidery, Ribbons and Braid; Buttons, Hooks and Eyes, Pins and Needles; Artificial Flowers.
3122011  11/12/2015
MRS. SEEMA A JAIN
PAHALAJ A. LOKWANI
trading as ;FASRO INDUSTRY
UNIT NO 003, ANANTH MHATRE CHAWL, GHANSOLI TALAVALI VILLAGE, NAVI MUMBAI 400701 MAHARASHTRA
MANUFACTURER / TRADER
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :02/12/2015

To be associated with:
2882901

MUMBAI
PREPARATIONS, OF ADHESIVES FOR STICKING LACE EMBROIDERY, RIBBONS, BRAID, BUTTONS, HOOKS, PINS AND
ARTIFICIAL FLOWERS, GLITTER DUST MIRROR WORK, CORDS, SEAMS, SEQUINES IN CLASS 26
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
MR. RAJESHBHAI R. KASUNDRA  
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAIYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.  

Individual  

Address for service in India/Attorney address: 
TRADESAFE  
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT  

Proposed to be Used  
AHMEDABAD  
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR.
3706244  19/12/2017
LALIT SHANKARLAL NAGAR
SHOP NO.10,A WING,SHRENIK NAGAR,L.B.S MARG,GHATKOPAR WEST,MUMBAI-400086
PROPRIETOR
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.
Proposed to be Used
MUMBAI
ZIPPER,BUTTONS,HOOKS,PINS,LACE AND EMBROIDERY,DRESS FASTENINGS,ZIP FASTENERS AND OTHER TAILORING MATERIAL AND GARMENT ACCESSORIES.
OM PRAKASH GUPTA S/O PRABHU DAYAL GUPTA
NEAR PREM DHARAM KAATA, UDAR MODE, GANGAPUR CITY
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
4016530  04/12/2018
TIGER FARMS AND ENTERPRISE PVT LTD
trading as ;TIGER FARMS AND ENTERPRISE PVT LTD
NO.5/1,6TH CROSS STREET, CIT COLONY , MYLAPORE CHENNAI-600 004,TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
S.VASUDEVAN, ADVOCATES & M.ARUNACHALAM, ADVOCATES
NO.16, 1ST FLOOR, ERRAL BALU CHETTY STREET, CHENNAI-600001.
Used Since: 01/01/2014

CHENNAI
LACE AND EMBROIDERY, LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS.
NILESH RIBBON INDUSTRIES

4124903    22/03/2019
MANOJKUMAR VASANTLAL JARIWALA PROP. OF NILESH RIBBON INDUSTRIES
2/776 - 777, MAIN ROAD, SAGRAMPURA, SURAT-395002
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :25/01/1968

AHMEDABAD
LACE AND EMBROIDERY; RIBBONS AND BRAID; ELASTIC RIBBONS; LACE TRIMMINGS; CORDS FOR TRIMMING;
ELASTIC TAPE; TEXTILE RIBBONS; BUTTONS; HOOKS AND EYES; PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR
DECORATIONS; FALSE HAIR;
4157114  25/04/2019
AKSHIKA PODDAR
385, 16TH MAIN, 2ND CROSS, 3RD BLOCK, KORAMANGALA – 560034
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Hair clips, Hair bands, False hair, Hair buttons, Hair curling papers, Hair curling pins, Hair pins, Hair slides, Sticks for use in decorating the hair, Strips of plastics for use in highlighting of hair, Synthetic hair.
4189718    28/05/2019

SRISHTI GUPTA
1st Floor, H.No. - 2150, Shora Kothi, Subzi Mandi, Near Clock Tower, Delhi - 110007
MANUFACTURER
Sole Proprietorship

Address for service in India/Attorney address:
JAISWAL HARSHIT AND COMPANY
Banthra Bazar, Kanpur Road, Lucknow-227101
Used Since :01/07/2018

To be associated with:
3961906

DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS.
SMM
4229221   08/07/2019
MAHAVIR GOYAL, PROPRIETOR OF M/S TARRO INDUSTRIES
D-286 287 SEC-3 DSIDC BAWANA DELHI-110039
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Used Since :01/04/2013
DELHI
ZIP FASTNERS, FASTENINGS FRILLS, SLIDES ZIPPERS, ZIP
4287950  09/09/2019
SANJAY JAIN
trading as ;SHRI ADINATH TRADERS
17/31, GHAS KATLA, NAYA BAZAR, AJMER, RAJASTHAN-305001
Used Since :01/04/2008
AHMEDABAD
LACE AND EMBROIDERY, RIBBONS AND BRAID
4303575  25/09/2019
PRAFULBHAI HANSRAJBHAI SAVALIYA
C-7, Matrushakti Society, B/h Rachna Society, Puna Gam, Chorasi, Surat – 395010
Proprietor

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers included in class 26.
SELTOS

4306492    27/09/2019
SUSHIL KUMAR GUPTA
9, PRINTING PRESS AREA, WAZIRPUR, DELHI-110035
AN INDIVIDUAL

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
LACE AND EMBROIDERY, BUTTONS, RIBBONS & BRAID, HOOKS, EYES, PINS, NEEDLES, ELASTICS & VELCRO
J S P L

4306493    27/09/2019

SUSHIL KUMAR GUPTA
9, PRINTING PRESS AREA, WAZIRPUR, DELHI-110035
AN INDIVIDUAL

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
LACE AND EMBROIDERY, BUTTONS, RIBBONS & BRAID, HOOKS, EYES, PINS, NEEDLES, ELASTICS & VELCRO
4306672   27/09/2019
SHEELA KUMARI (PROPRIETOR)
M/s SHEELA TEXTILES, SHOP NO. 58, G.M.A. PLAZA, KOTA (RAJ.) 324006
PROPRIETOR

Address for service in India/Agents address:
OM PRAKASH GUPTA, ADVOCATE
NEAR BOMBAY BAKERY, DAL BAZAR, GWALIOR (M.P.) - 474 009.

Proposed to be Used
AHMEDABAD

Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
FOREVER GLAM

4307462  28/09/2019

ADITYA BIRLA FASHION AND RETAIL LTD.
Madura Fashion and Lifestyle, Khata No 118/110/1, Building 2, Divyashree Technopolis, Yemalur Post, Off HAL Airport Road, Bengaluru- 560037, Karnataka
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :11/07/2015

CHENNAI
lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; brooches for clothing, arm bands[clothing accessories]; Charms, other than for jewelry, key rings or key chains; Charms, other than for jewelry, key rings or key chains; hair scrunchies; hair ribbons; hair ties or bands; hair bows; hair elastics; hair fasteners; hair clips; hair pins; hair nets; hair barrettes; hair extensions; Hair ornaments, hair rollers, hair fastening articles, and false hair
MOHD. KAISAR ALAM
RZ/H-29, GALI NO.4, KH NO-78/10, NIHAL VIHAR, NEAR OLD POLICE CHOWKI, NANGLOI DELHI-110041.

Manufacturer
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
LACE, EMBROIDERY RIBBON, ZIP, BRAID, BUTTONS, HOOKS PIN, ZIP, ZIPPERS, FASTENER AND NEEDLES.
MOHD. FAISAL ALAM
RZ/H-29, GALI NO.4, KH NO. 78/10 NIHAL VIHAR, NEAR OLD POLICE CHOWKI, NANGLOI DELHI-110041.

PROPRIETOR

Address for service in India/Attorney address:

NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used

DELHI

LACE, EMBROIDERY RIBBON, ZIP, BRAID, BUTTONS, HOOKS PIN, ZIP, ZIPPERS, FASTENER AND NEEDLES.
4307526    29/09/2019
MOHD. FAISAL ALAM
RZ/H-29, GALI NO.4, KH NO. 78/10, NIHAL VIHAR, NEAR OLD POLICE CHOWKI, NANDLOI DELHI-110041
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
LACE, EMBROIDERY RIBBON, ZIP, BRAID, BUTTONS, HOOKS PIN, ZIP, ZIPPERS, FASTENER AND NEEDLES.
4307527    29/09/2019
MOHD. FAISAL ALAM.
RZ/H-29, GALI NO.4, KH. NO. 78/10, NIHAL VIHAR, NEAR OLD POLICE CHOWKI, NANGLOI DELHI-110041.
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
ZIP, ZIPPERS, FASTENER CLASS 26.
4307550  29/09/2019
DIPANSHU VISHNUBHAI PATEL
Plot No. 11 - 12, Atmanand Industrial Society, Near Khatodara Police Station, Udhna Magdalla Road, Surat - 395002.
sole Proprietor of SEETA ELASTICS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Elastic tape; Elastic Ribbons; Elasticated hair bands; Elastic for use in dressmaking; Tapes for curtain headings; Ribbons and Braid; Lace and Embroidery; Haberdashery; Frills, Eyelets, Edgings, Fastenings and Trimmings for Clothing; Zippers, Zip Fastness, Buttons, Hooks, Pins and Needles; as included in Class – 26.
YASWARA

4316069   09/10/2019

MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR–421 003.

Proposed to be Used

MUMBAI

LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR; WIGS; TAPE FOR FIXING WIGS; TOUPEES; FALSE BEARDS; BARRETTEs; HAIR BANDS; HAIR NETS; BUCKLES [CLOTHING ACCESSORIES]; ZIPPERS; CHARMS [NOT JEWELLERY OR FOR KEYS, RINGS OR CHAINS]; ARTIFICIAL CHRISTMAS GARLANDS AND WREATHS INCORPORATING LIGHTS; HAIR CURLING PAPER; SLIDE FASTENERS AND PARTS THEREOF; HABERDASHERY [DRESSMAKERS' ARTICLES], EXCEPT THREAD; TAPES FOR REPAIRING TEXTILE ARTICLES; ORNAMENTAL NOVELTY BUTTONS; ARMBANDS FOR HOLDING SLEEVES; BARRETTEs; KOREAN ORNAMENTAL HAIRPINS (BINYER); LOOPS FOR CLOTHING; CROCHET HOOKS; RUG HOOKS; SPANGLES FOR CLOTHING.
THE DEEPIKA PADUKONE CLOSET

4316196  09/10/2019

DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
4317663   11/10/2019
BLUE TANGO
3, Zaver Mahal, R. B. Mehta Road, 60 Feet Road, Near Damji Shamji Chowk, Ghatkopar East - 400077
PARTNERSHIP FIRM

Address for service in India/Agents address:
DHUMIL MAHENDRA SHAH
A-01 Mahavir Dham Garodia Nagar, Ghatkopar East, Opp 90 FT Road/90 Feet Police Chowky, Mumbai-400077.

Proposed to be Used
MUMBAI
Bands for the hair, Brooches for clothing, Buttons for clothing, Clips for clothing, Artificial flowers of paper, Hair clips, Pins, Rubber bands for hair, Zips, Artificial fruit, flowers and vegetables
MERROW

4318138   11/10/2019
THE MERROW SEWING MACHINE COMPANY, INC.
502, Bedford Street, Fall River, MA 02720, USA
A company organized and existing under the Laws of New York

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Used Since :26/05/2004

DELHI
Needles; Sewing machine needles; Sewing needles, Sewing needles with an oval eye
afarza

4318189   11/10/2019
MOHAMMED NASIR IZHAR SHAIKH
2ND FLOOR, 'C' WING, ROOM NO.203, SAI AASHIRVAD APARTMENT, NR SOMESHWARI, JUCHANDRA, NAIGAON (E), MAHARASHTRA, THANE - 401208
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

To be associated with:
3806917

MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
Vanto Hair Accessories
4320494 15/10/2019
PANKAJ JAIN
HOSUE NO-169, ARIHANT NAGAR, PUNJABI BAGH, NEW DELHI-11026
INDIVIDUAL
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Proposed to be Used
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations, hair bands, rubber bands for hair, hair pins, hair roller pins, elasticated hair bands, hair roller pins, oriental hair pins, hair clips and hair clutchers.
EURO CARPETS
1551886  23/04/2007
MUNIR S. NENSEY
ALMAS M. NENSEY
ASLAM M. NENSEY
AYJAZ M. NENSEY
trading as ;NENSEY & SONS (REGD)
96, KADRI PARK, S. V. ROAD, IRLA, VILE PARLE (W), MUMBAI-400 046.
MERCHANTS,
A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT,1932.
Used Since :24/02/2006
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS;
WALL-HANGINGS (NON-TEXTILE).
3101290  19/11/2015
MR. RIZWAN ANSARI
Pure Gulab, Gopiganj, S.R.N Bhadoi, U.P India
Manufacturers and Traders
Single Firm
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Used Since :20/03/2010
To be associated with:
1954967, 2258317, 2258320
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
YOG GURU SWAMI RAMDEV

3115593  04/12/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401, Uttarakhand, India
Manufacturer & Merchant

Address for service in India/Agents address:
Bansal & Company
210, JOP Plaza, { Opp. MC Donald's} P-2, Sector-18, Noida-201 301, NCR Delhi, {India}

Used Since: 31/12/1996

To be associated with:
3108476, 3108530, 3108589, 3108634, 3111792, 3111837, 3112404, 3112449, 3112516, 3112561, 3112611, 3112656, 3115497, 3115542

DELHI
Carpets, Rugs, Mats and Matting, Linoleum and other materials for covering existing floors; Wall hangings (non-textile)
Trade Marks Journal No: 1926, 04/11/2019 Class 27

3461490 19/01/2017
AMRESH KUMAR VERMA
H. NO. 76/22, SOUTH KULI BAZAR, PS-BADSHAHI NAKA, TEH-KANPUR SADAR, DISTT.- KANPUR NAGAR-208001 (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors, wall hangings (non-textile)
Proposed to be Used

DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
Jaipur Living
3956353  26/09/2018
JAIPUR LIVING INC.
1800 CHEROKEE PARKWAY, ACWORTH GA 30102, US.
Manufacturer
A Company existing under the laws of the United States of America
Address for service in India/Agents address:
DEWAN MOHAN RAJKUMAR
PODDAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI 400001
Proposed to be Used
MUMBAI
CARPETS AND RUGS.
THIS IS CONDITION OF REGISTRATION THAT THE MARK SHOULD BE USED AS A WHOLE..
AADETYA RAJ
41GF, Kishan Garh, Vasant Kunj, New Delhi 110030
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Floor mats, floor mats for automobiles, carpets, rugs, mats and matting, Yoga mats, Bath mats, Door mats, Gymnasium mats, Reed mats, Non-slip mats, Mats of woven rope for ski slopes, linoleum for covering existing floors, wall hangings (non-textile)
M/S SAYNA HOME FURNISHING PROP. SAWNWAJ
PAHALWAN CHOWK, HOUSE NO. 9318, ASHOK VIHAR COLONY, PANIPAT-132103
PROPRIETORSHIP

Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since : 01/04/2018

DELHI

carpet, rugs, door mats, floor coverings, mats, bath mats, carpet underlay, textile wallpaper, artificial ground coverings, non-slip mats.
4299822  20/09/2019
EBACO INDIA PVT LTD
KHASRA NO. 382, 3RD FLOOR, MG ROAD, NEAR AVALON RESORT, SULTANPUR - 110030
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
EBACO INDIA PVT LTD
KHASRA NO. 382, 3RD FLOOR, MG ROAD, NEAR AVALON RESORT, SULTANPUR - 110030
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
4309100 01/10/2019

GREENCARE SOLUTIONS.
Door No. 19/449, Kodimhi Complex, Murikkal, Palathingal, Ullanam (P.O), PIN-676 303, Malappuram District, Kerala, a partnership firm duly represented by its Managing Partner Afsal K.V.P.
A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Artificial turf, Artificial turf for laying on the surfaces of recreational areas, Mats, Exercise mats, Gymnastic mats, Floor mats, Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors, Wallpaper, Wall hangings [non-textile].
FINCH

4314919  08/10/2019
GESU GOEL
GESU GOEL PROPRIETOR M/S S.S. DECOR, 406 SECOR-18, HUDA, PANIPAT (HARYANA)
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, PLASTIC FLOOR MATS, RUGS IN THE NATURE OF FLOOR RUNNERS, RUNNERS [MATS], WALL HANGINGS (NON TEXTILE), WALLPAPER INCLUDED IN CLASS-27
4315142   09/10/2019
EBACO INDIA PVT LTD
KHASRA NO. 382, 3RD FLOOR, MG ROAD, NEAR AVALON RESORT, SULTANPUR - 110030
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
THE DEEPIKA PADUKONE CLOSET

4316197  09/10/2019

DEEPIKA PADUKONE

B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025

INDIAN

Address for service in India/Attorney address:

ROSHNI LACHHWANI

Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
Silkenza

4320749  15/10/2019

AYM SYNTTEX LIMITED
9TH FLOOR , B-WING , TRADE WORLD, KAMALA CITY, SENAPATI BAPAT MARG, LOWER PAREL,MUMBAI-400 013.
MAHARASHTRA-INDIA.

Proposed to be Used

MUMBAI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE).
3112612  02/12/2015
PATANJALI AYURVED LIMITED
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :31/12/1996
DELHI
GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES
BERKLEY

3117591    07/12/2015

PURE FISHING, INC.
1900 18TH STREET SPIRIT LAKE, IA 51360
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Used Since : 01/01/2010

DELHI

FISHING TACKLE; FISHING RODS; FISHING REELS; COMBOS INCORPORATING A FISHING ROD AND FISHING REEL;
FISHING LINE; ARTIFICIAL FISHING BAITS; FISHING LURES; FISHING ACCESSORIES.
3319584  26/07/2016

PUNEET JAIN
trading as ;M/S. ARIHANT POLYMERS
SAI PURAM, NEAR HAPUR RAILWAY CROSSING, DELHI ROAD, MEERUT-250002. U.P. – INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :01/04/1998

DELHI
RUBBER BALLONS, TOY OF RUBBER, GAMES AND PLAYTHINGS, DECORATION PRODUCTS, RUBBERS BALL INCLUDED IN CLASS 28.
VERKA

3458083  16/01/2017
THE PUNJAB STATE COOPERATIVE MILK PRODUCER'S FEDERATION LTD
S.C.O. NO.-153-54-55, SECTOR-34A, CHANDIGARH
MERCHANTS AND MANUFACTURERS
A FEDERATION REGISTERED UNDER THE PROVISIONS/RULES OF THE PUNJAB COOPERATIVE SOCIETIES ACT, 1961

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES; INCLUDED IN CLASS 28
AERO-DOH
3459592   16/01/2017
SUNIL CHARLA
trading as ;STIC BRANDS
112 GOLF LINKS NEW DELHI 110003
MANUFACTURER AND TRADER
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES AND DECORATION FOR CHRISTMAS TREES
3461491   19/01/2017
AMRESH KUMAR VERMA
H. NO. 76/22, SOUTH KULI BAZAR, PS-BADSHAHI NAKA, TEH-KANPUR SADAR, DISTT.- KANPUR NAGAR-208001 (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
3704717  17/12/2017
MR. RAJESHBHAI R. KASUNDRA
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAIYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
GAMES, TOYS AND PLAYTHINGS; GYMNASIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES;
VIDEO GAME APPARATUS.
3984246   26/10/2018
BIG C MOBILES PVT. LTD.,
D.No.1-99/2/B, Plot No.2, 4th Cross Road, Image Hospital Lane, Vithalrao Nagar, Madhapur, Hyderabad (T.S) India.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Games, board games, toys, playthings and sporting articles.
POONA GYMKHANA

4062753   21/01/2019
ENERRGIA SKYI DEVELOPERS
Shivana, Above RoyalEnfield Showroom, Bhusari Colony, Paud Road, Kothrud, Pune - 411038
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clubs for rhythmic gymnastics, Sports equipment, Swimming pools [play articles].
MADHURI SONI (INDIAN NATIONAL, PROPRIETOR), TRADING AS MADHURI ENTERPRISES
13/2, M.G. Road, C/7, 3rd Floor, Megh Apartment, Near TI Mall, Indore - 452001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Game and playthings, gymnastic and sporting articles, not included in other classes
4078792 06/02/2019
PRASANNA J. PATIL, SUBHASH S. MHATRE, MRS. SEENA J. PATIL, MRS. PRADNYA P. PATIL
trading as ;BRIGHT MANUFACTURING COMPANY
14-A/ GITA DHAM, K. R. MHATRE ROAD, OPP. REAY ROAD RAILWAY STATION (WEST), MUMBAI- 400010
Used Since :12/12/1996
MUMBAI
PLAYING CARDS INCLUDED IN CLASS 28
4151042 18/04/2019
EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, Motilal Nagar, Srirang Sabde Marg, off Link Road, Goregaon (W), Mumbai – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :08/04/2009
MUMBAI
GAMES AND PLAYTHINGS; AMUSEMENT PARK RIDES; AMUSEMENT GAME MACHINES; MECHANICAL AND ELECTRONIC TOYS; BOWLING APPARATUS AND MACHINERY; GYMNASTIC AND SPORTING ARTICLES; VIDEO GAMES; CUBE-TYPE PUZZLES; TOYS, DOLLS, BOARD GAMES, TOY VEHICLES, CHESS BOARDS, SCRABBLE (TOY), BUILDING BLOCKS (TOYS), MUSICAL TOYS, PLAYING BOWLS, PLAYING CARDS; ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES.
Dream Auro

4245550    25/07/2019

ANKIT TALAN
6H/234, Sector 5, Rajender Nagar, Ghaziabad 201005
Individual

Address for service in India/Attorney address:
ABHISHEK MOHAN SINHA ADV.,
C-218 SEC-10 VASUNDHARA ,NEAR VANASTHALI PUBLIC SCHOOL GHAZIABAD-201012 U.P

Proposed to be Used
DELHI
Toys and Toys for Pets
4248835   28/07/2019
SEEMANT KUMAR
trading as ;THE TABLE TOP GAME
F-8/B-1 S/F, GALI NO-3, PANDAV NAGAR, East Delhi, Delhi, 110091
MANUFACTURER AND MERCHANT
Single Firm
Proposed to be Used
DELHI
Toy, Board Games, Card Games
AG’S INTERNATIONAL.
ANAND BHAWAN, 150-A, SHANTIPURA OFFICE LADOWALI ROAD, JALANDHAR-144001, PUNJAB.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
SPORTING ARTICLES.
4282629   03/09/2019
NAIMA BEGUM
C/o. A R ENTERPRISES, 3468, Gali Thele wali Bazar Bara Hindu Rao, Sadar Bazar, Delhi-110006
PROPRIETOR

Address for service in India/Agents address:
JAI KISHAN
A-177, Kamaruddin Nagar, Near Shiv Mandir, Nangloi, Delhi-110041.

Proposed to be Used
To be associated with:
3077179

DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES INCLUDE IN CLASS 28.
ZICURO TECHNOLOGIES
4288217 09/09/2019
ZICURO TECHNOLOGIES PRIVATE LIMITED
36, 37, 38A, 3rd Floor, 227 Nariman Bhavan, Backhay Reclamation, Nariman Point, Mumbai - 400 021, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :02/01/2019
MUMBAI
Games and playthings.
4288418   09/09/2019
RISHABH GOEL.
232, old panchwati colony, Ghaziabad, Uttar Pradesh, 201001
An Indian National
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Proposed to be Used
DELHI
Games and Playthings.
4288789   10/09/2019
DU YONGMIN
No.3, Lane 4, West Garden, Tucheng Village, Lianshang Town, Chenghai District, Shantou Guangdong China
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Games; musical toys; toys; body-training apparatus; archery implements; chess games; playing balls; machines for physical exercises; swimming pools [play articles]; ornaments for Christmas trees, except illumination articles and confectionery; twirling batons; in-line roller skates; swimming rings; dolls; toy houses; parlour games; toy imitation cosmetics; toy models; plastic race tracks [toys]; toy whistles.
SONA
4289378   10/09/2019
SURESH GUPTA TRADING AS SONA CYCLE INDUSTRIES
C-162, PHASE-V, FOCAL POINT, LUDHIANA-10 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1969
DELHI
Tricycle (Plaything), Toy Car & Toy Scooter.
4291832  12/09/2019
CHANDAN BORAH PROPRIETOR OF HB INTERNATIONAL
4 New Ghai Nagar Model House Jalandhar
Proprietorship Firm

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI
Sporting articles except clothing
4295448  17/09/2019
MR. AMIR KHAN
H-2,GALI NO-6, BLOCK-B, PART-1, MUKAND PUR, DELHI-110042
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES TOYS, TEDDY BEARS, STUFFED TOYS, WEIGHT LIFTING BELTS (SPORTS ARTICLES) & SPORTS GOODS, DECORATIONS FOR CHRISTMAS TREES.
4296184  17/09/2019
JAGMOHAN
S/O: BALWANT, 248 PURVA MAHAVEER, MEERUT, UTTAR PRADESH-250002
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4296190  17/09/2019

SIDDHANT SADH
S/O: NITIN KUMAR SADH, D-41, G. K. ENCLAVE PART 2, SOUTH DELHI, DELHI-110048

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4297617  18/09/2019

SMITA DAS
9-4/2, Srinivasa Puram, K R Nagar, Padmavathi Nagar Panchayathi, Tirupati Rural, Yogimallvaram, Tiruchanoor Tirupati (Rural) Chittoor, Andhra Pradesh 517503
Individual Sole Proprietor

Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079
Used Since :07/09/2019

CHENNAI
Games and playthings and sporting articles, protective pads for sportsmen and all similar goods included in Class 28.
4299771  21/09/2019
RAJEEV KUMAR MALI
Shop No. 1, Ground Floor Shop No # 28, 9th Cross Behind Rama Mandira, N R Colony, Bangalore 560019
An Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4305527   27/09/2019
RAHUL RANA
trading as ;RAHUL RANA
134, RAMPUR PAVATI MEERUT CANTT, UTTAR PRADESH-250001, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
AJAY BHARDWAJ, ADV.
203, RAJENDER NAGAR, NAUCHANDI GROUND MEERUT U.P
Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES
ARPIT AGRAWAL
First Floor, Joe Cottage, Opposite Shiv Mandir, Near Shiv Sena Shakha, Amboli, Andheri West, Mumbai - 400058
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2018

4306070 27/09/2019

MUMBAI

GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
Trade Marks Journal No: 1926, 04/11/2019  Class 28

4307052  28/09/2019
OMPRAKASH BALUSING SHEKHAWAT
Second Floor, B-204, Sahajanand Park, Kudasan, Gandhinagar, Gujarat 382421
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
Sports equipment, Sports training apparatus, Sportballs, Athletic protective sportswear, Gymnastic and sporting articles
4307198  28/09/2019
NAVEEN PRASAD SEMALTY
2/F, B-21, B Block, MCD Park, South Ganesh Nagar, East Delhi, Delhi 110092
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
Toys; Toy clocks; Toy wands; Toy dishware; Toy cameras; Toy castles; Toy cars; Toy jewellery; Toy trucks; Toy strollers; Toy birds; Toy guns; Toy noisemakers;
JITE

4307383  28/09/2019

SANJAY GARG
804-A, MANJUSHA BUILDING, 57 NEHRU PLACE, NEW DELHI-110019

PVT LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Gaming machines; Gaming apparatus; Gaming mice, gaming keypads, gamepads; Gamepads for video game machines; Automatic gaming machines; Console gaming devices, portable gaming devices; Game consoles; Computer game consoles; Gaming chipsets; Bill-operated gaming equipment; Slot machines [gaming machines]; Coin-operated gaming equipment; Chips and dice [gaming equipment]; Gaming machines for gambling; Coin-operated amusement gaming machines; Coin-fed amusement gaming machines; Interactive gaming chairs for video games; Gaming machines namely devices which accept a wager
4308286  30/09/2019
IMTIYAZBHAI IBHRAHIMBHAI TADGARWALA
3268, NAVA DUNGARPURA, B/H. VASANT RAJAP POLICE CHOWKY, NR. KAND NI SHERI, JAMALPUR, AHMEDABAD - 380001, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD

Party poppers, Party poppers [party novelties], Hand-held party poppers
Trade Marks Journal No: 1926 ,  04/11/2019          Class 28

DISNEY ENTERPRISES, INC.
500 South Buena Vista Street, Burbank, California 91521 United States of America.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Action skill games; action figures; board games; card games; children's multiple activity toys; badminton sets; balloons; basketballs; bath toys; baseball bats; baseballs; beach balls; bean bags; bean bag dolls; bobble head dolls; bowling balls; bubble making wand and solution sets; chess sets; toy imitation cosmetics; Christmas stockings; Christmas tree ornaments and decorations; collectable toy figures; crib mobiles; crib toys; disc toss toys; dolls; doll clothing; doll accessories; doll playsets; electric action toys; equipment sold as a unit for playing card games; fishing tackle; fishing rods; footballs; golf balls; golf gloves; golf ball markers; hand-held units for playing electronic games for use with or without an external display screen or monitor; hockey pucks; hockey sticks; infant toys; inflatable toys; inflatable pool toys; jigsaw puzzles; jump ropes; kites; magic tricks; marbles; manipulative games; mechanical toys; music box toys; musical toys; parlor games; party favors in the nature of small toys; paper party favors; paper party hats; party games; playing cards; plush toys; puppets; roller skates; role playing toys in the nature of play sets for children to imitate real life occupations; rubber balls; skateboards; snow boards; snow globes; soccer balls; spinning tops; squeeze toys; stuffed toys; table tennis balls; table tennis paddles and rackets; table tennis tables; talking toys; target games; teddy bears; tennis balls; tennis rackets; toy action figures and accessories therefor; toy boats; toy bucket and shovel sets in the nature of sand toys; toy building blocks; toy vehicles; toy scooters; toy cars; toy figures; toy banks; toy vehicles in the nature of trucks; toy watches; toy weapons; toy building structures and toy vehicle tracks; video game machines for use with televisions; volley balls; wind-up toys; yo-yos; toy trains and parts and accessories therefor; toy aircraft; fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, video game consoles, and hand-held video game units; Games, toys and playthings; Gymnastic and sporting articles.
WET & JOY

4308577 30/09/2019

GIRIRAJ ENTERPRISES
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES; SPORTS EQUIPMENTS AND APPARATUS; AMUSEMENT PARK RIDES; AMUSEMENT GAME MACHINES; AUTOMATIC AND COIN-OPERATED AMUSEMENT MACHINES; AMUSEMENT APPARATUS FOR USE IN ARCADES; WATERSLIDES; RECREATIONAL EQUIPMENT; GAMBLING MACHINES; PLAYGROUND SLIDES; FAIRGROUND RIDE APPARATUS.
GIRIRAJ ENTERPRISES
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELYI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2371487

MUMBAI

GAMES AND PLAYTHINGS; GYMNASIC AND SPORTING ARTICLES; SPORTS EQUIPMENTS AND APPARATUS;
AMUSEMENT PARK RIDES; AMUSEMENT GAME MACHINES; AUTOMATIC AND COIN-OPERATED AMUSEMENT
MACHINES; AMUSEMENT APPARATUS FOR USE IN ARCADES; WATERSLIDES; RECREATIONAL EQUIPMENT;
GAMBLING MACHINES; PLAYGROUND SLIDES; FAIRGROUND RIDE APPARATUS.
4309184  01/10/2019
PALLAV BIHANI
A-1305, Mantri Elegance, Bannerghatta Road, Behind Shoppers Stop, N S Palya, Bangalore, Karnataka 560076
Proprietor

Address for service in India/Agents address:
URVASHI VERMA
1096/70, Deva Ram Park, Tri Nagar, North West Delhi—110035.

Proposed to be Used

CHENNAI

SPRING BARS FOR EXERCISE, BODY BUILDING APPARATUS, FITNESS EXERCISE MACHINES, BICYCLES, HOOPS FOR EXERCISE, STOMACH EXERCISERS, CHEST EXERCISERS, EXERCISE BANDS, EXERCISE WEIGHTS, EXERCISE BALLS, EXERCISE STEPPERS, EXERCISE PULLEYS.
STUCII

4309426  01/10/2019
STUCII ECOMMERCE LLP
744 SUNNY ENCLAVE KHARAR- 140301
Limited liability Partnership Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus
M-O-M The Women Behind Mission Mangal

4315485  09/10/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West), Mumbai 400053
PUBLIC LIMITED COMPANY
Address for service in India/Attorney address:
GRAVITAS LEGAL
Office No. 102, 1st Floor, 11, Vikas Building, G.N. Vaidya Marg, Near Horniman Circle, Fort, Mumbai - 400001
Used Since :13/08/2019
To be associated with:
4311524

MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
BSTRONG

4316658  10/10/2019

M/S. GREEN GOLD ANIMATION PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Toys, games, playthings and novelties, Gymnastic and Sporting Articles, Toy Vehicles, Toy Masks, Balloons (Play), Toy balls, Cricket balls, Pool balls, Play balls, Dolls, Kites, Mascot dolls.
4317837    11/10/2019
SUMIT
S/O. SHIV KUMAR, 2189, SECTOR-9A, BAHADURGARH, JHAJAR, HARYANA-124507
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS, GYMNASIIC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES, VIDEO GAME APPARATUS
4319469    14/10/2019
M/S. NATIONAL TOY PRODUCTS
265, V.R.PANJWANI BUILDING MAIN ROAD, DAHANU VILLAGE DIST. THANE-401601
PARTNERSHIP FIRM
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
To be associated with:
716119, 4029968

MUMBAI
TOY BALLOONS AND LETTER BALLOON, TOYS INCLUDED IN CLASS 28
PREETI
N-1/13, BUDH VIHAR PHASS-1(NEAR RAM MANDIR)
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASTIC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES, IN CLASS-28
4319865   14/10/2019
QAZWAH VIMAANAVIYAL PRIVATE LIMITED
1/12, Manali New Town, Chennai - 600103
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :20/06/2019

CHENNAI

Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
Wobbl

4320149    14/10/2019

Social Weaver Pte Ltd
04-01, 72, Farrer Road, Gallop Gables, Singapore-268851
a Company incorporated under the laws of Singapore

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Toys
GULLYBABA KIDS
4321415  15/10/2019
GULLYBABA PUBLISHING HOUSE PRIVATE LIMITED
2525/193, 1ST FLOOR, ONKAR NAGARA, TRI NAGAR, DELHI-110035
Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since : 23/02/2018
To be associated with:
3795317
DELHI
BOARD GAMES; PUZZLES; JIGSAW PUZZLES; TOYS IN THE FORM OF PUZZLES; TOYS, WATER SQUIRTING TOYS; TOY VEHICLES; PLUSH TOYS GAMES, PLAYTHINGS AND NOVELTIES; MULTIPLE ACTIVITY TOYS FOR CHILDREN; EDUCATIONAL TOYS; SOFT TOYS; DOLLS; INFLATABLES TOYS; WHISTLING TOYS; MUSICAL TOYS; TOYS ADAPTED FOR EDUCATIONAL PURPOSES; PAPER FACE-MASKS; TOY BALLS; TOY BAKEWARE AND TOY COOKWARE; FLYING DISCS; PARLOR GAMES; STAND ALONE VIDEO GAME MACHINES; ELECTRONIC HAND-HELD GAME UNITS; PLAYGROUND BALLS;
TASFA TRADING

4322183    16/10/2019
FARAN KHAN N PROPRIETOR OF TASFA TRADING
NO.E-147, 5TH MAIN ROAD, KAMARAJ NAGAR, THIRUVANMIYUR, CHENNAI, TAMIL NADU - 600041
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
EOAN

4323277   17/10/2019
BANISH AHUJA
WZ-2A/1, PUNJABI MARKET, VISHNU GARDEN NEW DELHI 110018

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092

Proposed to be Used
DELI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees as are included in class 28
654829 08/02/1995
M/S. SONA SPICES PVT.LTD.
746, INDUSTRIAL AREA, PHASE-IL, CHANDIGARH.
Address for service in India/Attorney address:
G.L. VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Used Since :01/10/1994
DELHI
PICKLES, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS; EGGS; MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES,
2819667   30/09/2014
RAJKUMAR CHORDIA
VISHAL CHORDIA
ANAND CHORDIA
MRS. MADHUBALA RAJKUMAR CHORDIA
trading as ;PRAVIN MASALEWALE
44, HADAPSAR INDUSTRIAL ESTATE, HADAPSAR, PUNE 411013, MAHARASHTRA, INDIA
MANUFACTURERS AND TRADERS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :09/04/1991
To be associated with:
2819661, 2819663, 2819665
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2819661,2819663,2819665.
2986363  16/06/2015
SAMIR SHUNGLOO
M-3, MEHRA INDUSTRIAL ESTATE, SAKI NAKA, ANDHERI-KURLA ROAD, MUMBAI-400072. (INDIA)
MANUFACTURER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/05/2014
MUMBAI
BUTTER, DATES, EDIBLE OILS, FATTY SUBSTANCES, FISH, FLAKES, FROZEN FRUITS, FRUIT CHIPS, FRUIT JELLIES,
FRUIT PULS, GARLIC, GINGER JAM, JAMS, JELLIES FOR FOOD, JUICES FOR COOKING, MEAT, MEAT JELLIES, MILK
SHAKES PICKLES, PICCALILLI, POTATO CHIPS, FLAKES, SOUPS, SOYA BEANS, SOYA MILK, TOMATO JUICE FOR
COOKING, TOMATO PUREE, VEGETABLE, JELLES, AND OTHER DIERY PRODUCTS IN CLASS 29
D’lecta Cheezee Dip

3039927  24/08/2015

D’LECTA FOODS PVT. LTD.
36, RAJNIGANDHA SHOPPING CENTRE, GOKULDHAM, GOREGAON (EAST), MUMBAI 400 063
Manufacturers & Traders
Pvt. Ltd. Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used

To be associated with:
1788872, 1793044, 1871780, 2474735, 2525786

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Cheezee Dip.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1332722, 2474735, 2525786, 1788872, 1793044, 1871780...
3085038  24/10/2015
KAPIL SINGHAL HUF
trading as ; S. M. INDUSTRIES
262/42, PUCCA BAGH, HAPUR- 245 101 (U.P.).
MANUFACTURE & MERCHANDISE
HUF
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, (OPP MC DONALD"S) P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since : 30/09/1994
To be associated with:
1479390
DELI
EDIBLE OILS, REFINED OILS, MUSTARD OIL & VEGETABLE OILS FOR FOOD INCLUDED IN CLASS 29.
No exclusive right over the descriptive matters appearing on the label.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1479390..
DAHI RAM FOODS LLP
3208, IIND FLOOR, MAHINDRA PARK, DELHI -110034
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
ASHOK KUMAR GUPTA
5/B-5, SECTOR-8, ROHINI, DELHI-85.
Used Since: 01/08/2015

To be associated with:
3024703, 3087192

DELHI
ALL KINDS OF PRESERVED, DRIED, CANNED, TINNED & COOKED FRUITS & VEGETABLES; MILK & OTHER DAIRY PRODUCTS; FOODS PREPARED FROM MILK; FOOD STUFFS FOR HUMAN CONSUMPTION; EDIBLE OILS AND FATS; VEGETABLE PRESERVES; VEGETABLE SOUP PREPARATIONS; FOOD PRODUCTS MADE FROM FRUITS AND VEGETABLES; ALL KINDS OF CHIPS & WAFERS, SAUSAGES, JELLIES, SOUPS, ESSENCES, PICKLES, JAMS & CREAMS; MEAT, FISH, SHELLFISH, FROZEN SEAFOODS, POULTRY & GAME; EGGS AS INCLUDED IN CLASS 29
3103741  21/11/2015  
REGAL KITCHEN FOODS LIMITED  
A-94/3, Wazirpur Industrial Area, Delhi-110052, India  
Manufacturers and Merchants  
A private limited company incorporated under the Indian Companies Act, 1956  
Address for service in India/Attorney address:  
KOCHHAR & CO  
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25  
Used Since: 18/01/2008  
DELHI  
preserved, dried and cooked fruits and vegetables, meat, fish, eggs, jams, jellies, fruit and vegetables sauces, pickles,  
soups, eggs, milk and milk products including ice creams, yogurt, curd, skimmed milk powder, pure ghee, edible oils and  
fats, tomato ketchup, salad dressings, potato chips, pop-corns, baby corns and ready to eat dishes made from vegetables  
and fruits  
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE  
APPLICATION.  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1253000..
3103743   21/11/2015
REGAL KITCHEN FOODS LIMITED
A-94/3, Wazirpur Industrial Area, Delhi-110052, India
Manufacturers and Merchants
A private limited company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since :18/01/2008
DELHI
preserved, dried and cooked fruits and vegetables, meat, fish, eggs, jams, jellies, fruit and vegetables sauces, pickles, soups, eggs, milk and milk products including ice creams, yogurt, curd, skimmed milk powder, pure ghee, edible oils and fats, tomato ketchup, salad dressings, potato chips, pop-corps, baby corns and ready to eat dishes made from vegetables and fruits
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1253000..
KITCHEN PURE

3139787  28/12/2015
BRIJ MOHAN SETH
C-1/203, Janak Puri, New Delhi - 110058
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
DELHI

GARLIC PASTE, GINGER PASTE, MINT SAUCE, OLIVES PRESERVED, ONIONS PRESERVED, PEAS PRESERVED, TOMATO PUREE, SOUPS.
3212808  16/03/2016

DEVYANI FOOD INDUSTRIES LIMITED
trading as ;Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :14/03/2016

DELHI
Milk and milk products; chocolate nut butter; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes, edible oils and fats.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1168158.
3212809    16/03/2016
DEVYANI FOOD INDUSTRIES LIMITED
trading as ; Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :14/03/2016
DELHI
Milk and milk products; chocolate nut butter; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes, edible oils and fats.
3268951 26/05/2016
PATANJALI AYURVED LTD
trading as ;PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA. { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }
Used Since :01/05/2016
To be associated with:
3267128, 3267161
DELHI
PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK
AND MILK PRODUCTS; EDIBLE OILS AND FATS, POULTRY AND GAME; MEAT EXTRACTS.
Trade Marks Journal No: 1926, 04/11/2019 Class 29

3329826 06/08/2016

M/S. NIF PRIVATE LIMITED

trading as ;M/S. NIF PRIVATE LIMITED

119-121, BLOCK P & T, FAZAL GANJ, KALPI ROAD, KANPUR (U.P.)

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:

S.SINGH & ASSOCIATES

213, 3RD FLOOR PARMA-NAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2007

To be associated with:

2665269, 3270579

DELHI

Milk and milk products, butter, cheese, cream, curd, milk substitutes, condensed milk, dehydrated milk, evaporated milk, milk powder, malted milk powder, shrikhand, pure ghee, malai, preserved, dried and cooked fruits, dry fruits, pulps jellies, jams, edible oils, fats, refined vegetable oil and vanaspati oil, potato chips, potato crisps (wafers), soups, mayonnaise, gelatin for food, milk jelly and canned products

no claim is made to the exclusive right to use “INDIA”, apart from the mark as shown. Mark should be used as whole..
3369579   23/09/2016
JAGDISH KUMAR RAJIV KUMAR
MAJITH MANDI, OPPOSITE INDUSLAND BANK, AMRITSAR-143006.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
K.K.SINGH & ASSOCIATES
384P SECTOR-40 GURGAON-122003 HARYANA
Used Since :01/01/2000
DELHI
PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES.
3406012  08/11/2016
SH. PRABHDEEP SINGH ANAND.
trading as ;SPISO FOODS (INDIA).
B-16, G. T. KARNAL ROAD INDUSTRIAL AREA, DELHI-110033, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2016
DELHI
PRESESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KOYA, CHEESE,
BUTTER, GROUNDNUT OIL, EDIBLE OIL, MUSTARD OIL AND FATS, VANASPALI GHEE, JAMS, JELLIES, PICKLES,
PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER AND SOUPS INCLUDED IN CLASS 29.
RAJIT
3438615 22/12/2016
SH. KAMAL SHOREWALA
SH. DHRUV SHOREWALA
trading as ;NIKLESH COOKING OIL REFINERIES
NH-65, 14TH MILE STONE HISSAR ROAD, V.P.O. BATTA KAITHAL-136027 (HARYANA)
MANUFACTURER AND TRADERS

Address for service in India/Agents address:
PRAGA REGISTRATION SERVICE.
F - 28, MILAP NAGAR, NEAR JAIN MANDIR, UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :28/02/2013

DELHI
EDIBLE OILS.
JANAK
3438616  22/12/2016
SH. KAMAL SHOREWALA
SH. DHRUV SHOREWALA
trading as ;NIKLESH COOKING OIL REFINERIES
NH-65, 14TH MILE STONE HISSAR ROAD, V.P.O. BATTA KAITHAL-136027 (HARYANA)
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
PRAGA REGISTRATION SERVICE.
F - 28, MILAP NAGAR, NEAR JAIN MANDIR, UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :02/03/2013
DELHI
EDIBLE OILS.
3453949  10/01/2017
SH. KAMAL SHOREWALA
SH. DHRUV SHOREWALA
trading as ;NIKLESH COOKING OIL REFINERIES
NH-65, 14TH MILE STONE HISSAR ROAD, V.P.O. BATTU KAITHAL-136027 (HARYANA)
MANUFACTURER & TRADERS

Address for service in India/Agents address:
PRAGA REGISTRATION SERVICE.
F - 28, MILAP NAGAR, NEAR JAIN MANDIR, UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :02/10/2013

DELHI
EDIBLE OILS.
EURO FOODS PVT. LTD.
32-A, NORTH AVENUE, 2ND FLOOR, PUNJABI BAGH, NEW DELHI-110026
MANUFACTURERS, MERCHANTS, EXPORTERS AND IMPORTERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

DELHI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; FROZEN PULPS, FRUIT STEWED, FRUIT JELLIES & JAMS, FRUIT PULP, FRUIT PEEL, FRUIT CHIPS, FRUIT SALADS, TUTTI FRUTTI, PEANUT BUTTER, CHOCOLATE BUTTER, BUTTER CREAM, ALL VARIETIES OF PICKLES, ALL VARIETIES OF JAMS, DRY FRUITS, DESICCATED COCONUT POWDER, CASHEWS, SESAME OILS, MUSTARD OIL, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
DIVYA SCIENTIFIC AYURVED

3469173  30/01/2017
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :25/02/2008

DELI

MILK & MILK PRODUCTS, GEMS, FRUITS & VEGETABLES; CHIPS & WAFFERS, CANNED FOOD PRODUCTS; ROASTED NUTS; SNACK MIX CONSISTING PRIMARILY OF PROCESSED FRUITS, PROCESSED NUTS & RAISINS; SNACK FOOD MADE FROM FRUITS & VEGETABLE; PROTEIN PREPARATIONS FOR FOOD; VEGETABLE SOUP PREPARATIONS; INSTANT DRY MIXES FOR SOUPS; FRUIT SAUCES; JELLIES, JAMS, EDIBLE ESSENCES; EDIBLE OILS FOR COOKING FOODSTUFF; FOOD SPREAD HAVING LOW FAT CONTENT FOOD SUPPLEMENT.
AMBAASSADOR

3480736  11/02/2017
MOHD. KASHIF
FARIDUDDIN QURESHI
trading as; ALLIANZ AGENCIES
D-88/1, FIRST FLOOR, PHASE - 1, OKHLA INDUSTRIAL AREA, NEW DELHI 110 020.
MANUFACTURER, MERCHANT AND EXPORTER
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TRADE MARK PROTEC CO.
A - 501, YOUNG AHERIA G.G.H.S. LTD, PLOT NO. 2, SECTOR - 7, DWARKA, NEW DELHI - 110075

Proposed to be Used
DELHI
MEAT, FISH, POULTRY & GAME; MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS INCLUDED IN CLASS - 29.
3677516  14/11/2017
M.SHAJAHAN
trading as :CHOICE INDUSTRIAL PRODUCTS
CHELAMBRA PO, MALAPPURAM DISTRICT, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
ROASTED CASHEWS AND ALMONDS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS NATURALLY GOOD EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
DEVSHREE
3678049 14/11/2017
RAMLAL JAT S/O. SH. GHEESA RAM JAT
216, JYANI MOHALLA, RAHALANA, DUDU-303008 JAIPUR- RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Palm oil for food.
3689697    28/11/2017
MR. MANOJKUMAR BHAGVANDAS MEGHANI, TRADING AS:- BHUMIKA DAIRY
PLOT NO. 31, G.I.D.C., PORBANDAR ROAD, UPLETA – 360 490 (GUJARAT) INDIA
Proprietorship Firm

Address for service in India/Attorney address:
TRADESsafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
GHEE.
3704293  16/12/2017
DARSHAN J. AGRAWAL PROPRIETOR OF NIYANSH FOOD PRODUCTS
18, CHANDRODAY SOCIETY, SARDAR PATEL STADIUM ROAD, NAVRANGPURA, AHMEDABAD-380009. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380007 Gujarat

Proposed to be Used
AHMEDABAD
INTER ESTERIFIED VEG. FAT, REFINED VEGETABLE FAT IN CLASS 29.
Goods restricted for sale in the state of Gujarat only.
SHRI CHOTE LAL SAINI (FIRM - M/S SANWARIA AGRO FOOD PRODUCT)  
H-17, RIICO INDUSTRIAL AREA, KALADERA, CHOMU, JAIPUR (RAJASTHAN)  
SINGLE PROPRIETORSHIP FIRM  

Address for service in India/Attorney address:  
ALL INDIA PROFICIENT CORPORATE SERVICES  
GANESHAM 1ST, BASEMENT, BEHIND LOTUS DAIRY, LALKOTHI MANDI, SAHKAR MARG, JAIPUR  
Used Since: 15/01/2009  

AHMEDABAD  
FAT AND LITE FAT INCLUDED IN CLASS 29.  

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3706873    20/12/2017
ASHOK MANDAVA
#144, Lilac, L & T Serene County, Telecom Nagar, Gachibowli, Serilingampally, Ranga Reddy District-500 032, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :01/12/2017

CHENNAI
POULTRY PRODUCTS; EGGS
subject to the mark should be use as a whole along with the house mark JUST LAID.
3707438  20/12/2017
M/S VIJAY SOLVEX LTD.,
Bhagwati Sadan, Swami Dayanand Marg, Alwar - 301001 (Rajasthan)
A company incorporated under Indian Companies Act
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/03/1995
To be associated with:
1218489
AHMEDABAD
All kind of Edible oils including Blended oil and Fats.
3710639  23/12/2017
RADHAKRISHNA I
M/s. Nidhi Food Products, Mukve Maniya, Narimogaru, Puttur - 574202
Proprietor

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :19/11/2015

CHENNAI
Preserved, frozen, dried and cooked fruits and vegetables; Frozen, preserved, dried and cooked fruits and vegetables;
Pre-cooked stew; Pre-cooked soup; Cooked fruit and vegetables; Precooked curry dishes; Pre-cooked curry stew; Instant
or pre-cooked soup; Preserved, dried and cooked fruits and vegetables; Ready cooked meals consisting primarily of
poultry

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA.
GEETA PALLIWAL W/O ANIL KUMAR PALLIWAL
SAFED HAVELI, BALAJI CHOWK, GANGAPUR CITY, DIST- SAWAIMADHOPUR (RAJ)
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
EDIBLE OIL UNDER CLASS 29.
3718789  04/01/2018
FRESH FOOD INDUSTRIES
Plot No 127, Road N, GIDC Waghodia 391760, Vadodara, Gujarat
Trading As : Fresh Food Industries
Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Proposed to be Used

AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS, FATS, PICKLES, MIXED PICKLES, PRESERVES, PICKLES, SPICY PICKLES, DILL PICKLES AND PROCESSED FRUITS, FUNGI AND VEGETABLES (INCLUDING NUTS AND PULSES) INCLUDED IN CLASS 29.
3719090 04/01/2018
JAGDISHBHAI TRIBHOVANDAS THAKKAR
37, CHAHAT BUNGLOW, GAYATRI MANDIR HIGHWAY, NEAR DIMOND SOCIETY, TALUKO- DEESA DIST - BANASKANTHA, DEESA, GUJARAT-INDIA.
PERSONAL NAME
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :13/05/2012

AHMEDABAD
VEGETABLE FATS FOR COOKING, OILS AND FATS, EDIBLE FATS, CORN FATS, COOKING FATS, EDIBLE OILS AND FATS, FATTY SUBSTANCES FOR THE MANUFACTURE OF EDIBLE FATS EDIBLE OILS AND GHEE INCLUDED IN CLASS 29
Trade Marks Journal No: 1926, 04/11/2019 Class 29

3731317 19/01/2018
DIPAKKUMAR VASHRAMBHAI RAMANI (PROPRIETOR) TRADING AS GOPINATH OIL MILL
OPP. DENABANK, AT- VANDA, DIST- AMRELI, GUJARAT.
An Individual
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
EDIBLE BONE OIL, COOKING OIL, OILS FOR FOOD.
subject to restriction of the goods for sale in the state of GUJARAT.
3731830   19/01/2018
VAKRANGEE KJM ASSOCIATES
15, OJHA JI KA BAG, VAKRANGEE TOWER, II nd FLOOR, GANDHI NAGAR MODE, TONK ROAD, JAIPUR (RAJASTHAN)
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food in class 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.MIDAS.
JIYOHOME

3736142  24/01/2018

DEEPAK GUPTA S/O. SH. MOOL CHAND GUPTA

M/s. JIYOHOME AT- D-35, FIRST FLOOR, CHANDPOLE BAZAR, JAIPUR-302001 RAJASTHAN

Proprietorship firm

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.

M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food.
New Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF PEANUT BUTTER, PEANUTS, ALMOND BUTTER, COATED PEANUTS, ROASTED PEANUTS, CASHEW BUTTER, PISTACHIO BUTTER INCLUDED IN CLASS - 29
3740887 31/01/2018
BONVILLE FOODS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :08/06/2016
AHMEDABAD
IN RESPECT OF PEANUT BUTTER, JAMS, JELLIES, COMPOTES, FRUIT AND VEGETABLE SPREADS, FRUIT JAMS INCLUDED IN CLASS - 29
AMBAI

3747607 07/02/2018
PRAKASH HINDURAO MANE,
Indira Nagar, Lane No.10, BOB Colony, Sangamner- 422 605, Tal-Sangamner, Dist-Ahmadnagar.

Proposed to be Used
Mumbai

Milk & Milk Products, Preserved, Frozen, Dehydrated Dried And Cooked Fruits And Vegetables, Banana Chips, Potato Chips, Jam, Pickles, Roasted Peanuts, Spiced Peanuts, Roasted Nuts, Soups.
3753297    14/02/2018
LABAN DAIRY PVT.LTD.
OLD BUS STAND, GHARI MODE, MANDAWAR, DAUSA (RAJASTHAN)
PVT. LTD. COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
MILK & MILK PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.MALAIKO..
SMD DAIRY

3795898    04/04/2018

SMD DAIRY FARMS AND MILK PRODUCTS PRIVATE LIMITED
PLOT NO.-26, NIRANJAN SAHAKARI SOCIETY, NEAR HUJURPAGA SCHOOL, RAJAS SOCIETY, KATRAJ, PUNE 411046

Private Limited Company

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Used Since :10/12/2014

MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food

The trade mark is restricted to use the mark in the state of Maharashtra..
GIRIRAJ BALAPRASAD RATHI
SHRI VENKTESH NIWAS, PLOT NO.33, OMKAR NAGAR, JALGAON – 425001 MH.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/11/2017

MUMBAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

Registration of this trade mark shall give no right to the exclusive use of the descriptive words.
3810137  18/04/2018
M/S. RSONS AGRO FOOD INDIA PVT. LTD.
PLOT NO. 30, JANTA TIMBER MARKET, OPP. SHIVAJI NAGAR, SIGNAL GOVANDI, MUMBAI-400043, MAHARASHTRA
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables
3889324  16/07/2018
NAGA LIMITED
NO. 1, TRICHY ROAD, DINDIGUL-624 005, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
3921066   20/08/2018

BOMBAY SHAKERS
Shopno. 2, Adinath Building, Near Jain Mandir, Jawahar Nagar, Goregaon West, Mumbai - 400104
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Milk shakes, Milk-based beverages containing fruit juice
AGRIOTA

3935728  05/09/2018
CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATNADEEP CO-OP. HSG SOCIETY, BYRAMJI TOWN NAGPUR 440013
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Used Since :15/03/2016
MUMBAI
"Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats "
3948468  18/09/2018
MEERA SHRIKRISHNA AMBARKAR
Sudampuri, 392, Runanubandha, Isaji Layout, Sudampuri, Wardha -442001
INDIVIDUAL

Address for service in India/Agents address:
AMBER DURGESH KESHARWANI
1401, NEW NANDANVAN, LAYOUT, NEAR JL COLLEGE OF ENGINEERING, NAGPUR-440009

Proposed to be Used
MUMBAI
PANEER, CHEESE, AND COTTAGE CHEESE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3961798   01/10/2018
DEEPAK DOLTANI TRADING AS M/S. DEEPAK ENTERPRISES
WARD NO. 41, L-B-25, NEW INDIRA COLONY, NIL-450331, BURHANPUR-20 (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
MOUTH FRESHENERS, PAN MASALA ROASTED, ROASTED AND TREATED SUPARI AND BETEL SPICES (PAN MASALA) INCLUDED IN CLASS 29.
3962878  03/10/2018
S.MUNISWARAN  
NO.143, T.P MILLS ROAD, RAJAPALAYAM- 626 117  
TRADING AS SRI DHANVI PRODUCTS  
Address for service in India/Agents address:  
P. C .N. RAGHUPATHY.  
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.  
Proposed to be Used  
CHENNAI  
DATES, DRIED AND COOKED FRUITS  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3970443 11/10/2018
SANJAY DAYALDAS CHHABADIA TRADING AS M/S SANJAY NAMKEEN
PLOT NO. M-205, MIDC, PHASE 4, MIDC, AKOLA – 444001, MAHARASHTRA, INDIA
Indian National
Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI
Processed fruits, fungi and vegetables (including nuts and pulses)
SOUTHERN FRESH CO.

3971158   11/10/2018
SUNNY V. K
Sunny V. K, Proprietor of Southern Fresh Co. for Food Products and Spices Vallavathatil House, Piravom P.O, Pin Code 686664, Ernakulum District, Kerala State, India
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used

CHENNAI
JACKFRUIT CHIPS, SWEET PEANUTS, PROCESSED PEANUT, BANANA CHIPS, SALTED PEANUTS, BANANA ROAST, BANANA FRY, MANGO PICKLES, FISH PICKLE, NELLIKA PICKLE, MEAT PICKLE, GARLIC PICKLE, UPPU MANGO, CURRY MANGO, PULIYINCHI, PRAWN PICKLE, PINEAPPLE PICKLE, LEMON PICKLE, GARLIC PICKLE, DATES PICKLE, BITTER GROUND PICKLE, GINGER PICKLE, CUT MANGO PICKLE, KADUMANGO PICKLE, VADUKAPULI LIME PICKLE, KANTHARI IN BRINE, TENDER MANGO IN BRINE, PRAWN COCONUT POWDER, GARLIC PASTE, GREEN PASTE, PROCESSED GREEN CHILLY PASTE, COCONUT CHUTNEY POWDER, DRIED MEAT, PROCESSED NUTS, CASHEW NUTS, PAPAYA, DATES, JACK FRUIT, MANGO, GRAPES,
MR. KARAN SONI TRADING AS KGA INDUSTRIES
Door No. 4-7-291/A, Esmia Bazar, Hyderabad-500 027
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats

Subject to restrict the area to Andhra Pradesh and Telangana only.
AKASH ROHIDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SARVESHWARI PRODUCTS
Malkheda By Pass, Malkheda, Dist., Neemuch - 458441, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Edible Oil

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
Hem's

3978450    20/10/2018

B. RAGHAVENDRA HEMMANNA
B. Damodara Hemmanna Industrial Estate, Siddapura 576229.
Active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.

Proposed to be Used
CHENNAI

Meat, fish, poultry and game; meat extracts; preserved fruit and vegetables; Dried fruit; cooked fruit; dried vegetables and cooked vegetables; milk and milk products; edible oils and fats.
4002393  20/11/2018
APOLLO HOSPITALS ENTERPRISE LIMITED
trading as; APOLLO HOSPITALS ENTERPRISE LIMITED
NO.19, BISHOP GARDENS, RAJA ANNAMALAIPURM, CHENNAI-600 028, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Proposed to be Used
To be associated with:
1718081, 1836925
CHENNAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES EDIBLE OILS AND FATS, FLAX SEEDS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4050834  09/01/2019
SURYAKANT PATEL (INDIAN NATIONAL, PROPRIETOR), TRADING AS BHAILALBHAI JAVERBHAI PATEL
59, Veersawarkar Market, Indore - 452007, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Processed betel nuts
4054516   12/01/2019
RAMKRISHNA ARJUN SAWANT
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Edible Oils and fats for food; Preserves, pickles; Fruit pulps; Shredded coconut & Desiccated coconut.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.KONKAN.
BMD

4057538  15/01/2019

M/S. SHRI BALAJI TRADING COMPANY
SALASAR BALAJI WARE HOUSING CAMPUS, WARD NO. 30, BHALESAR ROAD, ADARSH NAGAR, MAHASAMUND-493445 (C.G.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI
Pan masala, pan products, pan chutney, pan paste, pan ingredients, constituents of pan and pan masala, mouth freshener, mukhwas, saunf dana dal, sweet saunf and aamla supari
LOCO

4063592   22/01/2019
ONE PERSON COMPANY PRIVATE LIMITED
trading as ;ONE PERSON COMPANY PRIVATE LIMITED
3/390 A.9/392, KAROOKKIL HOUSE PANAYAMPADAM, KARIMBA POST, PALAKKAD-678597, KERALA INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since :02/11/2018
CHENNAI
FROZEN DRIED AND COOKED FRUITS.
subject to the mark should be use within the state of Kerala.
4064534   22/01/2019
SELVIK ORGANICS PVT LTD
No.13, JAK FARM HOUSE, Alamathi Road, Vellanoor, Chennai - 600 062
A company registered under the Companies Act 2013

Address for service in India/Attorney address:
S.KARTHIK
1/76 J.J. NAGAR EAST, MOGAPPAIR, CHENNAI-37

Proposed to be Used
CHENNAI
Eggs; milk and milk products; milkshakes; soya milk; protein milk; condensed milk; milk beverages; fermented milk; skimmed milk; organic milk; non-fat milk; powdered milk; milk curds; coconut milk; milk solids; almond milk; flavoured milk

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
4066788   24/01/2019
COWCONNECT FOUNDATION
C-610, Akurli Essbel CHS, Akurli Road, Lokhandwala Township, Kandivali East, Mumbai- 400101
Sale of Dairy, Organic & Panchagavya products
Section 8 Company
Proposed to be Used
MUMBAI
Milk And Dairy Products Including Cheese, Paneer, Yoghurts, Curd, Cream, Ghee, Butter, Fats, Condensed Milk; Milk And Diary Substitutes; Milk Based Beverages Including Milk Drinks, Flavoured Milk, Skimmed Milk; Dairy Based Foods; Edible Oils
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
KP-999

4072802    31/01/2019
V. RAJAMALLU PROPRIETOR TRADING AS KAMAKSHI PRODUCTS
D.No.16-4-1522/1, Shivanagar, Warangal.
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Processed Betel Nuts, Pan Masala.
Subject to restrict the area to South India only.
Vivo Truffle Crème
4075399  02/02/2019
3F FUJI FOODS PRIVATE LIMITED
6-3-569/2,1st Floor, Rockdale, Somajiguda, Hyderabad -500 082, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
To be associated with:
3136965, 3136966

CHENNAI
4075878  03/02/2019
SUSHILKUMAR PRATAPRAI PURSWANI
Shop No. 01, Plot No. 244, Vairagad Complex, Nandanwan Chowk, Nandanwan Layout, Nagpur – 440009
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
To be associated with:
4063861

MUMBAI
Milk & Milk Products.

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
4078255  05/02/2019

KHALATE ROHIT NIVRUTTI
Pawale Wadi, Kalus, Khed, Pune-410501 MH IN
Individual
Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAIKH
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4078257  05/02/2019
SANA SARFRAJ MOMIN
SHOP NO. 2, SHREE SAI VISION APT., S. NO. 94 GHORPADE PETH, PUNE -42
Individual

Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAIKH
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
K.T.V. HEALTH FOOD PRIVATE LIMITED.
NO.7/3, ARUL NAGAR SALAI, R.V. NAGAR POST, KODUNGAIYUR, CHENNAI 600118, TAMILNADU.
REGISTERED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Used Since :24/01/2019

CHENNAI
EDIBLE OILS OF FILTERED GROUNDNUT OIL, REFINED VEGETABLE OIL, REFINED PALM OIL, RBD PALMOLEIN,
REFINED SUNFLOWER OIL, RICE BRAN OIL, REFINED COTTON SEED OIL, REFINED SOYA BEAN OIL, GINGELLY OIL,
COCONUT OIL, MUSTARD OIL, OLIVE OIL FOR FOOD, FATS, VANASPATHI AND BAKERY PRODUCTS
Trade Marks Journal No: 1926, 04/11/2019  Class 29

4080166  07/02/2019
MR. CHEEMAKURTHI SURENDRA KUMAR
# 2-5-19, Boi- Galli, Jawhar Road, Nizamabad - 503 001
Individual
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
CHENNAI
Edible oils and fats
No separate claim over words except as shown in the form of representation.
SINGHI'S
4085246   12/02/2019
PRATHIM KUMAR SINGHI, SOLE PROPRIETOR, TRADING AS SHREE SINGHI SPICES
NO.15, STROTTEN MUTHIAH STREET, SOWCARPET, CHENNAI-600 079, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :03/09/2012

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PRATHIM KUMAR SINGHI, SOLE PROPRIETOR, TRADING AS SHREE SINGHI SPICES
NO.15, STROTTEN MUTHIAH STREET, SOWCARPET, CHENNAI-600 079, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :03/09/2012

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PRATHIM KUMAR SINGHI, SOLE PROPRIETOR, TRADING AS SHREE SINGHI SPICES
NO.15, STROMITTE MUTHIAH STREET, SOWCARPET, CHENNAI-600 079, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :03/09/2012

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4086677  14/02/2019
K.S.M. AYYASAMY
Sree Muniapparaja Traders, No:25, Tiruppur Road, Uthukuli, Uthukuli(Post), Tiruppur(Dt), Tamilnadu-638752
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Blended Edible Vegetable Oil and Edible oils
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF TAMILNADU.
4088624    15/02/2019
J.KARTHIKEYAN
K.R.V.Traders, P.Nattamangalam Road, Maniyanoor, Salem-636010, Salem Dt, Tamilnadu
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Refined Palmolein oil and Edible oils
4089949  16/02/2019

D. PRAKASH  
Sree Vishnu Traders, 10/113 Mottayappa Gounder Street, Odaya kulam-642129, Coimbatore Dt
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS  
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

Coconut oil, Groundnut oil, Sesame oil and Edible oils

subject to the mark should be use as a whole.
4090922   18/02/2019
M/S. SRI AMMAN AGRO FOODS.
No:79, Palanthandalam Village, Thirumudivakkam Main Road, Chennai-600044, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Palm Oil for Food.
T K K NANMA
4091231   18/02/2019
ABHILASH T.K
THELAKKATT MILLS & TRADERS MELOOR P.O. CHALAKKUDY, TRISSUR DIST, KERALA, PIN - 680311
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
COCONUT OIL
P. N. PALANISAMY  
M/S SHREE LAKSHMI OILS, NO:107A, KODUMUDI ROAD, PERUMAL PUDHUR, MUTHUR, TIRUPUR DT, PIN-638105

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS  
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

Blended Edible Vegetable Oil and Edible oils

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF TAMILNADU ONLY.
KARTHIKEYAN.R
trading as ; YADHGAAR GROUP
OLD.NO.23,NEW NO.26,NOOR VEERASAMY LANE,NUNGAMBAKKAM,CHENNAI-600 034,TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
COCONUT OIL FOR FOOD
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PUBG

4093441  20/02/2019
OM SHIVA PRODUCTS INC
4th floor, #18 Bikashipura main road, kanakapura main road, Bangalore 560062
Partnership firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Scented betel-nut , Mouth freshner , Pan masala only
4095771 21/02/2019

SIVANANDAM KANDASAMY
7/13, Mvm Nagar, 4th Cross, Dindigul, Tamilnadu - 624001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/04/2017

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD subject to the mark should be use as a whole within the state of Tamilnadu.
4113108  11/03/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Used Since :24/08/2017

To be associated with:
2791440

MUMBAI

Pan Masala, Sweet Supari, Mouth Freshener
Trade Marks Journal No: 1926, 04/11/2019 Class 29

4119342 15/03/2019
SALIH P
Suit No: 7/58, Nedumbassery PO, Kaprassery - Aluva, Ernakulam District, Kerala - 683585
Class 29
The Trademark Act 1999

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jams, eggs, milk and milk products; edible oils and fats.
YOUNION

4120813   18/03/2019

MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR PHASE V, GURGAON - 122016, HARYANA, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
To be associated with:
4120814

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4127309  25/03/2019
HAMSA DAIRY PRIVATE LIMITED
SURVEY NO. 527, MUTHUKURU VILLAGE, PEDDAPANJANI MANDAL, MUTHUKURU
Manufacturers and Merchants
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, # 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since :03/03/2016

CHENNAI
Milk and Milk products including butter, butter milk, ghee, cheese, paneer, curd and Lassi
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4141215  08/04/2019

K. DURGA
ASWII FOODS, NO.6,7,8,9, AVM NAGAR, KEPPARAI, THIRUKATTALAI VILLAGE, PUDUKKOTTAI – 622303.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Flavoured milk, Flavoured milk drinks, Flavoured milk beverages, Flavoured milk powder for making drinks
4141464 08/04/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No. 118, Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Proposed to be Used
MUMBAI
Processed betel nuts
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
MIGHTY LITTLE BHEEM

4141565   08/04/2019
M/S. GREEN GOLD ANIMATION PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Milk And Milk Products, Butter, Pickles, Jams, Dry Fruits & Vegetables, Almond Milk, Almond Jelly, Almond Butter,
Almonds, Processed, Apples, Processed, Banana Chips, Bases For Making Milk Shakes, Eggs, Cheese, Vegetable Salads,
Edible Oil, Olive Oil, Coconut Oil, Cooking Oil, Prepared Vegetables, Fruits Dried, Ground Nuts, Jam, Dried Fruits, Ghee,
Meats, Fish.
SRASTI

4145663   12/04/2019

SHRI VEERENDRA KUMAR
M/S, SAHU TRADING COMPANY, MOHAN GALI SAHAVER GATE, KASGANJ (UP).
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since :15/12/2000

DELHI

GHEE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. MOHAMMED MADNI TRADING AS: MAAZ ENTERPRISES
F- WING, 402, 4TH FLOOR, HANS RESIDENCY, NEAR SIDDHPURA INDUSTRIAL ESTATE, KURLA (W), MUMBAI- 400070, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/01/2011
MUMBAI
PROCESSED DATES, WET AND DRY DATES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
RAAHAT-E QULB

4146755  13/04/2019

HAKEEM CHI CHI PHARMACY
12/343 AND 12/354, RANITALAO, HAKEEM CHI CHI STREET, RANI TALAV, SURAT - 395003

Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :10/08/2011

AHMEDABAD

Squashes, Processed;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4148528  16/04/2019
MR. RAJAT CHAURASIA TRADING AS JAANKI TRADING.
28/2 A, GALI NO.-17, VISHWAS NAGAR, SHAHDARA, NEW DELHI-110032.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
SWEET SUPARI, PAN MASALA AND MOUTH FRESHENER INCLUDED IN CLASS 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4148731  16/04/2019
THE DIVINE TASTE PVT LTD
K-44, INCOME TAX COLONY, SL MARG, LAL BAHADUR NAGAR, TONK ROAD, JAIPUR, RAJASTHAN
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD
NUTS, ROASTED NUTS, PROCESSED NUT, RAISINS, APRICOTS, PROCESSED CASHEWNUTS, PROCESSED ALMONDS,
PROCESS FIGS, PROCESSED PISTACHIO, PROCESSED WALNUTS, DATES, PRUNES, CHIRONJI, MAHKANA,
PROCESS DRY FRUITS, MILK AND MILK PRODUCTS, DAIRY PRODUCTS, PANEER, GHEE, PURE GHEE, CURD, MILK,
BUTTER MILK, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS UNDER CLASS
29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4148862    16/04/2019
K.S.KANNAN
trading as :GKM FOOD PRODUCTS
NO.137/1, GS COMPLEX, SALEM BYE PASS ROAD, NEAR AMMAN MANDAPAM, L.N.S, POST, KARUR-639 002,
TAMILNADU, INDIA
MANUFACTURE AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
GHEE.
RAMESH CHANDRA GARG Trading as SAFAL INDIA
Mahadev Niwas, Nai Abadi, Mandsaur, Madhya Pradesh- 458001
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507

Proposed to be Used
MUMBAI
PROCESSED PULSES, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; DRIED FRUITS, MILK
AND MILK PRODUCTS, EDIBLE OILS AND FATS AS INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
ABHIJEET ASHOK DESHPANDE TRADING AS DESHPANDE MILK & MILK PRODUCTS
A/P-Uddhat (Pawarwadi), Tal-Indapur, Dist-Pune Pin-413104, Maharashtra
Proprietorship firm

Address for service in India/Attorney address:
LEGALIENT CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra

Proposed to be Used
MUMBAI
Milk and Milk Based Food Preparations, Butter (Pasteurised), Buttermilk, Yogurt, Whey

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4150831  17/04/2019
M. R. TRADERS (PROP. MANMOHAN SINGH)
VILLAGE SODHAPUR, PANIPAT, Haryana-132103
PROPRIETORSHIP
Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095

Proposed to be Used
DELHI
EDIBLE OILS
4151105  18/04/2019
M/S BANSAL EDIBLE AND EXPORTS PRIVATE LIMITED
Plot Number 149, Focal Point, Batala
Body Incorporate
Address for service in India/Attorney address:
DINESH KHURANA
1306, SECTOR-17, URBAN ESTATE, JAGADHRI, YAMUNA NAGAR
Used Since :25/06/2017
DELHI
Edible Oil, Mustard Oil, Soya Refined Oil, Cotton Seed Refined Oil, Sunflower Refined Oil, Groundnut Refined Oil, Sesame Oil, Alsi Oil, Olive Oil, Palmolive Oil, Corn Oil and Milk and Dairy Products Included In Class 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4151441  18/04/2019
MR. DINESH YADAV SOLE PROPRIEOR OF KESHWAL MILK PRODUCTS
VILLAGE- ANATPURA, VIA GOVINDGARH, TEHSIL-CHOMU, JAIPUR, RAJASTHAN -303712
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS, DAIRY PRODUCTS, MILK SHAKES, PANEER, GHEE, CURD, CHEESE, BUTTER, BUTTER MILK UNDER CLASS 29
RAJYOG ORGANIC FARMERS PRODUCER COMPANY LIMITED
GAT NO. 202, SHIVANI PHATA, A/P. YEWALEWADI, TAL KADEGAON SANGLI MH 415305
BODY INCORPORATE

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS
4152621  19/04/2019
MAA JOGAMAYA INDUSTRIES PRIVATE LIMITED
PLOT NO. 1215/1389, 1ST FLOOR, KHANDAGIRI BARI, BHUBANESWAR-751030, ODISHA, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT No.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Used Since :15/11/2016
KOLKATA
JAM,JELLY,PICKLES.
HARITHA KRISHNA

4153748    22/04/2019

HARITHA, SOLE PROPRIETRIX, TRADING AS HARITHA FOODS
A3, SWATHI APARTMENTS, THIRUVALLUR NAGAR, THIRUVANMIYUR, CHENNAI - 600 041, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLYS, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER;
CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS,
PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS;
VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4153793  22/04/2019
MEENU
TEMP VILLAGE NILOTHI, KH NO-21/19, NILOTHI, VILLAGE NILOTHI, NEW DELHI-110041
INDIVIDUAL
Address for service in India/Attorney address:
NISHANT GOYAL & ASSOCIATES
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.
Used Since :01/02/2014
DELHI
EDIBLE OILS AND FATS, DESI GHEE, LITE GHEE, BUTTER, MILK PRODUCTS FOR HUMAN CONSUMPTION, DRIED MILK,
SKIMMED MILK, ALL DAIRY PRODUCTS MADE FROM MILK AND ALL OTHER GOODS AND SERVICES INCLUDED IN
CLASS 29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
Trade Marks Journal No: 1926 , 04/11/2019           Class 29

PISCES ESERVICES PRIVATE LIMITED
Industrial Plot No. 82 – A, Sector – 18, Gurgaon, Haryana – 122015, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :01/12/2018

DELHI
Cooked, preserved and frozen goods, eggs, milk and milk products, fish, meat and meat extracts, snacks and pickles.
4154762  23/04/2019
NATURE PURE EDIBLE OILS
#150, SHOP NO.8, NANDANAVANA LAYOUT, 80FEET DOUBLE ROAD, RK HEGDE NAGAR, DR. SHIVARAMAKARANTH NAGA(PO), BANGALORE – 560077, KARNATAKA, INDIA
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Edible oil

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MH-09 ARJUN OIL
4156563   24/04/2019
SANTOSH VASANT SHINDE
3577, New Patil Vasahat, Sadhana Highschool, Gadhinglaj.
PROPRIETOR
Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop, Pachagaon, Dist.Kolhapur, Maharashtra.
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes, eggs, milk, cheese, butter, yoghurt and other milk product; Oil and fats for food
4157556  25/04/2019

REAL FOODS
trading as ;REAL FOODS
NO: KP 2/277A, KEEZHARIYOOR.P.O KOYILANDY, KOZHIKODE, DT, KERALA STATE PIN 673307
MANUFACTURE AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
BIJU JOHN
CORDIALCODE, CHUNGATHARA P.O., NILAMBUR ( VIA ), MALAPPURAM DIST., KERALA - 679 334.

Proposed to be Used
CHENNAI
MEAT EXTRACTS, PRESERVED DRIED AND COOKED FRUITS AND VEGETABLES, EDIBLE OILS AND FATS, MILK AND MILK PRODUCTS.
4160541  28/04/2019
KIWI BURFI PRODUCTS
PLOT NO. 24, SURVEY NO. 73, GIDC BHUNAVA, VANDHESWAR TEMPLE, BHUNAVA, TAL.GONDAL.-360311, DIST.
RAJKOT, GUJARAT
PARTNERSHIP
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
Preserved, frozen, dried and cooked fruits and vegetables; cheese, butter, milk products; Oils and fats for food, Potato
chips, fruits chips, Banana Chips, Pickles, Jellies, jams, compotes
4160657  29/04/2019
BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore - 560029
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :26/01/2018

CHENNAI
Prepared meals consisting of cooked meat, poultry, fish and/or vegetables; milk based beverages; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
4194915 01/06/2019
NIVA NUTRIFOODS LLP
408, FP 16/17/18, ISCON ELEGANCE, NR. SHAPATH -V, OPP. KARNAVATI CLUB, S. G. HIGHWAY, AHMEDABAD Gujarat-380051, INDIA.
A Limited Liability Partnership Registered Under Company Act
Address for service in India/Attorney address:
KUSHAL KOTHARI
10, SWETAPARK SOCIETY, NR. MANEKBAUGH HALL, AMBAVADI, AHMEDABAD - 380015, GUJARAT, INDIA
Used Since :31/01/2018
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
Queenley

4223011   02/07/2019
A. JOSEPH FLORENCE
trading as ;FS INDIA
28,29-GOPINATH, 3RD MAIN ROAD, S.N.NAGAR, VETTVANKENI, CHENNAI-600 0115. TAMILNADU , INDIA.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
MANUFACTURE OF PICKLES & JAMS.
TYDAL SHAKTHI
4240845   20/07/2019
SURESH T. JAIN
Kanchan, No.44/1, 3rd Floor, 3rd Main, 4th Main, Chamrajpet , Bengaluru - 560 018
Individual
Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020
Used Since :19/02/2010
CHENNAI
Meats, meat spreads, fish, seafood and molluscs, poultry, game; meat extracts, soups and stocks; preserved, dried and cooked fruits and vegetables, processed fruits, fungi an vegetables (including nuts and pulses); jellies, jams, compotes, fruits and vegetable spread; eggs, milk and milk products; edible oils and fats.
NUTIC
4242103  22/07/2019
PARAG VASANT BHAMRE
SHOP 25 SHREE KRISHNA HEAVENS BELAVALI BADLAPUR (WEST) DIST-THANE M.S.421503
Address for service in India/Attorney address:
HARSHAD KAMBLE
A/705 Parel Shivneri CHS Kasturba Gandhi Nagar D.S.Road, Worli, Mumbai 18
Used Since :25/04/2019
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
BIMAL 5000

4242453  22/07/2019

ANIL KUMAR GUPTA
GAZIPUR, FATEHPUR, UTTAR PRADESH-216221
SWEET SUPARI, SCENTED SUPARI (BENTA NUTS), PAN MASALA WITHOUT TOBACCO, MOUTH FERSHENERS, PAN INDIVIDUAL

Address for service in India/Attorney address:
SPARSH GUPTA
2ND FLOOR, 61-62, EXPRESS ROAD, KANPUR-208001

Proposed to be Used
DELHI
Manufacturing of Sweet Supari and Scented Supari (betel Nut).
Trade Marks Journal No: 1926, 04/11/2019  Class 29

4260504  08/08/2019
MR. DEEPAK KUMAR TRADING AS:- V.K. FOODS
J-94, SECTOR-4, BAWANA INDUSTRIAL AREA, DELHI- 110039
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
GHEE AND EDIBLE FATS.
4261431 09/08/2019
RAJESH KOTHARI PROPRIETOR OF SHRI PARSHWANATH COLD DRINKS
PL.13, SINDHI COLONY, JALJOG CIRCLE, JODHPUR
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
AHMEDABAD
Milk Shakes
PoshtifyU

4264940  14/08/2019

POONAM KACHHAWA
FLAT NO-7 PLOT NO.301 SECTOR-11, VASUNDHRA, GHAZIABAD
INDIVIDUAL

Address for service in India/Attorney address:
AWNISH KUMAR
G-3/15, 2ND FLOOR, SECTOR-16, ROHINI NEW DELHI

Proposed to be Used
DELHI
Dry fruits and nuts
PULPINO

4269585   20/08/2019
HUZEYA SIPWALA
7/1232/25/A PAIKI PLOT 15, OPP NAWAB SAHAB MASJID NEAR KATARGAM DARWAJA
Manufacturing
REGISTERED

Proposed to be Used

AHMEDABAD

PROCESSED, PRESERVED FRUITS AND VEGETABLES AND PRODUCTS THEREOF INCLUDING JAMS, JELLIES, SQUASHES AND MARMALADES
4269931   20/08/2019
TATA CHEMICALS LIMITED.
Bombay House 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :06/11/2018
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried, cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils, ghee & fats, pickles & food paste; margarine, butter, tomato puree, soups, soup mixes, instant soup, potato-based snack foods, packaged meals consisting primarily of meat, fish, poultry or vegetables being goods included in class 29.
INDERPAL SINGH ARORA TRADING AS INDER DRY FRUIT STORE
F - 14, MAIN ROAD, KALKAJI, NEW DELHI - 110019
A SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/10/2017

DELHI
DRIED AND COOKED FRUITS AND VEGETABLES
ENRISE

4275229   26/08/2019

TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Preserved, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; edible oils and fats.
Mulgão Verde

4278907    29/08/2019

ROHAN ANTHONY OLEGARIO NAZARETH

Green Glades, Block B, Flat G-1, Opposite Duler Football Ground, Duler, Mapusa Goa, Pin Code 403507

Rohan Anthony Olegario Nazareth (Sole Proprietor) Trading as OLEGARIO NAZARETH AGRI HOLDINGS

Address for service in India/Attorney address:

RAJAN REJITHA

House No. 91/20, Geetha Bhavan, Zuwarwada, Tivrem, Marcel, Ponda - Goa

Proposed to be Used

MUMBAI

Desiccated coconut, Coconut powder, Coconut flakes, Coconut oil, Processed coconut, Prepared coconut, Coconut shrimp, Coconut chips, Shredded coconut, Coconut butter, Coconut milk, Coconut fat, Dried coconuts, Coconut milk powder, Coconut milk [beverage], Coconut-based snacks, Coconut milk for cooking, Coconut milk-based beverages, Coconut oil and fat [for food], Coconut milk for culinary purposes, Coconut milk used as beverage, Coconut oil for food, Organic coconut oil for culinary purposes included in Class 29
LATIF GANI FOODS STUFF CO. THROUGH PROPRIETOR MR. SALMAN
87, SANT SAVATA MARG, MUSTAFA BAZAR, BYCULLA-EAST, MUMBAI, MAHARASHTRA-400010
Proprietorship Concern
Address for service in India/Attorney address:
BINITA SHAHI
12 C, Madhuban Apartment, Sector-82, Noida-201304
Proposed to be Used
MUMBAI
Fresh and frozen Meat, fish, poultry and game; meat extracts; Meat Preserved, Meat tinned, Meat salted, salted fish, Prawns.
4286396  06/09/2019
M/S. H L COMMODITIES LLP.
15/215, Doodhwala Banglow, Civil Lines Kanpur-208 001 Uttar Pradesh India
LLP
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
To be associated with:
4194897, 4194898

DELHI
MOUTH FRESHNER, SUPARI, MUKHAWAS, SWEET SUPARI AND PAN MASALA.
TOPVISER INDIA PRIVATE LIMITED
SHIV ROW H NO-3, SNO-5/3, BENKAR VASTI DHAYARI, PUNE 411041
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
PRAVIN MAHAVEER NARGACHHE
OFFICE NO 301, 3 RD FLOOR, INDIRA CHEMBERS, ABOVE TILAK HOTEL, SADASHIV PETH TILAK ROAD, PUNE 411030
Used Since : 05/07/2019

MUMBAI
DHANADAL
HIRAK

4290630  11/09/2019

DHANANJAY SINGH PROP OF HIRAK FOOD PRODUCTS
JAGADEESH SINGH, BABHANA, UNNAO ROAD, BABHANA, UNNAO SAFIPUR, U.P

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI

PAN MASALA (PROCESSED NUTS, SEEDS AND BETEL LEAVES USE AS INGREDIENTS)
4290777  12/09/2019
RUPALI RAHUL JADHAV
52, VASANT BAUG SOCIETY, BIBEWADI ROAD, PUNE - 411037, MAHARASHTRA, INDIA
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4124653

MUMBAI
PRESERVED, DRIED, COOKED, FROZEN, CANNED AND DEHYDRATED FRUITS & VEGETABLES; VEGETABLE BASED
AND FRUIT BASED SNACK FOODS; POTATO CRISPS AND CHIPS; PULSE BASED AND MILK BASED SNACK FOODS;
VEGETABLE AND FRUIT BASED FOOD BEVERAGES; DAIRY PRODUCTS AND DAIRY SUBSTITUTES; DAIRY BASED
FOOD BEVERAGES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; PICKLES; JELLIES AND JAMS; VEGETABLE
SOUP PREPARATIONS; PRESERVES MADE FROM VEGETABLES; MEAT, FISH, POULTRY AND GAME.
4291749  12/09/2019
SHARMA FOOD PRODUCTS
588/655, WARD NO-24, BIDHANNAGAR, RAIGANJ, UTTARDINAJPUR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
GHEE, PANE-ER, MILK AND MILK PRODUCTS
Trade Marks Journal No: 1926, 04/11/2019 Class 29

CHOUDHRY FAIZ MAHMOOD  
155 SA, KOTHI KURSI (KURSI) TEHSIL FATEHPUR THANA KURSI KURSI BABA BANKI KURSI  
PROPRIETOR  
INDIVIDUAL

Proposed to be Used

DELHI

MEAT, FISH, POULTRY, MEAT EXTRACTS, PRESERVED DRIED, ORGANIC, RAW OR COOKED MEAT, FISH, CHICKEN AND EGGS, EGG POWDER AND EGG PRODUCTS.
4296711  18/09/2019
KAMLA DEVI
trading as ;TAMANNA GRUH UDYOG
198,TAPASYA,BUILDING,ROOM NO.106,1ST FLOOR,BHAVANI SHANKAR ROAD,DADAR (WEST),MUMBAI-400028
Proposed to be Used
MUMBAI
PALM OIL,SUN FLOWER OIL, MUSTERED OIL, GROUNDNUT OIL, COTTON SEEDS OIL,SOYABEAN,OLIVE OIL ALL TYPES OF EDIBLE OIL IN CLASS 29
SUBHADRA GUPTA
136, Naveli, Stadium Road, Residency Garden, Bareilly-243005
Food Business
Sole Proprietor

Proposed to be Used

DELHI
preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
SANAROMA
4299582  20/09/2019
RAJENDRA JAWARILAL SANCHETI
B/6, SHANTINAGAR, OPP SHREENATHJI SOCIETY, JALGAON - 425001 (MAHARASHTRA)
Individual

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
dates, dried fruits, dry fruits
4299772  21/09/2019
RAJEEV KUMAR MALI
Shop No. 1, Ground Floor Shop No # 28, 9th Cross Behind Rama Mandira, N R Colony, Bangalore 560019
An Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
SUN BLUMEN
4300213  21/09/2019
M/S BRAHM ARPAN ORGANIC PVT LTD
C-30, SITE-C, INDUSTRIAL AREA, SURAJPUR, GREATER NOIDA, GAUTAMBUDH NAGAR - 201306, INDIA

BODY INCORPORATE

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Seed-based snack foods, Seed-based snack bars, Probiotic seed-based snack bars, Nut and seed-based snack bars, Organic nut and seed-based snack bars, Preserved, dried and cooked fruits
ARVIND CHAUDHARY
E-403, SECTOR 18 ROHINI, NORTH WEST, DELHI- 110085

PROPRIETOR

Address for service in India/Agents address:
JAI KISHAN
A-177, Kamaruddin Nagar, Near Shiv Mandir, Nangloi, Delhi-110041.

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
4301240   23/09/2019
ASHFAQ GAZI
AL-burj - Sarkhej makarba road, sarkhej, Ahmedabad-382210
Single Firm
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091

Proposed to be Used
AHMEDABAD
Peanuts, processed, Dried nuts, Dried fruit, Seeds (Processed -), Spiced nuts, Dried dates, Processed seeds, Raisins, ruit snacks, Potato snacks, Dried fruit-based snacks, Roasted nuts, Edible nuts, Potato Chips, Soya Chips, Flakes (Potato -), Milk-based beverages flavored with chocolate, Flavoured milk, Packaged Meat, Jellies, jams, compotes, fruit and vegetable spreads, Processed fruits, fungi and vegetables (including nuts and pulses) include in class-29
4302859  24/09/2019
M/S. TAHOORA FOOD PRODUCTS PROPRIETOR NOOR ALAM.
66/H/4, TILJALA MAOTIOBARI LANE, KOLKATA-700039, WEST BENGAL, INDIA
A PROPRIETORSHIP COMPANY.
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR,PARIVAR APPARTMENT,ABOVE AMUL SHOP,NEAR WEBEL,RAJARHAT,KOLKATA 700 135,WEST
BENGAL,INDIA.

Proposed to be Used
KOLKATA
JAMS, MIXED FRUIT JAMS, JELLIES, PRESERVED, FROZEN, DRIED, COOKED OR PURIFIED FRUITS AND VEGETABLES;
COMPOTES; MILK AND MILK PRODUCTS; SOY, SOY BASED FOOD PRODUCTS,SOY BASED BEVERAGES; EDIBLE OILS
AND FATS.
Trade Marks Journal No: 1926, 04/11/2019  Class 29

4303420  25/09/2019

P. NATARAJAN
VedhaTraders, 18/1-18B, Kukkalpattikattu Valavu, Mecheri-636451, Salem Dt, Tamilnadu
SINGLE FIRM

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Refined Palmolein Oil, Refined Sunflower Oil and Edible oils
Trade Marks Journal No: 1926, 04/11/2019 Class 29

4304282 26/09/2019
JAY TALREJA
S/O KUNDAN LAL TALREJA I-303 PAINPUR JAKAT NAGAR SURAT
PROPRIETOR
Address for service in India/Attorney address:
GOPALKRISHNAGUPTA
74/130 b dhankutti kanpur

Proposed to be Used
AHMEDABAD
PAN MASALA
4304531   26/09/2019
FATHIMA SIYANA, PROPRIETOR, SEAROCKET EXPORTS
NO.G1, KARTHIK FLATS, VALLALAR STREET, THIRUPATY NAGAR EXTENSION, KOLATHUR, CHENNAI,600099.
Proprietorship firm
Address for service in India/Attorney address:
Senthilkumar Balakrishnan
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
DRIED FRUITS AND DRY DATES
YADGAR PACKAGING
PLOT NO. K-87/3, MIDC AREA, JALGAON 425 003, DIST-JALGAON, MAHARASHTRA, INDIA.
1.SUNNY ISHWARLAL KESWANI 2.RAVI GOVINDRAM KESWANI

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
CANDIED FRUITS, PERSEVERED DRIED AND COOKED FRUIT AND VEGETABLES, DRIED RAISNS, FRUIT JELLIES,EDIBLE OILS.
4305137  26/09/2019
KHAYRAT AL-KHALEEJ FOR FOOD INDUSTRY FZE
LIU NO. FZS2AC09, Jebel Ali Free zone, UAE
a company duly organized and existing under the laws of United Arab Emirates

Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR, ADYAR, CHENNAI-600020

Proposed to be Used
CHENNAI
Broth, Meat, fish, preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats, Chips (Potato—), Fruit, preserved, Pickles
4305469  27/09/2019
GIRISH MALLAPPA TELI PROPRIETOR OF ANVITHA DAIRY PRODUCTS
GROUND FLOOR, C.T.S. NO. – 4743/28, TELI, CHANNAMHA NAGAR, DANWANTRI HOSPITAL BACK SIDE, JAMAKHANDI - 587301, DIST- BAGALKOT, KARNATAKA, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
CHENNAI
PANEER (MILK PRODUCT), MILK PRODUCTS, MILK AND MILK PRODUCTS, DESSERTS MADE FROM MILK PRODUCTS, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, DESSERTS MADE PRIMARILY FROM MILK PRODUCTS, DRIED MILK-BASED PRODUCTS FOR USE AS MEAL REPLACEMENTS, MUSHROOM PURÉE, MUSHROOM PUREE, PREPARED MUSHROOMS, MUSHROOMS, DRIED, PROCESSED MUSHROOMS, DRIED MUSHROOMS, PRESERVED MUSHROOMS, TRUFFLE MUSHROOMS, PREPARED, TRUFFLES [MUSHROOMS], PREPARED IN CLASS 29.
ABDUL MANAF T K
FIZA EXPORTERS, CHANA ROAD, PONNANI, PIN - 679577
Sole Proprietor

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Coconut oil
Trade Marks Journal No: 1926, 04/11/2019  Class 29

4306000  27/09/2019
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBITALAO, MUMBAI - 400002
BODY INCORPORATE

Proposed to be Used
To be associated with:
4233156

MUMBAI
PULSES IN CLASS 29, PROCESSED FRUITS, FUNGI AND VEGETABLES, EDIBLE OILS
4306314   27/09/2019
SUHAS SURESH SONEWANE SOLE PROPRIETOR OF SUHAS SONAWANE ENTERPRISES
FLAT NO-A WING 203 NILKHANT HEIGHTS PLOT NO-43A/44A,NEAR DMART,SECTOR 16,KALAMBOLI NODE RAIGARH
MAHARASHTRA-410218
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Cooking oil; Edible vegetable oils; Oils for food; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4306338  27/09/2019
SUREN SARKAR TRADING AS M/S SMB TRADERS
BIBEK NAGAR, DEHAL PATH, BARBARI, GUWAHATI, KAMRUP METROPOLITAN, ASSAM-781036
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :28/05/2019
KOLKATA
Pan masala [processed nuts, seeds and betel leaves used as ingredients], Processed nuts, seeds and betel leaves used as ingredients of pan masala.
4306886    28/09/2019
KANNAMTHALI AGRO PRODUCTS (PROPRIETOR NAME - SUMNA.K)
KAMNTHALI AGRO PRODUCTS, Aanakkayam, Malappuram (dt), Manjeri - 676509
Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COCONUT OIL FOR FOOD, EXTRA VIRGIN OLIVE OIL FOR FOOD, MUSHROOMS, PRESERVED, MILK BEVERAGES, MILK PREDOMINATING, JELLIES, JAMS.
KHATU NARESH

4308078   30/09/2019
MINA DEVI CHOU DHURY.
Sainthia- Suri Road, P.O.-Sainthia, Dist-Birbhum, West Bengal-731234.
TRADING AS MINA DEVI CHOU DHURY.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Edible Oil (Mustard Oil Tisi Oil Bran Oil & Refine Oil) ghee, milk & milk products.
SAAT GHORA
4308080  30/09/2019
ASHOK KUMAR CHOUDHURY.
Sainthia- Suri Road, P.O.-Sainthia, Dist-Birbhum, West Bengal-731234.
TRADING AS Ashok Kumar Choudhury.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Edible Oil (Mustard Oil Tisi Oil Bran Oil & Refine Oil) ghee, milk & milk products.
SH. GAURAV GUPTA AND SMT. SONIYA GUPTA
trading as ; RGS EXIM PRO
FIRST FLOOR F-13, HARI SADAN BUILDING, 20 ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
GULSHAN SACHDEVA
C-651, GROUND FLOOR, SUSHANT LOK, PHASE-I, GURGAON-122002, HARYANA.
Used Since : 01/02/2019
DELHI
DATES
4308309   30/09/2019

HAJA MOHAIDEEN, PROPRIETOR, ARABIAN IMPEX
150/85, JANI JAN KHAN ROAD, ROYAPETTAH, CHENNAI 600014
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI
DRIED FRUITS, DATES
ok
RESONNANCE EXIM

4308590   30/09/2019
MR. MASROOR HUSAIN SIDIQI TRADING AS RESONNANCE EXIM
173 - B Sector, Nizamuddin Colony, Raisen Road, Bhopal- 462 021 (Madhya Pradesh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :28/02/2008

MUMBAI
Frozen, Preserved, Dried And Cooked Fruits Vegetables & Meat
4308694    30/09/2019
NILON'S ENTERPRISES PRIVATE LIMITED
Nilon’s House, P.B. No.119, N.H. No.6, Jalgaon 425 002, Maharashtra
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :20/06/2019
MUMBAI
Dry fruits
Trade Marks Journal No: 1926, 04/11/2019

4308926 30/09/2019

MR. HARISH CHANDRA SINGH RATHORE S/O SHRI BRIJRAJ SINGH
VILLAGE POST GULGAON, TEHSIL KEKRI, DISTRICT AJMER, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

EDIBLE OIL, GHEE; PROCESSED PULSES, PRESERVED PULSES, DRIED PULSES; PRESERVED, FROZEN, DRIED AND
COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; MILK, CHEESE, BUTTER, YOGHURT AND OTHER
MILK PRODUCTS, PICKLES UNDER CLASS 29.
Trade Marks Journal No: 1926 , 04/11/2019 Class 29

BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035

Body Incorporate

Used Since :30/09/2018

To be associated with:

1526811, 1549067

DELHI

Dairy products including milk, cheese, butter, ghee, yoghurt, milk products; edible oils and fats; malted milk for food; preserved, dried and cooked fruits and vegetables; jellies; jams; fruit based snacks and snack foods; vegetable based snacks and snack foods.
4309591    01/10/2019
VIJAY MITTAL PROP OF M/S. VIJAY GENERAL STORE
5190 SADAR THAN ROAD, SADAR BAZAR DELHI-110006
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, 1P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
DRY FRUITS AND OILS, MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED
FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; SALAD
DRESSINGS; PRESERVES.INCLUDED IN CLASS 29
SKM BEST SAFE & TRACEABLE PLUS BIGGER EGGS

4309785 01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :23/11/2017
To be associated with:

3003015

CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE FRESH
4309789   01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :23/11/2017
To be associated with:
3003015
CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE
DIAABET ENRICHED WITH CHROMIUM

4309791 01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :23/11/2017

To be associated with:
3003015

CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE CARDIO LOW CHOLESTEROL EGGS

4309792  01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 23/11/2017

To be associated with:
3003015

CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE BROWN EXTRA ALBUMEN & ENERGY

4309793  01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :23/11/2017

To be associated with:
1813080

CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE EGG WHITE LIQUID COOK EASY. EAT HEALTHY.

4309794 01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :23/11/2017
To be associated with:
1813080
CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE EASY EGG WHOLE EGG LIQUID COOK EASY. EAT HEALTHY.

4309795  01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :23/11/2017
To be associated with:
3003015
CHENNAI
EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
SKM BEST SAFE & TRACEABLE EGG WHITE CUBE READY TO EAT. EASY TO COOK.

4309796  01/10/2019
SKM SHREE SHIVKUMAR
SKM HOUSE, H 41 PERIYAR NAGAR, ERODE-638 001, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :23/11/2017

To be associated with:
3003015, 3027067

CHENNAI

EGGS; PROCESSED EGGS; EGG WHITES; EGG YOLKS; POWDERED EGGS
AUGMENTED FOODS INDIA PRIVATE LIMITED
FLAT NO 1203,F2 BLOCK, GANGA CARNATION SOCIETY, KOREGAON PARK ANNEXE, MUNDHWA-411028
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
MINAKSHI SAMRAT RAWATE
D1/302, SUNDERSRUSHTI, NEAR SUNCITY ROAD, SINHGAD

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits; milk beverages with milk predominating, almond milk, aloe Vera prepared for human consumption, candied nuts, crystallized fruits / frosted fruits, dates, flavoured nuts, tinned fruits, canned, milk shakes, raisins, fruit-based snack food; potato chips/ fritters/flakes, Dry fruits with coating, Trail mix
4310204  02/10/2019
DELIGHT SNACK FOODS
GAT. NO. 260, CHAKAN SHIKRAPUR ROAD, OPP. TO TI METAL COMPANY, SABALEWADI, TAL: KHED, DIST: PUNE - 410501
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
French fries, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4311306 03/10/2019
ECOLOGICA ORGANIC FARMS PRIVATE LIMITED
PLOT NO. 89, RANA PRATAP NAGAR, KANPUR NAGAR KANPUR KANPUR UP 208019 IN
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4311309

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
SUMAN SHAKTI GHANA OIL

4311363   03/10/2019
MACHHINDRA RAMNATH CHAUDHARI TRADING AS RUBICON WATER ENGINEERING
3H-31, SHRISAI GOPALKRISHNA BABA INDUSTRIAL COMLEX, MUMBAI NASHIK HIGHWAY, OPP. ATGOAN RAILWAY STATION, VILLAGE ATGOAN, TALUKA SHAPUR.DISTRICT THANE- 421301.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
EDIBLE OILS VIZ. GROUNDNUT OIL, SESAME OIL, COCONUT OIL, ALMOND OIL & MUSTARD OIL
Meal Shake

4312849   04/10/2019

PRIYADARSHINI PALIWAL
B107, Maphar's Calyx Apartment, CMC Enclave, Masjid Banda Road, Botanical Garden Area, Kondapur, Hyderabad 500084, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
DOLE SIMPLYFRUIT

4314584  07/10/2019
DOLE ASIA HOLDINGS PTE. LTD.
1 Wallich Street #32-01, Guoco Tower, Singapore 078881
A private company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
585261, 585264, 1630769, 1630772, 2570101

DELHI
Fruit purees; processed (canned, bottled, jarred, dried) fruits, frozen fruits
4 HEALTH

4314587   07/10/2019
MUKESH KUMAR GUPTA
38, BARAH JI KI GALLI, GANGOURI BAZAR, CHOTTI CHAUPAD, JAIPUR-302001 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since : 10/01/1955

AHMEDABAD
Meat, Fish, Poultry And Game; Meat Extracts; Canned, Preserved, Frozen, Dried And Cooked Fruits And Vegetables;
Jellies, Jams, Conserves, Compotes, Fruit Sauces; Eggs, Egg Products, Egg Replacers And Substitutes; Milk And Milk
Products; Dairy And Dairy Products; Edible Oils And Fats; Peanut (Processed); Beans (Preserved); Ground Nuts; Tomato
Puree, Apple Puree; Chips; Butter; Coconut; Juices; Pastes; Soups; Fruit Preserves And Vegetable Preserves; Almonds;
Dates; Fruit Pulp; Garden Herbs; Nuts Prepared; Pickles; Raisins.
TING BURG

4314811  08/10/2019

AMA BAKERY & CAFE
FIRST FLOOR, H.NO. 6, MAJNU KA TILLA, NEW ARUNA NAGAR, DELHI-110054
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI

Meat burger patties, Beef burger patties, Vegetable burger patties, Fish burger patties, Chicken burger patties, Tofu burger patties, Beef burgers [patties], Meat, Baked meat, Roasted meat, Meatballs, Meat (processed), Milk and milk products, Cheese, Cream, Pickles, Dried fruits
4314930 08/10/2019
RAM SWAROOP CHANDAK
trading as ;RAM SWAROOP CHANDAK AND COMPANY
DHAN MANDI, NAGAUR - 341 001, RAJASTHAN
MANUFACTURER AND MERCHANT
Individual

Proposed to be Used

AHMEDABAD

Dried Vegetables, Herbs and spices, Masala, Dry Fruits, Grains and all other foods.
4315270  09/10/2019
VELICA OIL MILL
PLOT NO. F/28 - A -9, MOTITALAV, KUMBHARWADA, BHAVNAGAR.
PARTNESHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :01/01/2016
AHMEDABAD
EDIBLE OIL, DESICCATED COCONUT, COCONUT FLAKES, COCONUT FAT, COCONUT OIL, VIRGIN COCONUT OIL,
COCONUT MILK, REFINED VEGETABLE OILS AND EDIBLE OILS, OIL CAKE
BUMPER
4316044  09/10/2019
VIRENDER SINGLA PROPRIETOR OF BAJRANG AGRO INDUSTRIES
11-B, LAKHOWAL INDUSTRIAL AREA, VILLAGE MEHLON, P.O. KOHARA, LUDHIANA-141112
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
EDIBLE OILS INCLUDING MUSTARD OILS, REFINED OILS, TILL OILS, TORIA OILS, COTTON SEED OILS, VEGETABLE OILS, HYDROGENERATED OILS, OLIVE OIL, SOYA OILS AND COCOUNT OILS; MILK & MILK PRODUCTS INCLUDING GHEE, VANASPATI & FATS
NYMITRA

4316398  10/10/2019

DEEJA.S
PALAVILA PUTHENVEEDU, MUTHANA, CHEMMARUTHY, THIRUVANANTHAPURAM -695146, KERALA, single proprietor

Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA

Used Since :15/05/2018

CHENNAI

PICKLES, DRIED FRUITS AND VEGETABLES, JELLIES, JAMS,MILK AND OILS
BLOOM BESPOKE HOTELS

4316764 10/10/2019
IMPERATIV HOSPITALITY PVT. LTD
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
To be associated with:
2167797, 4102345

DELHI
Meat, Fish, Poultry; Preserved, Dried and Cooked Fruits and Vegetables; Milk and Milk Products.
Supasnac

4317489  11/10/2019
BIGFLEX LIFESCIENCE PVT. LTD.
1076, DR. E. MOSES ROAD, WORLI, BOMBAY 400018
Private Limited Company

Address for service in India/Attorney address:
ALMT LEGAL MUMBAI
1st Floor, Free Press House, 215 Free Press Journal Marg, Nariman Point, Mumbai - 400021

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
Suryakisan

4317505  11/10/2019

CHAME AGRO INDUSTRIES PRIVATE LIMITED
Sr. No. 111/11/1, Nr. Sadananad Hotel Pune Maharashtra 411045

Body Incorporate

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHrud, PUNE - 411 038.

Proposed to be Used

Mumbai

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
4317685  11/10/2019
TRIA FOOD PRODUCTS PRIVATE LIMITED
No.1/4, Dr.SUBBRAYAN NAGAR MAIN ROAD, KODAMBAKKAM, CHENNAI - 600024
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used
CHENNAI
CANNED SWEET CORN, FRUIT BASED SNACKS, BEAN BASED SNACKS FOOD, SOYA BASED SNACKS FOOD,
CASSAVA BASED SNACKS FOOD, PROCESSED SWEET POTATOS, POTATO BASED SNACK FOOD,
4317723  11/10/2019
JAYWARDHAN SINGHAL
Flat No. 741, Metro View Apts., Pocket - B, Sector - 13, Dwarka, New Delhi - 110078
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT, AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
Trademark application

**Trade Marks Journal No:** 1926, 04/11/2019  Class 29

**Trademark No:** 4317868  11/10/2019

RAMESH KUMAR PARIHAR

PLOT NO:21,22,23,24 INDUSTRIAL ESTATE, STATION ROAD, SUMERPUR, RAJASTHAN

PROPRIETOR

Address for service in India/Attorney address:

SHAILESH I MEHTA

202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since: 01/04/2019

AHMEDABAD

Edible oil
4318686  12/10/2019
DUSK MILLER CONFECTIONERY LLP
No.4/65, Plot no.4, Kalpavruksham, Green City Paradise, Ghansyamia Guda, Shamshabad, Ranga Reddy, Telangana-501218
Limited Liability Partnership (LLP)

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :13/11/2013

CHENNAI
Almonds, dried fruits, yogurt, milk and milk products
4318724  12/10/2019
ARIHARAN STORES
HO:NO:6/58, ANDERSON STREET, CHENNAI-600001
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Preserved nuts, Dried nuts, Processed nuts, Dates, Dried dates, Processed dates
GE SHRI VILAS

4319209  12/10/2019

SURAJ AWASTHI
47, CHANAKYAPURI, SHYAM NAGAR, KANPUR 208013, UTTAR PRADESH
GEETA ENTERPRISES, A Sole Proprietorship Firm

Address for service in India/Attorney address:
(RESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006

Proposed to be Used
DELHI
PAN MASALA AND MOUTH FRESHNER
4319869 14/10/2019
YURASHI FOODS & BEVERAGES PRIVATE LIMITED
Flat No B1 601, Belcastel, Sr. No. 31 Mouje Mund, Opp Magnum Hotel, Pune 411036, Maharashtra, India
Private Limited Company

Address for service in India/Attorney address:
ROHIT NITIN DESHPANDE
Inventillect Consultants, C-35, New Lawyers Chambers, District Court, Shivaji Nagar, Pune 411005, Maharashtra, India

Proposed to be Used
MUMBAI
Preserves and pickles, Pickled relish, Pickled vegetables, Pickled fruits, Pickled fish, Pickled meat, Pickled eggs
The
BIG FAT
— Co. —

4320593  15/10/2019
RAJEEV YADAV
Farm No. 7, Grand Westend Greens, Rajokari, New Delhi, 110038
An Indian citizen

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI

Edible oils and fats including ghee, flavoured ghee of different variety.
KITCHEN 42

4321343  15/10/2019

ROSHINI KORATH
THATTUPURACKAL, 42 PODUVAL LANE, CHIRAYILPADAM, KOTTAYAM
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used

CHENNAI

BUTTER; CHEESE; COCONUT BUTTER; COCONUT DESICCATED; COCONUT OIL; CONDENSED MILK; CURD; DATES; FISH PRESERVED; FISH TINNED; FOODS MADE FROM FISH; FRUIT PRESERVED; FRUIT JELLIES; FRUIT BASED SNACK FOOD; FROZEN FRUITS; FRUITS TINNED; JAMS; MILK; MILK PRODUCTS; EDIBLE OILS; VEGETABLE PRESERVED; VEGETABLE DRIED; VEGETABLES TINNED; WHIPPED CREAM; YOGURT.
4321767  16/10/2019

SUBHASH SHRIRANG JADHAV
Room No-1, Chawl No-4, Sai Nagar, Sai Vatika Chawl, Yadav Nagar, Mohone, Ambivali-East, Kalyan, Thane-421102,Maharashtra, India
Individual

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Manufacturer of Milk, Milk Beverages, Flavoured Milk, Milk Solids, Milk Drinks, Curd, Ghee, Frozen Sweet Corn, Sweet Corn Processed, Paneer, Green Split-Peas, Milk Curds and Milk Products
4321769  16/10/2019
SUBHASH SHRIRANG JADHAV
Room No-1, Chawl No-4, Sai Nagar, Sai Vatika Chawl, Yadav Nagar, Mohone, Ambivali-East, Kalyan, Thane-421102, Maharashtra, India
Individual

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Manufacturer of Milk, Milk Beverages, Flavoured Milk, Milk Solids, Milk Drinks, Curd, Ghee, Frozen Sweet Corn, Sweet Corn Processed, Paneer, Green Split-Peas, Milk Curds and Milk Products.
UTOPIA VENTURES
26/5, KABI NABIN SEN ROAD, KAJIPARA, DUMDUM, KOLKATA-700028
Partnership Firm

Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422

Used Since: 22/12/2015

KOLKATA
EDIBLE OILS & FATS
FUSSY
4322810  17/10/2019
GURINDER PAL SINGH
H.NO. 9 GREEN ENCLAVE RED VILLA ZIRAKPUR SAS NAGAR MOHALI PUNJAB-140603
MILK AND MILK PRODUCTS
ACTIVE PROPRIETOR
Proposed to be Used
DELHI
MILK & MILK PRODUCTS UNDER CLASS 29
DURVASHA

4323062    17/10/2019
OM PARKASH AGGARWAL
L-6 Sector-5 Bawana Industrial Area, Delhi-110039
A citizen of India.

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
DELHI
Mustard oil, edible oils & fats for food included in class 29
4325567  19/10/2019
MR. GULABCHAND R. GUPTA (TRADING AS M/S. SHREE HANUMAN ENTERPRISES)
B/2, SAKINAKA INDUSTRIAL MARKET, SAKINAKA, MUMBAI - 400072
SOLE PROPRIETOR
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
PROCESSED BETEL NUTS, PAN MASALA, MEETHA MASALA, MOUTH FRESHNER, SWEET SUPARI, SCENTED SUPARI
AND FLAVOURING MATERIALS, SEEDS, BETEL LEAF, SUPARI, FRESH BETEL NUTS IN CLASS 29